

Office of The District Magistrate, Gautam Budh Nagar<sup>12</sup>

Ref: 521/NGT-78/2024

Date: 20.08.2024

To,

The Registrar,  
The National Green Tribunal,  
Principal Bench,  
New Delhi  
E-mail- judicial-ngt@gov.in

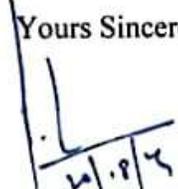
Sub: Factual report of The Joint Committee in compliance of the order dated 05.07.2024 passed by Hon'ble National Green Tribunal, New Delhi in Original Application No. 562 of 2024 Anshuman Upadhyay Versus State of U.P.

Sir,

That in compliance of the order dated 05.07.2024 passed by the Hon'ble National Green Tribunal, New Delhi in Original Application No. 562 of 2024 Anshuman Upadhyay Versus State of U.P., Factual report is annexed herewith and forwarded to you with the request that the same may be placed before the Hon'ble Tribunal.

Enclosure- As above

Yours Sincerely

  
(Manish Kumar Verma)  
District Megistrate  
Gautam Buddh Nagar

**Factual Report**

**In**

**Original Application No 562/2024**

***Anshuman Upadhyay***

***Versus***

***State of U.P.***

**Order Date – 05.07.2024**

**Background**

Hon'ble National Green Tribunal passed order on 05.07.2024 in O.A. No. 562/2024 in the matter of Anshuman UpadhyayVs State of U.P and relevant paras of the Order dated 05.07.2024 are reproduced below: -

*".....1. This original application was entertained in exercise of suo-moto jurisdiction under Sections 14 and 15 of National Green Tribunal Act, 2010 (hereinafter referred to as 'NGT Act, 2010') on the basis of a letter petition dated 29.09.2023 sent by Anshuman Upadhyay complaining that near Group Centre CRPF Greater Noida, on the border of NOIDA and Greater Noida, there is a land which is being used as a dumping ground for solid waste by concerned authorities. The said waste dumped thereat is emitting toxic smell causing health hazard to local people. Quantity of waste dumped thereat is huge and increasing day by day which is likely to degrade environment including, flora and fauna in nearby area.*

*2. From the complaint it is not clear as to whether the dumping ground is a duly permitted landfill site or processing center for solid waste under the Solid Waste Management Rules, 2016 (hereinafter referred to as 'SWM Rules, 2016'). The complaint says that dumping is being done in illegal manner without compliance of provisions of SWM, 2016.*

*3. In view thereof, we find it appropriate to obtain a factual report before proceeding further in the matter. Hence, we constitute a joint committee comprising District Magistrate, Gautam Budh Nagar and U.P Pollution Control Board.*



4. District Magistrate, Gautam Budh Nagar shall be the nodal agency for coordination and compliance.

5. The said committee shall visit the site, collect relevant information after site visit and perusal of relevant record and submit a factual report within one month.

6. List on 21.08.2024.....”

#### **Action taken by Joint Committee:**

- The Hon'ble Tribunal has taken up this case on 05.07.2024 and factual report was sought from District Magistrate, Gautam Buddha Nagar and U.P. Pollution Control Board.
- In compliance of said order, A joint committee has formed by District Magistrate, Gautambuddha Nagar vide letter dated 11.07.2024, copy of order is annexed as **Annexure-1**.
- In compliance of above order, Joint inspection of site was carried out on dated 17.08.2024 in presence of Shri Chetram Singh, Senior Manager (Health), Greater Noida Industrial Development Authority (GNIDA) by the Joint Committee comprising following officials:-
  - a. Shri Atul Kumar, Additional District Magistrate (F/R), Gautambuddh Nagar.
  - b. Shri D.K. Gupta, Regional Officer, U.P. Pollution Control Board, Greater Noida.
- During Inspection, representative of Greater Noida Industrial Development Authority (GNIDA) informed that temporary legacy waste



site at lakhnawali is spread in 172904.737 m<sup>2</sup> area having approx. 395582.58MT of waste piled up to the height of 5 to 15 feet and the legacy waste accumulated on the site over past years.

- The site is located nearby habitation. The CRPF residential colony is 10 meter in east side and village Lakhnawali is about 01 Kilometer in north side from the site in question.
- Greater Noida Industrial Development Authority (GNIDA) is working on remediating the legacy waste present at the site in question.
- During inspection, lots of mixed (Unsegregated) solid waste was found dumped at site and No boundary wall around the site is provided.
- No odour-controlling chemicals spraying system was found to suppress odour inside and outside of the site.
- Foul smell was observed in and around the entire site at the time of visit.
- Lot of leachate was found stagnating on one side of the dump site.
- It was informed that fresh municipal solid waste is also being dumped on the site by Greater Noida Industrial Development Authority (GNIDA).
- It was found that the site in question is identified as a temporary legacy waste site which belongs to GNIDA.
- No information is provided by GNIDA regarding the site in question whether the land is duly permitted for processing of solid waste or not, except the action plan to process legacy waste.
- After inspection, a letter is also sent by RO, UPPCB, Greater Noida for seeking relevant information for remediation of same.



- Information provided by Greater Noida Industrial Development Authority (GNIDA) vide letter dated 17.08.2024, which is annexed as **Annexure-2**. GNIDA has awarded work in two phases, which are as follows: -

### **Phase-1**

In phase-1, legacy waste of 257491.60 MT had been cleared by M/s Al waste Bio Remediation LLP duration of dated 29.09.2021 to 28.09.2023, which was spread in area of 91319.270 m<sup>2</sup>.

### **Phase-2**

- The works awarded through E-tender for treatment of remaining legacy waste & as well as fresh waste are given to M/s Bhoomi Green Energy by GNIDA vide letter dated 06.08.2024, so that work of Bio-mining will be completed with stipulation of time schedule and area reclaimed.
- According to Work awarded to M/s Bhoomi Green Energy, the total legacy waste of 395582.58 MT (Say=4.0 Lakh MT) will be processed/Bio-Mined. Further, GNIDA has taken approval for processing of 2.0 MT of fresh waste, which is expected to be arrive at said site during 15 months since work start. This firm has produced plan for implementation. Copy of Project Implementation Plan is annexed as **Annexure-3**.
- The remaining waste approx. 6.0 lakh MT (4+1+1) shall be cleared positively within fifteen months from end of September, 2024. As result, GNIDA has fixed the target regarding completion of the work by December, 2025 including legacy waste and as well as fresh waste, which will arrive till December, 2025.



- As per information provided by firm, currently 02 excavators and 01 JCB has stated the work of making windrows since 14.08.2024, which was verified during inspection of Joint committee.
- As per information provided by firm, the work will be done through 06 Trammel, JCB, Pock land, Air classification using Air Density Separator (ADS), Ballistic Separator, Ferrous metal separation etc, which is commissioned within 45 days from date of award of work. Total 02 lines of 1250 MT/Day processing of total waste 2500 MT/Day capacity will be installed and Approx 2200-2300 MT/day waste will be processed by concerned firm M/s Bhoomi Green Energy.
- Apart from that, GNIDA is operating Bio CNG plant of capacity of 18 MT and composting of capacity of 20 MT using as raw material of MSW.
- Apart from the above action, In compliance of SWM rule, 2016, GNIDA is preparing for a permanent MSW processing site, which is covered 126 Acres area at Astauli parallelly. In continuation of above, GNIDA has made MoU with M/s NTPC Vidyut Vyapar Nigam Limited for the manufacturing of Torrefied Charcoal.
- As per office record of State Pollution Control Board, Consent to Establish (CTE) has been obtained by M/s NTPC Vidyut Vyapar Nigam Limited for establishment of Torrefied Charcoal Plant capacity of 900 TPD vide Ref No-192227/UPPCB/GreaterNoida(UPPCBRO)/CTE/GREATER NOIDA /2023 dated 07/02/2024.



**Recommendations: -**

1. The Authority (GNIDA) will ensure setting up processing facility and remediation of legacy waste in said timelines.
2. The GNIDA shall ensure to start the work of installing the machines as soon as possible and start the spraying of the Enzymes culture immediately, so that the problem of foul smell can be neutralized in nearby area. As a result, the culturing/turning process will neutralize the toxic gases and also control the odour in that area.
3. The GNIDA shall ensure that processing facility should be operated in such a way that the health of nearby residents is not adversely affected.
4. The GNIDA/Concerned firm shall obtain CTE/CTO and Authorization for processing of legacy waste from U.P. Pollution Control Board to ensure compliance of SWM Rules, 2016.
5. The Authority (GNIDA) will ensure setting up permanent MSW processing facility at Astauli in time bound manner to ensure compliance of SWM Rules, 2016.

Report is being submitted for kind perusal and consideration please.

  
17.8.24  
(Deo Kumar Gupta)  
Regional Officer,  
U.P. Pollution Control Board,  
Greater Noida

  
(Atul Kumar)  
Additional District Magistrate (F/R),  
Gautambuddh Nagar.

पत्रांक : 385/एन0जी0टी0/ओ0ए0न-562/2024

दिनांक : 11/07/2024

## कार्यालय आदेश

मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित O.A. No-562/2024 Anshuman Upadhyay Versus State of Uttar Pradesh में पारित आदेश दिनांक 05.07.2024, का मुख्य अंश निम्नवत है:-

- “.....1. This original application was entertained in exercise of suo-moto jurisdiction under Sections 14 and 15 of National Green Tribunal Act, 2010 (hereinafter referred to as 'NGT Act, 2010') on the basis of a letter petition dated 29.09.2023 sent by Anshuman Upadhyay complaining that near Group Centre CRPF Greater Noida, on the border of NOIDA and Greater Noida, there is a land which is being used as a dumping ground for solid waste by concerned authorities. The said waste dumped thereat is emitting toxic smell causing health hazard to local people. Quantity of waste dumped thereat is huge and increasing day by day which is likely to degrade environment including, flora and fauna in nearby area. 2. From the complaint it is not clear as to whether the dumping ground is a duly permitted landfill site or processing center for solid waste under the Solid Waste Management Rules, 2016 (hereinafter referred to as 'SWM Rules, 2016'). The complaint says that dumping is being done in illegal manner without compliance of provisions of SWM, 2016. 3. In view thereof, we find it appropriate to obtain a factual report before proceeding further in the matter. Hence, we constitute a joint committee comprising District Magistrate, Gautam Budh Nagar and U.P Pollution Control Board. 4. District Magistrate, Gautam Budh Nagar shall be the nodal agency for coordination and compliance. 5. The said committee shall visit the site, collect relevant information after site visit and perusal of relevant record and submit a factual report within one month. 6. List on 21.08.2024.....”

उपरोक्त ओ0ए0 में ग्राम-लखनावली, सी0आर0पी0एफ0 कैम्प के नजदीक टोस अपशिष्ट के भण्डारण से जनित बदबू से आस-पास के निवासियों के स्वास्थ्य पर प्रतिकूल प्रभाव पड़ रहा है, से सम्बन्धित है। प्रकरण की जाँच हेतु निम्न अधिकारियों की संयुक्त समिति गठित की जाती है:-

1. अपर जिलाधिकारी (वि0/रा0), गौतमबुद्धनगर।
2. क्षेत्रीय अधिकारी उ0प्र0 प्रदूषण नियंत्रण बोर्ड ग्रेटर नोयडा।

उपरोक्त मा0 अधिकरण, नई दिल्ली द्वारा दिनांक 05.07.2024 को पारित आदेश के अनुपालन में प्रश्नगत Original Application में उल्लिखित प्रकरण का संयुक्त समिति द्वारा स्थलीय निरीक्षण कर नियमानुसार कार्यवाही करते हुए आख्या अधोहरताक्षरी एवं गा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में दाखिल किया जाना सुनिश्चित किया जाए।

(मनीष कुमार वर्मा)  
जिलाधिकारी  
गौतमबुद्धनगर

प्रतिलिपि: निम्नलिखित को अनुपालनार्थ एवं आवश्यक कार्यवाही हेतु।

1. अपर जिलाधिकारी (वि0/रा0), गौतमबुद्धनगर।
2. क्षेत्रीय अधिकारी, उ0प्र0 प्रदूषण नियंत्रण बोर्ड, ग्रेटर नोएडा।

जिलाधिकारी  
गौतमबुद्धनगर

## ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण

भूखण्ड सं०-०१, सेक्टर- नॉलेजपार्क-४, ग्रेटर नोएडा  
जनपद गौतमबुद्धनगर (उ०प्र०)

दिनांक 17/08/2024

पत्रांक: स्वा०वि०/2024/ 919  
सेवा में,

क्षेत्रीय अधिकारी

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
ए-१, प्रथम तल, कामर्शियल काम्पलेक्स  
सेक्टर बीटा-२, ग्रेटर नोएडा  
जनपद गौतम बुद्धनगर (उ०प्र०)

विषय:-मा० राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ०ए० सं०-५६२/२०२४ अंशुमन उपाध्याय बनाम  
उ०प्र० राज्य के सम्बन्ध में।

महोदय,

कृपया स्वकीय कार्यालय पत्र संख्या-५१८/एन.जी.टी.-७८/२०२४, दिनांक १७.०८.२०२४ का संदर्भ लेना चाहें, जिसमें जिलाधिकारी महोदय, गौतम बुद्धनगर द्वारा गठित समिति द्वारा प्रश्नगत स्थल (अस्थाई ठोस अपशिष्ट साईट लखनावली) के सम्बन्ध में आपके द्वारा सूचना/आख्या चाही गयी है।

उपरोक्त विषयक कृत कार्यवाही/प्रस्तावित कार्य योजना से सम्बन्धित अभिलेख/प्रपत्रों सहित सूचना पत्र के साथ संलग्न कर अग्रिम कार्यवाही हेतु प्रेषित है।

कृपया अवगत होना चाहें।

संलग्नक: यथोपरि।

  
(चेतराम सिंह)

वरिष्ठ प्रबन्धक (स्वास्थ्य)

प्रतिलिपि:

- निजी सचिव को, अपर मुख्य कार्यपालक अधिकारी (जी०/एस०एल०) महोदय को सादर सूचनार्थ।
- विशेष कार्याधिकारी/महाप्रबन्धक (स्वास्थ्य) महोदय को सूचनार्थ।
- प्रभारी महाप्रबन्धक (स्वास्थ्य) महोदय को सूचनार्थ।
- प्रबन्धक/सहा०प्रबन्धक (स्वास्थ्य) को आवश्यक कार्यवाही हेतु।

वरिष्ठ प्रबन्धक (स्वास्थ्य)

22

विषय: मा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित ओ0ए0 सं0-582/2024  
अंशुमन उपाध्याय बनाम उ0प्र0 राज्य के सम्बन्ध में।

क्षेत्रीय अधिकारी, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड, ग्रेटर नौएडा के कार्यालय पत्र संख्या-518/एन.जी.टी.-78/2024, दिनांक 17.08.2024 का संदर्भ लेना चाहें, जिसमें जिलाधिकारी महोदय, गौतम बुद्धनगर द्वारा गठित समिति द्वारा प्रश्नगत स्थल (अस्थाई ठोस अपशिष्ट साईट लखनावली) के सम्बन्ध में सूचना/आख्या चाही आख्या/सूचना के संदर्भ में ग्रेटर नौएडा प्राधिकरण के क्षेत्रान्तर्गत जनित होने वाले कूड़े को अस्थाई रूप से ग्राम लखनावली के पास भूखण्ड संख्या-5 (क्षेत्रफल 1,72,904.737 वर्ग मी0) पर डम्प किये गये लीगेसी वेस्ट के निस्तारण का विवरण निम्नवत है-

### प्रथम फेज-

- ग्राम लखनावली में प्रथम फेज के अन्तर्गत लगभग क्षेत्रफल 81319.270 वर्ग मी0 पर फैले हुए नगरीय ठोस अपशिष्ट की आंकलित किये गये लीगेसी वेस्ट की मात्रा 2,40,835.15 मीट्रिक टन के निस्तारण हेतु निविदाकार फर्म M/s AL Waste Bio Remediation LLP को अवार्ड किया गया था।
- उपरोक्त कार्य की प्रारम्भ तिथि 29.09.2021 एवं वास्तविक समापन तिथि 28.09.2023 थी। (संलग्नक-1)
- प्रथम फेज के अन्तर्गत अनुबन्धित फर्म को लीगेसी वेस्ट की मात्रा 2,42,087.83 मीट्रिक टन के निस्तारण के सापेक्ष धनराशि रू0 23,86,98,600.38 का भुगतान अप्रैल में किया जा चुका है। (संलग्नक-2)
- कार्य स्थल पर वास्तविक लीगेसी वेस्ट की मात्रा की माप के आधार पर 2,57,491.60 मीट्रिक टन लीगेसी वेस्ट का निस्तारण पूर्ण किया जा चुका है। (संलग्नक-3)

| निस्तारित किये गये लीगेसी वेस्ट की कुल मात्रा (मीट्रिक टन) | आर0डी0एफ0 (मीट्रिक टन) | स्वायल आईटम (मीट्रिक टन) | इनर्ट वेस्ट (मीट्रिक टन) |
|--|------------------------|--------------------------|--------------------------|
| 2,57,491.60  | 33,791.00              | 1,35,523.86              | 20,140.30                |

### द्वितीय फेज-

- द्वितीय फेज के अन्तर्गत ग्राम लखनावली के पास 91585.467 वर्ग मी0 में लीगेसी वेस्ट 222662.587 मीट्रिक टन माह दिसम्बर, 2022 में मै0 हबीब सर्वे एण्ड डिजाईन प्रा0लि0 के द्वारा सर्वेक्षण कर कुल 185552.156 घन मी0 आंकलित की गयी, जिसमें कूड़े की औसतन ऊंचाई 2.026 मी0 और कूड़े

12/8/24

आंकलित की गयी, जिसमें कूड़े की औसतन ऊंचाई 2.026 मी० और कूड़े की बल्क घनत्व 1.2 ग्राम/सी०सी० को मानते हुए कुल लीगेसी वेस्ट की मात्रा 222662.587 मीट्रिक टन प्राप्त हुई। (सर्वेक्षण रिपोर्ट संलग्न-3)

- ग्रेटर नौएडा प्राधिकरण क्षेत्रान्तर्गत जनित हो रहे कूड़े को अस्थाई रूप से ग्राम लखनावली में डम्प किये जाने के दृष्टिगत माह दिसम्बर-2022 में सर्वेक्षण से अक्टूबर, 2024 तक की अवधि अर्थात् 22 माह में एकत्रित होने वाले कूड़े का आंकलन 262 टन/दिन की दर से करते हुए अतिरिक्त एकत्रित होने वाले लीगेसी वेस्ट की मात्रा 1,72,920.00 मीट्रिक टन आंकलित की गयी, जिसके अनुसार कुल लीगेसी वेस्ट की मात्रा 3,95,582.58 मीट्रिक टन प्राप्त हुई।
- द्वितीय फेस में उक्त लीगेसी वेस्ट की मात्रा 3,95,582.58 मीट्रिक टन के निस्तारण हेतु सर्व न्यूनतम निविदादाता फर्म M/s Bhoomi Green Engery को कार्यालय पत्र संख्या-स्वा०वि०/2024/852 दिनांक 06.08.2024 के द्वारा कार्य अवार्ड किया जा चुका है। (संलग्नक-4)
- कार्य अवार्ड होने के उपरान्त उक्त फर्म को लीगेसी वेस्ट के निस्तारण हेतु आर०एफ०पी० की शर्तानुसार 45 दिन की अवधि में टी०एण्ड०पी०/प्लान्ट स्थापित कर कार्य प्रारम्भ किया जाना है। वर्तमान में फर्म द्वारा 02 नग कॉप्लेन एक्स्वेटर एवं 01 नग जे०सी०बी० एक्स्वेटर प्लान्ट के स्थापन और लीगेसी वेस्ट की विण्डोज के कार्य करने में कार्यरत है।
- द्वितीय फेस की आर०एफ०पी०/आगणन में लीगेसी वेस्ट के निस्तारण में लगने वाले समय व ग्राम अस्तौली में स्थाई रूप से ठोस अपशिष्ट के निस्तारण हेतु स्थापित होने वाली परियोजनाओं में लगने वाले समय के दृष्टिगत उक्त अवधि में जनित होने वाले लीगेसी वेस्ट की मात्रा लगभग 2.05 लाख मीट्रिक टन का प्रावधान किया गया है, जिसे अनुबन्धित फर्म द्वारा ही निस्तारित किया जाना है। जिससे ग्रेटर नौएडा प्राधिकरण क्षेत्रान्तर्गत अन्य जगह लीगेसी वेस्ट एकत्रित न हो सके।
- निविदादाता फर्म M/s Bhoomi Green Engery द्वारा अवगत कराया गया है कि उनके द्वारा 06 नग ट्रॉमल एवं 02 नग लाईन, जे०सी०बी० एवं पॉक्लेन का प्रयोग किया जाना है।
- संविदाकार फर्म M/s Bhoomi Green Engery द्वारा बार चार्ट उपलब्ध कराया गया है, जिसमें 6.00 लाख मीट्रिक टन लीगेसी वेस्ट को 15 माह की अवधि में पूर्ण किया जायेगा। (बार चार्ट संलग्नक-5)
- ग्रेटर नौएडा प्राधिकरण के द्वारा स्थायी रूप से ग्राम अस्तौली में (126 एकड़) कूड़े को एकत्रित किया जाना है, जिसके निस्तारण के लिए वैज्ञानिक

हेतु एन0टी0पी0सी0 के साथ एम0ओ0यू0 गठित किया जा चुका है एवं बाउण्ड्री वॉल एवं गेट का निर्माण पूर्ण भी हो चुका है। (संलग्नक-8)

- इसके अतिरिक्त लीगेसी वेस्ट के निस्तारण हेतु 18 मीट्रिक टन बायो सी0एन0जी0 एवं 10-10 मीट्रिक टन कम्पोस्टिंग की परियोजनायें संचालित हैं। (संलग्नक-7)

उपरोक्तानुसार आख्या सादर प्रेषित।

G  
17/8/2024  
Am(1)

**ग्रेटर नौएडा औद्योगिक विकास प्राधिकरण**  
 मूखण्ड सं०-१, सेक्टर नौलेज पार्क-४, ग्रेटर नौएडा सिटी,  
 जनपद गीतमबुद्धनगर (उ०प्र०)

पत्रांक: स्वा०वि०/२०२१/८६०

दिनांक: ०३/९/२०२१

सेवा में,

**M/s AL Waste Bio Remediation LLP**  
 1403, 14<sup>th</sup> Floor, Dev Corpora, Opp. Cadbury Company  
 Eastern Express Highway  
 Thane (West)-400601

**Sub:- Remediation of temporary dumpsite near Lakhnawali village at Greater Noida through effective Biomining and Mechanized means with complete Reclamation of the dumpsite land.**

(Tender\_ID: 2020\_GNIDA\_542000\_1)

उपरोक्त कार्य हेतु अधोहस्ताक्षरी कार्यालय से पूर्व में जारी कार्यादेश संख्या: HD/2021/363, दि० 21.05.2021 के क्रम में अनुबन्ध तैयार किये जाने हेतु आपके द्वारा उपलब्ध कराये गये प्रपत्रों के साथ अनुबन्ध गठित करने हेतु पत्रावली प्रेषित कर दी गयी है। उपरोक्त सन्दर्भित कार्य की प्रारम्भ तिथि 29.09.2021 एवं समाप्ति तिथि 28.09.2023 तक मान्य होगी।



(सतिल/यादव)

वरिष्ठ प्रबन्धक (स्वास्थ्य)

**प्रतिलिपि:**

- महाप्रबन्धक (वित्त) महोदय को सूचनार्थ प्रेषित।
- महाप्रबन्धक (परियोजना) महोदय को सूचनार्थ प्रेषित।
- उप महाप्रबन्धक (स्वास्थ्य) महोदय को सूचनार्थ प्रेषित।
- वरिष्ठ प्रबन्धक (तकनीकी) को सूचनार्थ प्रेषित।
- वरिष्ठ प्रबन्धक (ई-निविदा सेल) को सूचनार्थ प्रेषित।
- प्रबन्धक/सहा० प्रबन्धक (स्वास्थ्य) को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
- गार्ड फाईल।

वरिष्ठ प्रबन्धक (स्वास्थ्य)

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY

Plot No.01, Sector Knowledge Park-IV, Greater Noida  
Dist. Gautam Budh Nagar (UP)

Ref: H.D./2021/.....<sup>363</sup>  
Dated: 21/05/2021

To,

Consortium of

Lead Member:

**M/s Antony Lara Enviro Solutions Pvt. Ltd.**  
Flat no. 1403, 14th floor, Dev Corpora Building,  
Opp. Cadbury Company, Eastern Express Highway,  
Thane -400601

Consortium Member:

**M/s A.G.Enviro Infra Projects Pvt. Ltd.**  
Flat no. 1403, 14th floor, Dev Corpora Building,  
Opp. Cadbury Company, Eastern Express Highway,  
Thane -400601

**Name of Work:** Remediation of temporary dumpsite near Lakhnawali village at Greater Noida through effective Biomining and Mechanized means with complete Reclamation of the dumpsite land.

(Tender ID: 2020\_GNIDA\_542000\_1)

Dear Sir,

The E-tender submitted by you and price bid opened on dated 08.04.2021 for the above work has been accepted on behalf of the Chief Executive Officer, Greater Noida Industrial Development Authority at your rate of Rs. 986 / MT (Nine Hundred Eighty Six only) against BOQ rate 1193 / MT and estimate cost i.e Rs. 28,73,16,334.00 (Rs. Twenty Eight Crore Seventy Three Lakh Sixteen Thousand Three Hundred Thirty Four only.) The overall tendered amount works out to Rs. 23,74,63,457.90 (Rupees Twenty Three Crore Seventy Four Lakh Sixty Three Thousand Four Hundred Fifty Seven and Paise Ninety only).

The total security amount of the work 5% is Rs. 1,18,73,172.90 (Rs. One Crore Eighteen Lakh Seventy Three Thousand One Hundred Seventy Two and Paise Ninety only) after adjusting the earnest money of Rs. 39,00,000.00 (Rupees Thirty Nine Lakh Only) you are requested to deposit balance security amount Rs. 79,73,172.90 (Rupees Seventy Nine Lakh Seventy Three Thousand One Hundred Seventy Two and Paise Ninety only) in the form of NSC/FDR/bank Guarantee for any Nationalized bank/Schedule Bank duly pledged in favour of Greater Noida Industrial Development Authority within 10 days from issuance of LoA.

You are requested to attend this office latest by 15 days from LoA date for signing the agreement failing which the acceptance in your favour is liable to be withdrawn and the earnest money deposited by you may also be forfeited. You are also requested to submit non-judicial stamp paper of U.P. Gov. as per rules.

Please note if you fail to sign the agreement 15 days from LoA date, penalty of Rs. 5000.00 (Rupees Five Thousand only) per day shall be levied as per rules of the authority.

This letter is subject to verification of documents submitted with the tender and if after verification documents are not found proper, award of work may be withdrawn & the earnest money & other deposits along with work executed (if any) may also be forfeited. Please also note that before execution of any work related to B.O.Q. a written permission must be taken from concerned Manager / Asstt. Manager. All payment will be processed only for the executed work as mention in the written permission.

Your Faithfully,

(Sall Yadav)

Sr. Manager (Health)

Copy to :

1. ACEO (D) - 33362
2. OSD (SPS) - 33363
3. G.M. (Finance) - 33364
4. D.G.M. (Health) - 33365
5. S.M. (Tech. / Tender Cell) - 33366
6. C.B. File.

Sr. Manager (Health)

ब्यौरा  
PARTICULARS

सं  
No.

27

विवरण  
DETAILS

मात्रा अथवा क्षेत्रफल  
Contents or Area

लम्बाई

चौड़ाई

गहराई

Abstract of Cost:-

Name of Work:- Remediation of temporary dumping near Lakhnawali Village of Greater Noida through effective Bi-mining and Mechanized means with complete reclamation of the Dumpsite Land.

Agency:- M/s AL Waste Bio Remediation LLP.

S.O.No:- HD/2021/860, Dt:- 03/09/2021

D.O.S:- 29/09/2021

D.O.C:- 28/09/2023

A.D.O.C:- Work completed

CB.No:- CB 0080

Invoice No:- ALWSB2324

Period:- 01/06/2023 to 31/07/2023

Item No:- ① Dumpsite remediation of municipal Solid waste of temporary Dumping--

(i) Qty c/o TMB, lg.No-69 = 219891. 125 M.T.

(ii) Qty c/o TMB, lg.No-70 = 22,196. 655 M.T.

Total Qty = 242087.83 M.T. @ Rs 986/M.T. = Rs 23,86,98,000.38

Total work done Amt. upto date 31/07/23 = Rs 23,86,98,600.38

Less Amt. already paid upto last Bill dt:- 31/05/23 = Rs 21,68,12,678.55

Torfae work done: 23,74,63,457.00  
Withheld for Balance short (AA/ES) 23,74,63,458.00  
say now work done. AS per key support 90% payable and

Total payable Amt. = Rs 21,88,5,901.83

4% withheld 10% amount withheld for balance (AA/ES) withheld short

Release 10% amount

Rs (-) 21,88,590.18  
+ 12,35,142.48  
Subtotal 19,69,731.15  
+ 184,62,169.17  
58,23,517.30

Total 21,42,85,288.97

को नो. नि. से. -23 A  
C.P.W.A. 23 A

SM (Health)

M/s (Health)  
GNIDA

मनोरंजन-12/2023  
सर्वोच्च न्यायालय

धारा  
PARTICULARS

सं  
No.

28

विवरण  
DETAILS

मात्रा अथवा क्षेत्रफल  
Contents or Area

| सं<br>No. | समय<br>L | तारीख<br>Date | मात्रा<br>D | मात्रा अथवा क्षेत्रफल<br>Contents or Area                 |
|-----------|----------|---------------|-------------|---|
|           |          | 29.02.24      |             | Qty (in MT.)  |
|           |          |               |             | 210.06 MT.  |
|           |          |               |             | (C) Month of Feb-2024 = Total Qty (in MT.) = 4501.735 MT. |
|           |          |               |             | (A+B+C) = Total Qty (Dec-23 to Feb-24) = 15403.770 MT.    |

SM (Health)

Mgr (Health)

AM (Health)

Completion Certificate:-

Work Circle :- Health

Project Incharge:- Prashant Samadhya

Site Incharge:- Manoj Kumar

Name of Project:- Remediation of Temporary Dumpsite Near Lakhnawali Village at Greater Noida through effective Bionining and Mechanized means with Complete Reclamation of the Dump Site Land.

Name of Agency:- M/R AL Waste Bio Remediation LLP.

S.O. No.:- HD/2021/860, dt:- 03/09/2021

Bond No. and dt:- CB0080GMUCHL 22-22, dt:- 21/05/2021

Date of Start:- 29/09/2021

Date of Completion (as per Bond):- 28/09/2023

Actual date of Completion:- 29/02/2024

This is to Certify that the above project has been Physically Completed on \_\_\_\_\_ as per

जोड़  
Total

Cont---

ब्यौरा  
PARTICULARS

सं  
No.

29

विवरण  
DETAILS

073

लम्बाई  
L

चौड़ाई  
B

गहराई  
D

मात्रा अथवा क्षेत्रफल  
Contents or Area

Terms and Conditions of the Bond.  
(a) Based on the Q.C. reports and physical inspection, there are no defects in the project work.

(b) Based on the Q.C. report and physical inspection the following defects have been identified.

(i) N/A

(ii) N/A

(iii) N/A

It is recommended that a sum of Rs. to be deducted from the bill over and above security deposit retention on account of:-

(a) defects.

(b) Maintenance

(c) Advance due

(d) Any other dues.

(2) All advances against Supplies and other advances made to Contractor have been recovered.

(3) that the Contractor has removed all Scaffolding and Cleared at Site of temporary Construction.

SM (Health)

Mgr (Health)

AM (Health)

### Monthly Summery of Mining and Disposal

| S.No               | Month  | Legacy Waste Mined (MT) | Inert Disposed (MT) | Soil Disposed (MT) | RDF Disposed Cetificates (MT) | Total Disposal (MT) |
|--------------------|--------|-------------------------|---------------------|--------------------|-------------------------------|---------------------|
| 1                  | Sep-21 | 137.88                  | -                   | -                  | -                             | -                   |
| 2                  | Oct-21 | 7,583.32                | -                   | 278.35             | -                             | 278.35              |
| 3                  | Nov-21 | 1,379.10                | -                   | 505.53             | -                             | 505.53              |
| 4                  | Dec-21 | 5,327.72                | 787.01              | 3,628.60           | 96.335                        | 4,511.95            |
| 5                  | Jan-22 | 3,165.55                | 135.43              | 637.15             | 95.225                        | 879.79              |
| 6                  | Feb-22 | 2,178.55                | 513.01              | 1,969.32           | 0                             | 2,518.68            |
| 7                  | Mar-22 | 2,153.91                | 624.58              | 2,168.36           | 130.36                        | 2,890.73            |
| 8                  | Apr-22 | 10,658.49               | 765.14              | 6,094.71           | 699.375                       | 7,705.97            |
| 9                  | May-22 | 9,342.15                | 402.45              | 3,504.04           | 1427.62                       | 5,464.74            |
| 10                 | Jun-22 | 13,379.68               | 1,000.90            | 2,879.04           | 2776.345                      | 6,648.07            |
| 11                 | Jul-22 | 4,863.30                | -                   | 763.34             | 586.97                        | 1,264.15            |
| 12                 | Aug-22 | 4,232.49                | 692.06              | 1,460.28           | 814.325                       | 2,970.88            |
| 13                 | Sep-22 | 6,121.44                | 812.16              | 1,499.51           | 919.905                       | 3,124.24            |
| 14                 | Oct-22 | 9,037.36                | 394.91              | 2,430.49           | 19.4                          | 2,832.63            |
| 15                 | Nov-22 | 20,203.70               | 760.92              | 7,918.48           | 216.99                        | 9,072.32            |
| 16                 | Dec-22 | 20,495.88               | 1,806.01            | 13,711.62          | 528.33                        | 16,085.22           |
| 17                 | Jan-23 | 20,009.11               | 1,756.94            | 13,005.54          | 1350.75                       | 16,008.64           |
| 18                 | Feb-23 | 20,032.18               | 1,735.48            | 11,472.05          | 2857.88                       | 16,003.24           |
| 19                 | Mar-23 | 17,586.41               | 1,707.93            | 9,500.50           | 3116.2                        | 14,607.38           |
| 20                 | Apr-23 | 22,962.26               | 2,189.76            | 11,882.68          | 2731.575                      | 16,655.63           |
| 21                 | May-23 | 19,040.76               | 520.38              | 11,200.58          | 2921.48                       | 14,737.38           |
| 22                 | Jun-23 | 19,179.97               | 896.15              | 8,483.14           | 1632.45                       | 10,854.84           |
| 23                 | Jul-23 | 3,016.69                | 273.40              | 1,838.40           | 575.67                        | 2,688.55            |
| 24                 | Aug-23 | -                       | 263.63              | 3,325.61           | 2737.675                      | 6,553.01            |
| 25                 | Sep-23 | -                       | 527.86              | 3,036.97           | 1977.44                       | 5,625.35            |
| 26                 | Oct-23 | -                       | 276.57              | 1,629.79           | 1095.155                      | 2,947.68            |
| 27                 | Nov-23 | -                       | 52.35               | 1,959.35           | 2195.1                        | 4,268.89            |
| 28                 | Dec-23 | 5,304.97                | 232.30              | 781.75             | 1093.32                       | 1,865.89            |
| 29                 | Jan-24 | 5,597.07                | 489.95              | 2,624.90           | 556.86                        | 3,799.19            |
| 30                 | Feb-24 | 4,501.74                | 495.87              | 2,942.26           | 132.21                        | 3,438.13            |
| 31                 | Mar-24 | -                       | 27.21               | 2,391.59           | 506                           | 2,889.51            |
| <b>Grand Total</b> |        | <b>2,57,491.60</b>      | <b>20,140.30</b>    | <b>1,35,523.86</b> | <b>33,791</b>                 | <b>1,89,696.49</b>  |

**RDF DISPOSAL DETAILS AL WASTE BIOREMEDIATION LLP**

| Month  | ACC<br>Kymore-<br>Disposal<br>Certificat<br>es<br>Quantity | Shoonya<br>-Disposal<br>Certificat<br>es<br>Quantity | JK<br>Cement-<br>Disposal<br>Certificat<br>es<br>Quantity | Ambuja-<br>Disposal<br>Certificat<br>es<br>Quantity | Ambuja-<br>Disposal<br>Certificat<br>es<br>Quantity | Maa<br>Durga-<br>Disposal<br>Certificat<br>es<br>Quantity | IL&FS -<br>Disposal<br>Certificat<br>es<br>Quantity | ACC<br>Lakheri -<br>Disposal<br>Certificat<br>es<br>Quantity | Wonder-<br>Disposal<br>Certificat<br>es<br>Quantity | MSW<br>Jabalpur-<br>Disposal<br>Certificat<br>es<br>Quantity | JBM-<br>Disposal<br>Certificat<br>es<br>Quantity | Shree-<br>Disposal<br>Certificat<br>es<br>Quantity | Aditya<br>Cement-<br>Disposal<br>Certificat<br>es<br>Quantity | Overall-<br>Disposal<br>Certificat<br>es<br>Quantity |
|--------|--|--|---|---|---|---|---|--|---|--|--|--|---|--|
| Dec-21 | 0  | 0  | 0   | 0   | 0   | 32.625  | 0   | 0  | 0   | 63.71  | 0  | 0  | 0   | 96.335   |
| Jan-22 | 0  | 0  | 0   | 0   | 0   | 0   | 0   | 0  | 0   | 95.225   | 0  | 0  | 0   | 95.225   |
| Feb-22 | 0  | 0  | 0   | 0   | 0   | 0   | 0   | 0  | 0   | 0  | 0  | 0  | 0   | 0  |
| Mar-22 | 0  | 0  | 0   | 0   | 0   | 56.86   | 0   | 0  | 0   | 0  | 73.5   | 0  | 0   | 130.36   |
| Apr-22 | 29.05  | 0  | 0   | 0   | 0   | 0   | 0   | 0  | 0   | 0  | 670.325  | 0  | 0   | 699.375  |
| May-22 | 140.45   | 0  | 0   | 0   | 0   | 0   | 0   | 0  | 0   | 0  | 1287.17  | 0  | 0   | 1427.62  |
| Jun-22 | 534.33   | 0  | 0   | 0   | 0   | 34.925  | 0   | 0  | 0   | 0  | 2207.09  | 0  | 0   | 2776.345   |
| Jul-22 | 66.42  | 59.07  | 0   | 0   | 0   | 0   | 0   | 0  | 0   | 0  | 461.48   | 0  | 0   | 586.97   |
| Aug-22 | 0  | 0  | 0   | 0   | 0   | 0   | 0   | 0  | 0   | 0  | 814.325  | 0  | 0   | 814.325  |
| Sep-22 | 0  | 0  | 0   | 0   | 0   | 0   | 0   | 0  | 0   | 0  | 808.585  | 53.17  | 58.15   | 919.905  |
| Oct-22 | 0  | 0  | 0   | 0   | 0   | 19.4  | 0   | 0  | 0   | 0  | 0  | 0  | 0   | 19.4   |
| Nov-22 | 216.99   | 0  | 0   | 0   | 0   | 0   | 0   | 0  | 0   | 0  | 0  | 0  | 0   | 216.99   |
| Dec-22 | 492.16   | 0  | 0   | 0   | 0   | 36.17   | 0   | 0  | 0   | 0  | 0  | 0  | 0   | 528.33   |
| Jan-23 | 276.07   | 212.375  | 605.765   | 256.54  | 0   | 0   | 0   | 0  | 0   | 0  | 0  | 0  | 0   | 1350.75  |
| Feb-23 | 65   | 777.38   | 988.225   | 466.155   | 0   | 0   | 561.12  | 0  | 0   | 0  | 0  | 0  | 0   | 2857.88  |
| Mar-23 | 1244.01  | 527.89   | 953.28  | 264.205   | 0   | 68.375  | 58.44   | 0  | 0   | 0  | 0  | 0  | 0   | 3116.2   |
| Apr-23 | 1412.91  | 310.815  | 427.58  | 278.065   | 0   | 22.04   | 234.905   | 22.32  | 22.94   | 0  | 0  | 0  | 0   | 2731.575   |
| May-23 | 1268.15  | 705.105  | 562.065   | 379.895   | 0   | 6.265   | 0   | 0  | 0   | 0  | 0  | 0  | 0   | 2921.48  |
| Jun-23 | 555.32   | 336.925  | 545.465   | 0   | 0   | 0   | 0   | 0  | 194.74  | 0  | 0  | 0  | 0   | 1632.45  |
| Jul-23 | 191.76   | 383.91   | 0   | 0   | 0   | 0   | 0   | 0  | 0   | 0  | 0  | 0  | 0   | 575.67   |
| Aug-23 | 1525.1   | 0  | 0   | 1212.575  | 0   | 0   | 0   | 0  | 0   | 0  | 0  | 0  | 0   | 2737.675   |
| Sep-23 | 889.7  | 0  | 0   | 1087.74   | 0   | 0   | 0   | 0  | 0   | 0  | 0  | 0  | 0   | 1977.44  |
| Oct-23 | 930.23   | 0  | 0   | 0   | 164.925   | 0   | 0   | 0  | 0   | 0  | 0  | 0  | 0   | 1095.155   |
| Nov-23 | 1573.48  | 0  | 0   | 0   | 621.62  | 0   | 0   | 0  | 0   | 0  | 0  | 0  | 0   | 2195.1   |
| Dec-23 | 430.94   | 0  | 0   | 0   | 662.38  | 0   | 0   | 0  | 0   | 0  | 0  | 0  | 0   | 1093.32  |
| Jan-24 | 556.86   | 0  | 0   | 0   | 0   | 0   | 0   | 0  | 0   | 0  | 0  | 0  | 0   | 556.86   |
| Feb-24 | 132.21   | 0  | 0   | 0   | 0   | 0   | 0   | 0  | 0   | 0  | 0  | 0  | 0   | 132.21   |
| Mar-24 | 506.16   | 0  | 0   | 0   | 0   | 0   | 0   | 0  | 0   | 0  | 0  | 0  | 0   | 506.16   |
| Total  | 13037.3  | 3313.47  | 4082.38   | 3945.175  | 1448.925  | 276.66  | 854.465   | 22.32  | 217.68  | 158.935  | 6322.475   | 53.17  | 58.15   | 33791  |



**GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY**

Plot No-01, Knowledge Park-IV,  
Greater Noida, Distt.- G.B. Nagar (UP)

Ref:- HD/2024/ 852

Dated:- 06/08/2024

To,

M/s Bhumi Green Energy  
Add.:- Flat No. B-14, Narayan Baug,  
Society, Magarpatta Road,  
Hadapsar, Pune - 411028

Name of Work:- Remediation of temporary dumpsite near Lakhnawali Village at Greater Noida through effective Blomining and Mechanized means with complete Reclamation of the dumpsite land (Part-2)

(Tender\_ID: 2024\_GNIDA\_923861\_1)

The E-tender submitted by you for which price bid opened on dated 31.07.2024 for the above work has been accepted on behalf of the Chief Executive Officer, Greater Noida Industrial Development Authority at your rate of Rs 727/MT (Seven Hundred Twenty Seven Only) against BOQ rate of Rs 745/MT and estimated cost of Rs. 2947.09 Lakh. The overall tendered amount works out to Rs. 28,75,88,535.66 (Rupees Twenty Eight Crore Seventy Five Lakh Eighty Eight Thousand Five Hundred Thirty Five and Paise Sixty Six only).

The total performance Gurantee/security amount of the work 5% is Rs. 1,43,79,426.78 (Rs. One Crore Fourty Three Lakh Seventy Nine Thousand Four Hundred Twenty Six and Paise Seventy Eight only) after adjusting the earnest money of Rs. 39,48,000 (Rs Thirty Nine Lakh Fourty Eight Thousand only), you are requested to deposited balance security amount Rs. 1,04,31,426.78 (Rs. One Crore Four Lakh Thirty One Thousand Four Hundred Twenty Six and Paise Seventy Eight only) in the form of NSC/FDR/bank Guarantee of any Nationalized bank/Schedule Bank duly pledged in favour of Greater Noida Industrial Development Authority within 10 days from issuance of LOA.

You are requested to attend this office latest by 15 days from LoA date for signing the agreement failing which the acceptance in your favour is liable to be withdrawn and the earnest money deposited by you may also be forfeited. You are also requested to submit non-judicial stamp paper of U.P. Gov. as per rules.

Please note if you fail to sign the agreement 15 days from LoA date, penalty of Rs. 10,000.00 (Rupees Ten Thousand only) per day shall be levied as per rules of the authority.

This letter is subject to verification of documents submitted with the tender, provided that the documents are aligned legally. Award of work may be withdrawn & the earnest money & other deposits along with work executed (if any) may also be forfeited. Note that before execution of any work related to B.O.Q. a written permission must be taken from concerned Manager/Asstt. Manager. All payments will be processed only for the executed work as mentioned in the written permission.

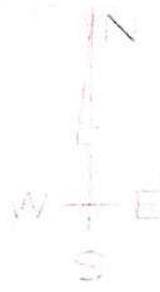
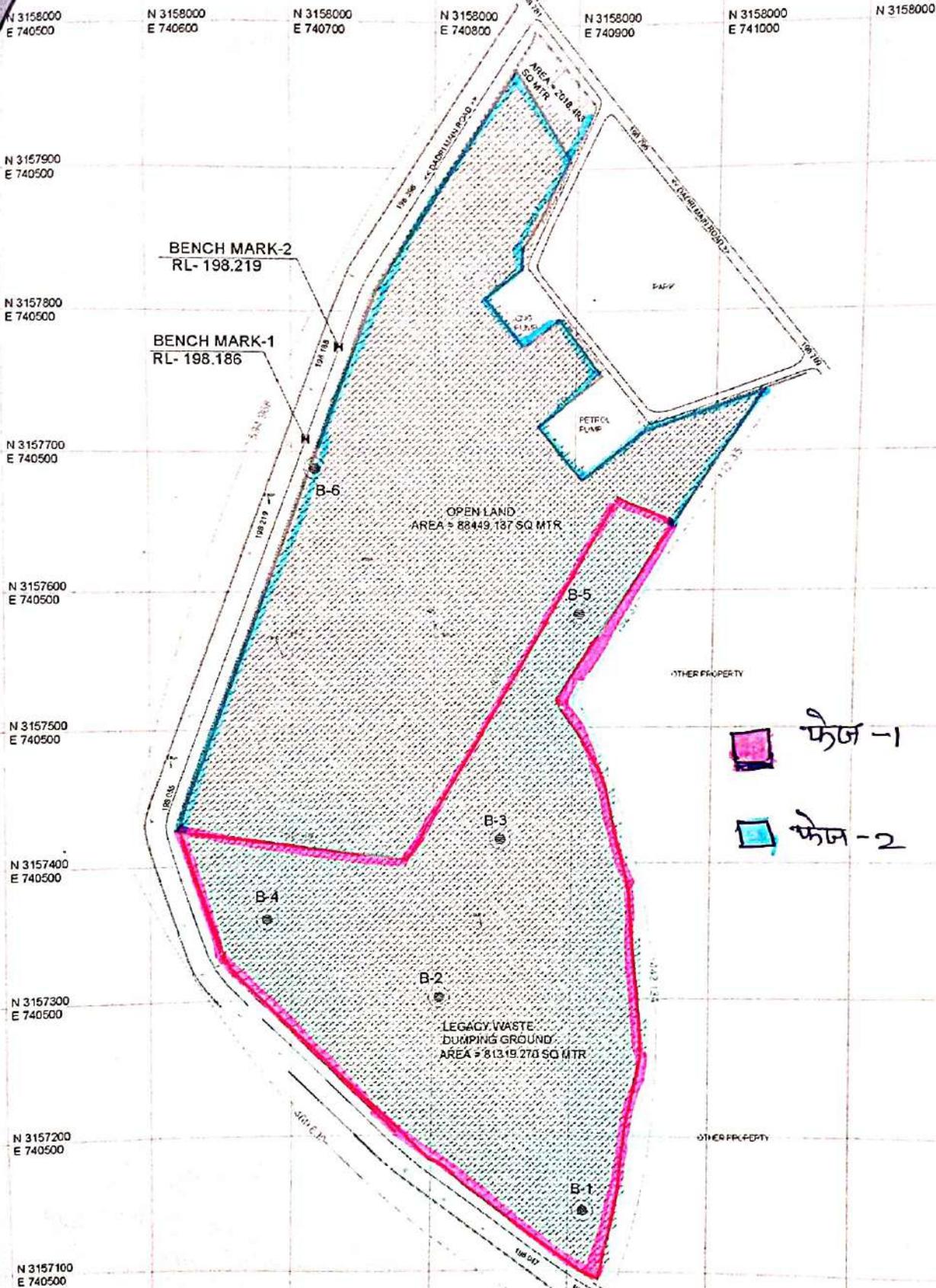
Your Faithfully,

(Chetram Singh)  
Sr. Manager (Health)

Copy to:

1. ACEO (G) — 53985
2. ACEO (SL) — 53986
3. G.M. (Finance) — 53987
4. G.M. (Health) — 53988
5. OSD (Health) — 53989
6. S.M. (Tech/Tender Cell) — 53991
7. C.B. File.

Sr. Manager (Health)



फेज - 1  
 फेज - 2

N 3158000  
 E 741000  
 N 3157800  
 E 741200  
 N 3157700  
 E 741200  
 N 3157600  
 E 741200  
 N 3157500  
 E 741200  
 N 3157400  
 E 741200  
 N 3157300  
 E 741200  
 N 3157200  
 E 741200  
 N 3157100  
 E 741200

| LEGEND        |   |
|---------------|---|
| ROAD          |   |
| BOUNDARY      |   |
| BUILDING      |   |
| FENCE         |   |
| GRAIN         |   |
| DITCH         |   |
| DUMPING LINE  |   |
| ELECTRIC POLE |   |
| BORE          | • |
| TREE          | • |
| LEVER MARK    | M |

SCALE:



| Sl. No. | Description | Remarks |
|---------|-------------|---------|
| 1       | ...         | ...     |
| 2       | ...         | ...     |
| 3       | ...         | ...     |
| 4       | ...         | ...     |
| 5       | ...         | ...     |
| 6       | ...         | ...     |
| 7       | ...         | ...     |
| 8       | ...         | ...     |
| 9       | ...         | ...     |
| 10      | ...         | ...     |
| 11      | ...         | ...     |
| 12      | ...         | ...     |
| 13      | ...         | ...     |
| 14      | ...         | ...     |
| 15      | ...         | ...     |
| 16      | ...         | ...     |
| 17      | ...         | ...     |
| 18      | ...         | ...     |
| 19      | ...         | ...     |
| 20      | ...         | ...     |

NOTES:  
 1. ALL DIMENSIONS ARE IN METERS.  
 2. THIS SURVEY IS FOR...  
 3. THE AREA OF...  
 4. THE...  
 5. THE...  
 6. THE...  
 7. THE...  
 8. THE...  
 9. THE...  
 10. THE...

N 3157000 E 740700    N 3157000 E 740800    N 3157000 E 740900    N 3157000 E 741000

SURVEY CONSULTANTS

|        |           |
|--------|-----------|
| TITLE: |           |
| DATE:  | DWG. NO.: |
| SCALE: | REV.:     |

211

**Uttar Pradesh  
Tenders**

**eProcurement System Government of Uttar Pradesh  
Bid Opening Summary**

Date : 12-Aug-2024 11:30 AM

Print

|                             |   |
|-----------------------------|---|
| <b>Organisation Chain :</b> | Greater Noida Industrial Development Authority  |
| <b>Tender ID :</b>          | 2024_GNIDA_928147_2   |
| <b>Tender Ref No :</b>      | HD/2024/592-593 DATED-11.06.2024  |
| <b>Tender Title :</b>       | Request for Proposal (RFP) for Processing of 300 TPD Wet Waste at Astaul, Greater Noida |
| <b>Packet Name :</b>        | Fee/PreQual/Technical   |

**Decrypted Bid Openers List**

| S.No | Name                 | Decrypted Date       |
|------|----------------------|----------------------|
| 1    | PRANAV SINGH RATHORE | 12-Aug-2024 11:26 AM |
| 2    | CHET RAM SINGH       | 12-Aug-2024 11:29 AM |

**Bid List**

| S.No | Bid No  | Bidder                      | Opened By      | Opened Date          | Status   |
|------|---------|-----------------------------|----------------|----------------------|----------|
| 1    | 4439694 | AAKANKSHA ENTERPRISES       | CHET RAM SINGH | 12-Aug-2024 11:29 AM | Admitted |
| 2    | 4443691 | Reliance Bio Energy Limited | CHET RAM SINGH | 12-Aug-2024 11:29 AM | Admitted |

**Bid Opening Summary**

| Bid Opener     | Type      | Summary          | Updated On           |
|----------------|-----------|------------------|----------------------|
| CHET RAM SINGH | Technical | UNDER EVALUATION | 12-Aug-2024 11:30 AM |

*Handwritten signature*  
AM-H

123



**Uttar Pradesh eProcurement System Government of Uttar Pradesh Tenders**

**Tender Details**

Date : 12-Jun-2024 08:01 PM

Print

**Basic Details**

|                                      |  |                                       |           |
|--------------------------------------|--|---------------------------------------|-----------|
| Organisation Chain                   | Greater Noida Industrial Development Authority |                                       |           |
| Tender Reference Number              | HD/2024/592-593 DATED-11.06.2024               |                                       |           |
| Tender ID                            | 2024_GNIDA_928147_2                            | Withdrawal Allowed                    | Yes       |
| Tender Type                          | Open Tender                                    | Form of contract                      | Item Rate |
| Tender Category                      | Works  | No. of Covers                         | 2         |
| General Technical Evaluation Allowed | No   | ItemWise Technical Evaluation Allowed | No        |
| Payment Mode                         | Online   | Is Multi Currency Allowed For BOQ     | No        |
| Is Multi Currency Allowed For Fee    | No   | Allow Two Stage Bidding               | No        |

**Payment Instruments**

| Online Bankers | S.No | Bank Name |
|----------------|------|-----------|
|                | 1    | SBI Bank  |

**Cover Details, No. Of Covers - 2**

| Cover No | Cover                 | Document Type | Description   |
|----------|-----------------------|---------------|---------------|
| 1        | Fee/PreQual/Technical | .pdf          | AS PER RFP    |
| 2        | Finance               | .xis          | FINANCIAL BID |

**Tender Fee Details, [Total Fee in ₹ \* - 6,770]**

|                              |       |                |     |                |     |
|------------------------------|-------|----------------|-----|----------------|-----|
| Tender Fee in ₹              | 6,770 | Fee Payable To | Nil | Fee Payable At | Nil |
| Tender Fee Exemption Allowed | No    |                |     |                |     |

**EMD Fee Details**

|                 |           |                       |     |
|-----------------|-----------|-----------------------|-----|
| EMD Amount in ₹ | 90,00,000 | EMD Exemption Allowed | No  |
| EMD Fee Type    | fixed     | EMD Percentage        | NA  |
| EMD Payable To  | Nil       | EMD Payable At        | Nil |

Click to view modification history

**Work /Item(s)**

|   |  |                    |                     |                       |                       |
|---|--|--------------------|---------------------|-----------------------|-----------------------|
| Title   | Request for Proposal (RFP) for Processing of 300 TPD Wet Waste at Astauli, Greater Noida |                    |                     |                       |                       |
| Work Description  | Request for Proposal (RFP) for Processing of 300 TPD Wet Waste at Astauli, Greater Noida |                    |                     |                       |                       |
| Pre Qualification Details   | REFER RFP TENDER DOCUMENT  |                    |                     |                       |                       |
| Independent External Monitor/Remarks                                | NA   |                    |                     |                       |                       |
| Tender Stage to disclose bid details to other bidders/public domain | Yes  |                    |                     |                       |                       |
| Tender Value in ₹   | 80,00,00,000   | Product Category   | Miscellaneous Works | Sub category          | WET WASTE             |
| Contract Type   | Tender   | Bid Validity(Days) | 180                 | Period Of Work (Days) | 9131                  |
| Location  | GREATER NOIDA  | Pincode            | 201310              | Pre Bid Meeting Place | CONFERENCE HALL FORTH |

|                         |  |                           |                         |                   |  |
|-------------------------|--|---------------------------|-------------------------|-------------------|--|
| Pre Bid Meeting Address | CONFERENCE HALL<br>FORTH FLOOR ,PLOT<br>NO-01, KP-4 GR.<br>NOIDA | Pre Bid Meeting Date      | 19-Jun-2024<br>03:00 PM | Bid Opening Place | FLOOR ,PLOT NO-<br>01, KP-4<br>GREATER NOIDA<br>INDUSTRIES<br>DEVELOPMENT<br>AUTHORITY |
| Should Allow NDA Tender | No   | Allow Preferential Bidder | No                      |                   |  |

**Critical Dates**

|                                     |                      |                                   |                      |
|-------------------------------------|----------------------|-----------------------------------|----------------------|
| Publish Date                        | 13-Jun-2024 10:00 AM | Bid Opening Date                  | 28-Jun-2024 11:00 AM |
| Document Download / Sale Start Date | 13-Jun-2024 10:00 AM | Document Download / Sale End Date | 26-Jun-2024 05:00 PM |
| Clarification Start Date            | 13-Jun-2024 10:00 AM | Clarification End Date            | 19-Jun-2024 03:00 PM |
| Bid Submission Start Date           | 13-Jun-2024 11:00 AM | Bid Submission End Date           | 26-Jun-2024 05:00 PM |

**Tender Documents**

| NIT Document | S.No | Document Name | Description       | Document Size (In KB) |
|--------------|------|---------------|-------------------|-----------------------|
|              |      | 1             | Tendemotice_1.pdf | TENDER NOTICE         |

| Work Item Documents | S.No | Document Type | Document Name    | Description                          | Document Size (In KB) |
|---------------------|------|---------------|------------------|--------------------------------------|-----------------------|
|                     |      | 1             | Tender Documents | RFP_WasteProcessing_300TPD_Weste.pdf | TECHNICAL BID         |
|                     | 2    | BOQ           | BOQ_1603092.xls  | FINANCIAL BID                        | 249.00                |

**Bid Openers List**

| S.No | Bid Opener Login Id       | Bid Opener Name      | Certificate Name     |
|------|---------------------------|----------------------|----------------------|
| 1.   | manojasachan99@gmail.com  | MANOJ KUMAR          | MANOJ KUMAR          |
| 2.   | rathorepranav09@gmail.com | PRANAV SINGH RATHORE | PRANAV SINGH RATHORE |
| 3.   | smwc3@gnida.in            | CHET RAM SINGH       | CHET RAM SINGH       |
| 4.   | sm.workdrde.jal@gnida.in  | RA GAUTAM            | RAM ASREY GAUTAM     |

**Tender Properties**

|                                 |        |   |                       |
|---------------------------------|--------|---|-----------------------|
| Auto Tendering Process allowed  | No     | Show Technical bid status               | Yes                   |
| Show Finance bid status         | Yes    | Show Bid Details in Public Domain stage | Technical Bid Opening |
| BoQ Comparative Chart model     | Normal | BoQ Comparative chart decimal places    | 2                     |
| BoQ Comparative Chart Rank Type | L      | Form Based BoQ                          | No                    |

**Tender Inviting Authority**

|         |                |
|---------|----------------|
| Name    | SM_TENDER CELL |
| Address | GNIDA OFFICE   |

**Tender Creator Details**

|              |                      |
|--------------|----------------------|
| Created By   | CHET RAM SINGH       |
| Designation  | SENIOR MANAGER       |
| Created Date | 12-Jun-2024 07:02 PM |

e 2 of 2  
17  
9:55 AM

eProcurement System Government of Uttar Pradesh

Uttar Pradesh  
Tenders

Tender Summary Reports

Date : 17-Aug-2024 09:55 AM

Print

|                      |  |
|----------------------|--|
| Organisation Chain : | Greater Noida Industrial Development Authority                                 |
| Tender ID :          | 2024_GNIDA_928147_1  |
| Tender Ref No :      | HD/2024/592-593 DATED-11.06.2024   |
| Tender Title :       | Request for Proposal (RFP) for Processing of 50 TPD Wet Waste in Greater Noida |

Bids List

| S.No | Bid Number | Bidder Name     | Submitted Date       | Status                         | Remarks | Status Updated On    |
|------|------------|-----------------|----------------------|--------------------------------|---------|----------------------|
| 1    | 4412537    | S3 Fuel Pvt Ltd | 23-Jul-2024 12:41 PM | Admitted-Fee/PreQual/Technical |         | 25-Jul-2024 11:10 AM |

Technical Bid Opening Summary

|              |                      |
|--------------|----------------------|
| Type :       | Technical            |
| Summary :    | UNDER EVALUATION     |
| Updated By : | CHET RAM SINGH       |
| Updated On : | 25-Jul-2024 11:10 AM |
| Document :   | None                 |

Corrigendum Details

| S.No. | Corrigendum Title      | Corrigendum Type       | Corrigendum Description | Corrigendum Reason        | Published Date       | Document Name | Doc Size(in KB) |
|-------|------------------------|------------------------|-------------------------|---------------------------|----------------------|---------------|-----------------|
| 1     | CANCELLATION OF TENDER | Cancellation of Tender | AS PER DETAIL ATTACHED  | Minimum Bids Not Received | 13-Aug-2024 03:39 PM | 928147_1.pdf  | 65.86           |

Tendering Inviting Authority



# Uttar Pradesh Tenders

## eProcurement System Government of Uttar Pradesh

### Tender Details

Date : 17-Aug-2024 09:55 AM

Print

#### Basic Details

|                                      |  |                                       |           |
|--------------------------------------|--|---------------------------------------|-----------|
| Organisation Chain                   | Greater Noida Industrial Development Authority |                                       |           |
| Tender Reference Number              | HD/2024/592-593 DATED-11.06.2024               |                                       |           |
| Tender ID                            | 2024_GNIDA_928147_1                            | Withdrawal Allowed                    | Yes       |
| Tender Type                          | Open Tender                                    | Form of contract                      | Item Rate |
| Tender Category                      | Works  | No. of Covers                         | 2         |
| General Technical Evaluation Allowed | No   | ItemWise Technical Evaluation Allowed | No        |
| Payment Mode                         | Online   | Is Multi Currency Allowed For BOQ     | No        |
| Is Multi Currency Allowed For Fee    | No   | Allow Two Stage Bidding               | No        |

#### Payment Instruments

| Online Bankers | S.No | Bank Name |
|----------------|------|-----------|
|                | 1    | SBI Bank  |

#### Cover Details, No. Of Covers - 2

| Cover No | Cover                 | Document Type | Description   |
|----------|-----------------------|---------------|---------------|
| 1        | Fee/PreQual/Technical | .pdf          | AS PER RFP    |
| 2        | Finance               | .xls          | FINANCIAL BID |

#### Tender Fee Details, [Total Fee in ₹ \* - 6,770]

|                              |       |                |     |
|------------------------------|-------|----------------|-----|
| Tender Fee in ₹              | 6,770 |                |     |
| Fee Payable To               | Nil   | Fee Payable At | Nil |
| Tender Fee Exemption Allowed | No    |                |     |

#### EMD Fee Details

|                 |           |                       |     |
|-----------------|-----------|-----------------------|-----|
| EMD Amount in ₹ | 27,00,000 | EMD Exemption Allowed | No  |
| EMD Fee Type    | fixed     | EMD Percentage        | NA  |
| EMD Payable To  | Nil       | EMD Payable At        | Nil |

#### Work /Item(s)

|                                      |  |                           |                      |                       |  |
|--------------------------------------|--|---------------------------|----------------------|-----------------------|--|
| Title                                | Request for Proposal (RFP) for Processing of 50 TPD Wet Waste in Greater Noida |                           |                      |                       |  |
| Work Description                     | Request for Proposal (RFP) for Processing of 50 TPD Wet Waste in Greater Noida |                           |                      |                       |  |
| Pre Qualification Details            | REFER RFP TENDER DOCUMENT  |                           |                      |                       |  |
| Independent External Monitor/Remarks | NA   |                           |                      |                       |  |
| Tender Value in ₹                    | 17,00,00,000   | Product Category          | Miscellaneous Works  | Sub category          | WET WASTE                                      |
| Contract Type                        | Tender   | Bid Validity(Days)        | 180                  | Period Of Work(Days)  | 9131   |
| Location                             | GREATER NOIDA  | Pincode                   | 201310               | Pre Bid Meeting Place | CONFERENCE HALL FORTH FLOOR ,PLOT NO-01, KP-4  |
| Pre Bid Meeting Address              | CONFERENCE HALL FORTH FLOOR ,PLOT NO-01, KP-4 GR.NOIDA                         | Pre Bid Meeting Date      | 19-Jun-2024 03:00 PM | Bid Opening Place     | GREATER NOIDA INDUSTRIES DEVELOPMENT AUTHORITY |
| Should Allow NDA Tender              | No   | Allow Preferential Bidder | No                   |                       |  |

#### Critical Dates

|                                     |                      |                                   |                      |
|-------------------------------------|----------------------|-----------------------------------|----------------------|
| Publish Date                        | 13-Jun-2024 10:00 AM | Bid Opening Date                  | 25-Jul-2024 11:00 AM |
| Document Download / Sale Start Date | 13-Jun-2024 10:00 AM | Document Download / Sale End Date | 23-Jul-2024 05:00 PM |
| Clarification Start Date            | 13-Jun-2024 10:00 AM | Clarification End Date            | 19-Jun-2024 03:00 PM |
| Bid Submission Start Date           | 13-Jun-2024 11:00 AM | Bid Submission End Date           | 23-Jul-2024 05:00 PM |

#### Tender Documents

8/17/24, 9:58 AM

eProcurement System Government of Uttar Pradesh

| NIT Document | S.No | Document Name | Description        | Document Size (in KB) |
|--------------|------|---------------|--------------------|-----------------------|
|              |      | 1             | Tendernotice_1.pdf | TENDER NOTICE         |

| PreBid Meeting Document | S.No | Document Name | Document Type           | Description             | Document Size (in KB) |
|-------------------------|------|---------------|-------------------------|-------------------------|-----------------------|
|                         |      | 1             | tech_prebid_1603061.pdf | PreBid Meeting Document | REPLY TO PRE BID      |

| Work Item Documents | S.No | Document Type    | Document Name                    | Description   | Document Size (in KB) |
|---------------------|------|------------------|----------------------------------|---------------|-----------------------|
|                     | 1    | BOQ              | BOQ_1603061.xls                  | FINANCIAL BID | 237.00                |
|                     | 2    | Tender Documents | RFP_WasteProcessing_50TPDste.pdf | TECHNICAL BID | 434.31                |

**Latest Corrigendum List**

| S.No | Corrigendum Title      | Corrigendum Type       | View  |
|------|------------------------|------------------------|---|
| 1    | CANCELLATION OF TENDER | Cancellation of Tender |  |
| 2    | REVISED SCHEDULE 4     | Date                   |  |

**Tender Inviting Authority**

|         |                |
|---------|----------------|
| Name    | SM_TENDER CELL |
| Address | GNIDA OFFICE   |

ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण  
 भूखण्ड सं०-०१, सेक्टर- नॉलेजपार्क-४, ग्रेटर नोएडा  
 जनपद गौतमबुद्धनगर (उ०प्र०)

64

पत्रांक: स्वा०वि०/२०२४/५९५

दिनांक ११/०६/२०२४

सेवा में,

प्रभारी (मार्केटिंग)

ग्रेटर नोएडा प्राधिकरण।

विषय:- ई-निविदा प्रकाशन के संदर्भ में।

कृपया पत्र के साथ संलग्न ई-निविदा सूचना का प्रकाशन समाचार पत्रों में नियमानुसार कराने का कष्ट करें।

संलग्नक: उपरोक्तानुसार।

 वरिष्ठ प्रबन्धक (निविदा सेल)  
 11/6/2024

प्रतिलिपि:

1. अपर मुख्य कार्यपालक अधिकारी (एम०/एस०एल०) महोदया के अवलोकनार्थ।
2. महाप्रबन्धक (वित्त/स्वास्थ्य) महोदय को सूचनार्थ।
3. विशेष कार्याधिकारी (स्वास्थ्य) महोदय को सूचनार्थ।
4. वरिष्ठ प्रबन्धक (तकनीकी/स्वास्थ्य) को सूचनार्थ प्रेषित।
5. प्रबन्धक (सिस्टम) को निविदा आमंत्रण सूचना को ग्रेटर नोएडा प्राधिकरण की वेबसाईट पर अपलोड किये जाने हेतु प्रेषित।

 वरिष्ठ प्रबन्धक (निविदा सेल)

ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण  
भूखण्ड सं०-०१, सेक्टर- नॉलेजपार्क-४, ग्रेटर नोएडा  
जनपद गौतमबुद्धनगर (उ०प्र०)

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पत्रांक: स्वा०वि०/२०२४/५९३

दिनांक ११/०६/२०२४

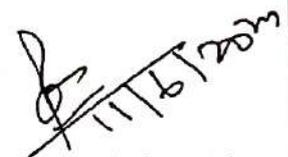
ई-निविदा आमंत्रण सूचना

प्रभारी (निविदा सेल), ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण द्वारा मुख्य कार्यपालक अधिकारी, ग्रेटर नोएडा की ओर से ई-निविदा आमंत्रण सूचना संख्या-स्वा०वि०/२०२४/५९२, दिनांक ११.०६.२०२४ के माध्यम से उल्लेखित क्रम सं०: ०१ से ०२ में अंकित कार्य की ई-निविदा आमंत्रित की जाती है। ई-निविदा की समस्त नियम व शर्तें ग्रेटर नोएडा प्राधिकरण की वेबसाइट: [WWW.greaternoidaauthority.in](http://WWW.greaternoidaauthority.in) पर ई-निविदा लिंक एवं ई-पोर्टल <https://etender.up.nic.in> पर उपलब्ध है। किसी परिवर्तन, संशोधन व अतिरिक्त सूचनाओं के लिए उक्त वेबसाइटें देखते रहें।

| क्र.सं. | कार्य का नाम/वर्क सर्किल                                  | अनुमानित लागत   |
|---------|---|-----------------|
| १.      | Processing of 50 TPD Wet Waste at Astauli, Greater Noida  | Rs. 17.00 Crore |
| २.      | Processing of 300 TPD Wet Waste at Astauli, Greater Noida | Rs. 80.00 Crore |

उक्त कार्यों की निविदा दिनांक १३.०६.२०२४ से २६.०६.२०२४ को १७:०० बजे तक अपलोड किया जा सकता है एवं प्री-बिड बैठक दिनांक १९.०६.२०२४ को दोपहर ०३:०० बजे ग्रेटर नोएडा प्राधिकरण कार्यालय, भूखण्ड सं०-०१, सेक्टर-नॉलेजपार्क-४, ग्रेटर नोएडा के प्रशासनिक भवन में चतुर्थ तल पर उपरोक्त निविदा प्राप्त करने से पूर्व निविदा में प्रतिभाग करने वाली फर्मों/एजेंसियों की निविदा से पूर्व बैठक (Pre-Bid Meeting) की जायेगी तथा प्राप्त ई-निविदाओं की प्री-क्वालिफिकेशन बिड दिनांक २८.०६.२०२४ को ११:०० बजे खोली जायेगी।

OR

  
वरिष्ठ प्रबन्धक (निविदा सेल)

# ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण

भूखण्ड सं०-01, सेक्टर- नॉलेजपार्क-4, ग्रेटर नोएडा  
जनपद गौतमबुद्धनगर (उ०प्र०)

पत्रांक: स्वा०वि०/2024/592

दिनांक 11/06/2024

## ई-निविदा आमंत्रण सूचना

निम्नलिखित कार्य हेतु केन्द्र/राज्य सरकार/केन्द्र शासित/अर्द्ध सरकारी/सार्वजनिक उपक्रमों के कार्यों का प्री-क्वालीफिकेशन बिड/RFP में अंकित शर्तों के अनुसार अनुभव रखने वाले ठेकेदारों/फर्मों से ई-निविदा आमंत्रित की जाती है। ई-प्रीक्योरमेंट सोल्यूशन द्वारा निविदायें द्विस्तरीय पद्धति से की जायेंगी :-

| क्र.सं | कार्य का नाम /वर्क सर्किल                                 | अनुमानित लागत/निविदा प्रपत्र का मूल्य (अप्रतिदेय)/घरोहर राशि/कार्यपूर्ण करने की अवधि | ई-निविदा जारी करने की तिथि | ई-निविदा प्राप्त की अन्तिम तिथि तथा समय | ई-निविदा के प्रीक्वालीफिकेशन बिड खोलने की तिथि तथा समय | ई-निविदा की प्राईस बिड खोलने की तिथि तथा समय   |
|--------|---|--|----------------------------|---|--|--|
| 1.     | Processing of 50 TPD Wet Waste at Astauli, Greater Noida  | रु० 17.00 करोड़<br>रु० 6,770/- (GST सहित)<br>रु० 27,00,000/-<br>25 वर्ष              | 13.06.2024                 | 28.06.2024<br>समय 17:00                 | 28.06.2024<br>समय 11:00                                | इस की सूचना वेबसाइट पर प्री-क्वालीफिकेशन बिड खुलने के 03 कार्य दिवस उपरान्त देखी जा सकती है। |
| 2.     | Processing of 300 TPD Wet Waste at Astauli, Greater Noida | रु० 80.00 करोड़<br>रु० 6,770/- (GST सहित)<br>रु० 90,00,000/-<br>25 वर्ष              | 13.06.2024                 | 28.06.2024<br>समय 17:00                 | 28.06.2024<br>समय 11:00                                | इस की सूचना वेबसाइट पर प्री-क्वालीफिकेशन बिड खुलने के 03 कार्य दिवस उपरान्त देखी जा सकती है। |

नोट:- उक्त कार्यों के सम्बन्ध में प्री-बिड बैठक दिनांक 19.05.2024 को दोपहर 03:00 बजे ग्रेटर नोएडा प्राधिकरण कार्यालय, भूखण्ड सं०-01, सेक्टर-नॉलेजपार्क-4, ग्रेटर नोएडा के प्रशासनिक भवन में चतुर्थ तल पर उपरोक्त निविदा प्राप्त करने से पूर्व निविदा में प्रतिभाग करने वाली फर्मों/एजेंसियों की निविदा पूर्व बैठक (Pre-Bid Meeting) की जायेगी।

### शर्तें नियम व शर्तें पूर्ववत् रहेगी:-

- निविदा शुल्क एवं घरोहर घनराशि NIC UP E-Tender पोर्टल पर केवल ऑनलाईन जमा करायी जायेगी।
- निविदा खोलने की तिथि को अवकाश होने की दशा में निविदायें अगले कार्यदिवस में खोली जायेंगी।
- किसी भी निविदा अथवा समस्त निविदाओं को बिना कारण बताये निरस्त करने का अधिकार ग्रेटर नोएडा प्राधिकरण के पास सुरक्षित है।
- निविदा अवाई होने से पूर्व फर्म का जी.एस.टी. से पंजीकरण होना अनिवार्य होगा।
- निविदा प्रपत्र प्राधिकरण की वेबसाइट: [www.greaternoidaauthority.in](http://www.greaternoidaauthority.in) के निविदा लिंक पर उत्तर प्रदेश ईलेक्ट्रॉनिक कॉर्पोरेशन की वेबसाइट: <http://etender.up.nic.in> पर देखे जा सकते हैं। इच्छुक ठेकेदारों से अनुरोध है कि वे नियमित रूप से उक्त वेबसाइटों को देखते रहें क्योंकि निविदाओं के सम्बन्ध में कोई बदलाव अथवा अतिरिक्त सूचना वेबसाइट पर ही उपलब्ध करायी जायेगी।

### प्रतिलिपि:

- अपर मुख्य कार्यपालक अधिकारी (एम) महोदय के अवलोकनार्थ।
- महाप्रबन्धक (वित्त/स्वास्थ्य) महोदय को सूचनार्थ।
- विशेषकार्याधिकारी (स्वास्थ्य) महोदय को सूचनार्थ।
- वरिष्ठ प्रबन्धक (तकनीकी/स्वास्थ्य) को सूचनार्थ प्रेषित।
- प्रबन्धक (सिस्टम) को निविदा आमंत्रण सूचना को ग्रेटर नोएडा प्राधिकरण की वेबसाइट पर अपलोड किये जाने हेतु प्रेषित।
- पुलिस निरीक्षक को सूचनार्थ।
- नोटिस बोर्ड।

वरिष्ठ प्रबन्धक (निविदा सेल)

वरिष्ठ प्रबन्धक (निविदा सेल)



## ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण

प्लॉट नं.-1, नॉलेज पार्क-IV, ग्रेटर नोएडा सिटी, गौतम बुद्ध नगर - 201306, उत्तर प्रदेश  
वेबसाइट : [www.greternoidaauthority.in](http://www.greternoidaauthority.in), ई-मेल : [authority@gnida.in](mailto:authority@gnida.in)

पत्रांक : स्वा/वि/2024/593

दिनांक 11/06/2024

### ई-निविदा आमंत्रण सूचना

प्रभारी (निविदा सेल), ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण द्वारा मुख्य कार्यपालक अधिकारी, ग्रेटर नोएडा की ओर से ई-निविदा आमंत्रण सूचना संख्या-स्वा/वि/2024/592 दिनांक 11.06.2024 के माध्यम से उल्लिखित क्रम सं० 01 से 02 में अंकित कार्य की ई-निविदा आमंत्रित की जाती है। ई-निविदा की समस्त नियम व शर्तें ग्रेटर नोएडा प्राधिकरण की वेबसाइट [WWW.greternoidaauthority.in](http://WWW.greternoidaauthority.in) पर ई-निविदा लिंक एवं ई-पोर्टल <https://etender.up.nic.in> पर उपलब्ध है। किसी परिवर्तन, संशोधन व अतिरिक्त सूचनाओं के लिए उक्त वेबसाइट देखते रहें।

| क्र.सं. | कार्य का नाम/वर्क सर्किल                                  | अनुमानित लागत          |
|---------|---|------------------------|
| 1.      | Processing of 50 TPD Wet Waste at Astauli, Greater Noida  | To be quoted by Bidder |
| 2.      | Processing of 300 TPD Wet Waste at Astauli, Greater Noida | To be quoted by Bidder |

उक्त कार्यों की निविदा दिनांक 13.06.2024 से 26.06.2024 को 17:00 बजे तक अपलोड किया जा सकता है एवं प्री-बिड बैठक दिनांक 19.06.2024 को दोपहर 03:00 बजे ग्रेटर नोएडा प्राधिकरण कार्यालय, भूखण्ड सं०-01, सेक्टर-नॉलेजपार्क-4, ग्रेटर नोएडा के प्रशासनिक भवन में चतुर्थ तल पर उपरोक्त निविदा प्राप्त करने से पूर्व निविदा में प्रतिभाग करने वाली फर्मों/एजेंसियों की निविदा से पूर्व बैठक (Pre Bid Meeting) की जायेगी तथा प्राप्त ई-निविदाओं की प्री-क्वालिफिकेशन बिड दिनांक 28.06.2024 को 11:00 बजे खोली जायेगी।

वरिष्ठ प्रबंधक (निविदा सेल)

हिन्दुस्तान (हिन्दी)  
दिनांक :- 12/06/2024



## ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण

प्लॉट नं.-1, नॉलेज पार्क-IV, ग्रेटर नोएडा सिटी, गौतम बुद्ध नगर - 201306, उत्तर प्रदेश  
वेबसाइट : [www.greternoidaauthority.in](http://www.greternoidaauthority.in), ई-मेल : [authority@gnida.in](mailto:authority@gnida.in)

पत्रांक : स्वा/वि/2024/593

दिनांक : 11/06/2024

### ई-निविदा आमंत्रण सूचना

प्रभारी (निविदा सेल), ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण द्वारा मुख्य कार्यपालक अधिकारी, ग्रेटर नोएडा की ओर से ई-निविदा आमंत्रण सूचना संख्या-स्वा/वि/2024/592 दिनांक 11.06.2024 के माध्यम से उल्लिखित क्रम सं० 01 से 02 में अंकित कार्य की ई-निविदा आमंत्रित की जाती है। ई-निविदा की समस्त नियम व शर्तें ग्रेटर नोएडा प्राधिकरण की वेबसाइट [WWW.greternoidaauthority.in](http://WWW.greternoidaauthority.in) पर ई-निविदा लिंक एवं ई-पोर्टल <https://etender.up.nic.in> पर उपलब्ध है। किसी परिवर्तन, संशोधन व अतिरिक्त सूचनाओं के लिए उक्त वेबसाइट देखते रहें।

| क्र.सं. | कार्य का नाम/वर्क सर्किल                                  | अनुमानित लागत          |
|---------|---|------------------------|
| 1.      | Processing of 50 TPD Wet Waste at Astauli, Greater Noida  | To be quoted by Bidder |
| 2.      | Processing of 300 TPD Wet Waste at Astauli, Greater Noida | To be quoted by Bidder |

उक्त कार्यों की निविदा दिनांक 13.06.2024 से 26.06.2024 को 17:00 बजे तक अपलोड किया जा सकता है एवं प्री-बिड बैठक दिनांक 19.06.2024 को दोपहर 03:00 बजे ग्रेटर नोएडा प्राधिकरण कार्यालय, भूखण्ड सं०-01, सेक्टर-नॉलेजपार्क-4, ग्रेटर नोएडा के प्रशासनिक भवन में चतुर्थ तल पर उपरोक्त निविदा प्राप्त करने से पूर्व निविदा में प्रतिभाग करने वाली फर्मों/एजेंसियों की निविदा से पूर्व बैठक (Pre-Bid Meeting) की जायेगी तथा प्राप्त ई-निविदाओं की प्री-क्वालिफिकेशन बिड दिनांक 28.06.2024 को 11:00 बजे खोली जायेगी।

वरिष्ठ प्रबंधक (निविदा सेल)

New Delhi

HINDUSTAN TIMES  
DE:- 12/06/2024

## ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण

भूखण्ड सं०-०१, सेक्टर- नॉलेजपार्क-४, ग्रेटर नोएडा  
जनपद गौतमबुद्धनगर (उ०प्र०)

पत्रांक: स्वा०वि०/२०२४/७८९

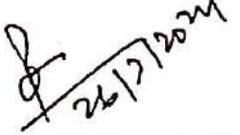
दिनांक २६/०७/२०२४

### ई-निविदा आमंत्रण सूचना

प्रभारी (निविदा सेल), ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण द्वारा मुख्य कार्यपालक अधिकारी, ग्रेटर नोएडा की ओर से ई-निविदा आमंत्रण सूचना संख्या-स्वा०वि०/२०२४/७८८, दिनांक २६.०६.२०२४ के माध्यम से उल्लेखित कार्य की ई-निविदा आमंत्रित की जाती है। ई-निविदा की समस्त नियम व शर्तें ग्रेटर नोएडा प्राधिकरण की वेबसाइट: [WWW.greaternoidaauthority.in](http://WWW.greaternoidaauthority.in) पर ई-निविदा लिंक एवं ई-पोर्टल <https://etender.up.nic.in> पर उपलब्ध है। किसी परिवर्तन, संशोधन व अतिरिक्त सूचनाओं के लिए उक्त वेबसाइटें देखते रहें।

| क्र.सं. | कार्य का नाम/वर्क सर्किल                      | अनुमानित लागत   |
|---------|---|-----------------|
| १.      | Processing of 50 TPD Wet Waste, Greater Noida | Rs. 17.00 Crore |

उक्त कार्यों की निविदा दिनांक ३०.०७.२०२४ से १३.०८.२०२४ को १७:०० बजे तक अपलोड किया जा सकता है तथा प्राप्त ई-निविदाओं की प्री-क्वालिफिकेशन बिड दिनांक १६.०८.२०२४ को ११:०० बजे खोली जायेगी।

   
२६/७/२०२४  
वरिष्ठ प्रबन्धक (निविदा सेल)  


## ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण

भूखण्ड सं0-01, सेक्टर- नॉलेजपार्क-4, ग्रेटर नोएडा  
जनपद गौतमबुद्धनगर (उ0प्र0)

पत्रांक: स्वा0वि0/2024/ 788

दिनांक 26/07/2024

### ई-निविदा आमंत्रण सूचना

निम्नलिखित कार्य हेतु केन्द्र/राज्य सरकार/केन्द्र शासित/अर्द्ध सरकारी/सार्वजनिक उपक्रमों के कार्यों का प्री-क्वालीफिकेशन बिड/RFP में अंकित शर्तों के अनुसार अनुभव रखने वाले ठेकेदारों/फर्मों से ई-निविदा आमंत्रित की जाती है।  
ई-प्रीक्वोरमेंट सोल्यूशन द्वारा निविदायें द्विस्तरीय पद्धति से की जायेंगी :-

| क्र. सं | कार्य का नाम                                    | अनुमानित लागत/निविदा प्रपत्र का मूल्य (अप्रतिदेय)/धरोहर राशि/कार्यपूर्ण करने की अवधि | ई-निविदा जारी करने की तिथि | ई-निविदा प्राप्त की अन्तिम तिथि तथा समय | ई-निविदा के प्रीक्वालीफिकेशन बिड खोलने की तिथि तथा समय | ई-निविदा की प्राईस बिड खोलने की तिथि तथा समय   |
|---------|---|--|----------------------------|---|--|--|
| 1.      | Processing of 50 TPD Wet Waste in Greater Noida | रू0 17.00 करोड़<br>रू0 6,770/- (GST सहित)<br>रू0 27,00,000/- 25 वर्ष                 | 30.07.2024                 | 13.08.2024<br>समय 17:00                 | 16.08.2024<br>समय 11:00                                | इस की सूचना वेबसाइट पर प्री-क्वालीफिकेशन बिड खुलने के 03 कार्य दिवस उपरान्त देखी जा सकती है। |

### नियम व शर्तें निम्नवत रहेंगी:-

- निविदा शुल्क एवं धरोहर धनराशि NIC UP E-Tender पोर्टल पर केवल ऑनलाईन जमा करायी जायेगी।
- निविदा खोलने की तिथि को अवकाश होने की दशा में निविदायें अगले कार्यदिवस में खोली जायेंगी।
- किसी भी निविदा अथवा समस्त निविदाओं को बिना कारण बताये निरस्त करने का अधिकार ग्रेटर नोएडा प्राधिकरण के पास सुरक्षित है।
- निविदा अवाई होने से पूर्व फर्म का जी.एस.टी. से पंजीकरण होना अनिवार्य होगा।
- निविदा प्रपत्र प्राधिकरण की वेबसाइट: [www.greaternoidaauthority.in](http://www.greaternoidaauthority.in) के निविदा लिंक पर उत्तर प्रदेश ईलेक्ट्रॉनिक कॉर्पोरेशन की वेबसाइट: <http://etender.up.nic.in> पर देखे जा सकते हैं। इच्छुक ठेकेदारों से अनुरोध है कि वे नियमित रूप से उक्त वेबसाइटों को देखते रहें क्योंकि निविदाओं के सम्बन्ध में कोई बदलाव अथवा अतिरिक्त सूचना वेबसाइट पर ही उपलब्ध करायी जायेगी।

  
वरिष्ठ प्रबन्धक (निविदा सेल)

### प्रतिलिपि:

- निजी सचिव को, अपर मुख्य कार्यपालक अधिकारी (जी./एस.एल.) महोदय के सादर अवलोकनार्थ।
- महाप्रबन्धक (वित्त) महोदय को सूचनार्थ।
- विशेष कार्याधिकारी (स्वास्थ्य) महोदय को सूचनार्थ।
- वरिष्ठ प्रबन्धक (तकनीकी/स्वास्थ्य) को सूचनार्थ प्रेषित।
- प्रभारी (एसएट) को आवश्यक कार्यवाही हेतु।
- प्रबन्धक (सिस्टम) को इस आशय से प्रेषित कि उक्त ई-निविदा आमंत्रण सूचना ग्रेटर नोएडा प्राधिकरण की वेबसाइट पर अपलोड किये जाने हेतु।
- पुलिस निरीक्षक को सूचनार्थ।
- नोटिस बोर्ड।

  
वरिष्ठ प्रबन्धक (निविदा सेल)

27/7/2024  
HINDUSTAN TIMES

27/7/2024  
हिन्दुस्तान

**ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण**  
 सॉफ्ट कॉम्प-1, नोएडा मार्ग-03, ग्रेटर नोएडा, ग्रेटर नोएडा नगर-201304, उ.प्र.  
 वेबसाइट: [www.greaternoidaauthority.in](http://www.greaternoidaauthority.in) ई-मेल: [authority@gnida.in](mailto:authority@gnida.in)

पत्रांक : स्ना0वि0 / 2024 / 789 दिनांक 27.07.2024

**ई-निविदा आमंत्रण सूचना**

प्रभारी (निविदा सेल) ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण द्वारा मुख्य अ-पंपालक अभिकारण, ग्रेटर नोएडा की ओर से ई-निविदा आमंत्रण सूचना संख्या-स्ना0वि0/2024/789, दिनांक 26.06.2024 के तहत से संबंधित कार्य की ई-निविदा आमंत्रण की जाती है। ई-निविदा की समस्त नियम व शर्तें ग्रेटर नोएडा प्राधिकरण की वेबसाइट [www.greaternoidaauthority.in](http://www.greaternoidaauthority.in) पर ई-निविदा लिंक एवं ई-पोर्टल <https://etender.up.nic.in> पर उपलब्ध है। किसी परिवर्तन, संशोधन व अतिरिक्त सूचनाओं के लिए उस वेबसाइट देखते रहे।

| क्र.सं. | कार्य का नाम / बजट अनुमान                     | अनुमानित लागत   |
|---------|---|-----------------|
| 1       | Processing of 50 TPD Wet Waste, Greater Noida | Rs. 17.00 Crore |

उक्त कार्य की निविदा दिनांक 30.07.2024 से 13.08.2024 को 17:00 बजे तक उपलब्ध किया जा सकता है तथा प्रारंभ ई-निविदाओं की प्री-क्वालिफिकेशन बिड दिनांक 16.08.2024 को 11:00 बजे खोली जाएगी।

वरिष्ठ प्रबंधक (निविदा सेल)

Follow Us On  OfficialGNIDA

**ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण**  
 सॉफ्ट कॉम्प-1, नोएडा मार्ग-03, ग्रेटर नोएडा, ग्रेटर नोएडा नगर-201304, उ.प्र.  
 वेबसाइट: [www.greaternoidaauthority.in](http://www.greaternoidaauthority.in) ई-मेल: [authority@gnida.in](mailto:authority@gnida.in)

पत्रांक : स्ना0वि0 / 2024 / 789 दिनांक 27.07.2024

**ई-निविदा आमंत्रण सूचना**

प्रभारी (निविदा सेल) ग्रेटर नोएडा औद्योगिक विकास प्राधिकरण द्वारा मुख्य अ-पंपालक अभिकारण, ग्रेटर नोएडा की ओर से ई-निविदा आमंत्रण सूचना संख्या-स्ना0वि0/2024/789, दिनांक 26.06.2024 के तहत से संबंधित कार्य की ई-निविदा आमंत्रण की जाती है। ई-निविदा की समस्त नियम व शर्तें ग्रेटर नोएडा प्राधिकरण की वेबसाइट [www.greaternoidaauthority.in](http://www.greaternoidaauthority.in) पर ई-निविदा लिंक एवं ई-पोर्टल <https://etender.up.nic.in> पर उपलब्ध है। किसी परिवर्तन, संशोधन व अतिरिक्त सूचनाओं के लिए उस वेबसाइट देखते रहे।

| क्र.सं. | कार्य का नाम / बजट अनुमान                     | अनुमानित लागत   |
|---------|---|-----------------|
| 1       | Processing of 50 TPD Wet Waste, Greater Noida | Rs. 17.00 Crore |

उक्त कार्य की निविदा दिनांक 30.07.2024 से 13.08.2024 को 17:00 बजे तक उपलब्ध किया जा सकता है तथा प्रारंभ ई-निविदाओं की प्री-क्वालिफिकेशन बिड दिनांक 16.08.2024 को 11:00 बजे खोली जाएगी।

वरिष्ठ प्रबंधक (निविदा सेल)

Follow Us On  OfficialGNIDA



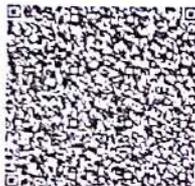
**INDIA NON JUDICIAL**  
**Government of Uttar Pradesh**

e-Stamp

*[Signature]*  
ACC No: 14013204/951401204  
ACC Adm: 14013204/951401204  
Uttar Pradesh, Tehsil & District Gautambuddh Nagar

Certificate Issued Date  
Account Reference  
Unique Doc. Reference  
Purchased by  
Description of Document  
Property Description  
Consideration Price (Rs.)  
First Party  
Second Party  
Stamp Duty Paid By  
Stamp Duty Amount(Rs.)

: IN-UP42267932569162V  
: 23-Jun-2023 10:57 AM  
: NEWIMPACC (SV)/ up14013204/ GAUTAMBUDDH NAGAR 1/ UP-GBN  
: SUBIN-UPUP1401320479526264557881V  
: NTPC VIDYUT VYAPAR NIGAM LTD  
: Article 5 Agreement or Memorandum of an agreement  
: Not Applicable  
:  
: NTPC VIDYUT VYAPAR NIGAM LTD  
: Not Applicable  
: NTPC VIDYUT VYAPAR NIGAM LTD  
: 500  
(Five Hundred only)



Please write or type below this line

**LAND LEASE AGREEMENT**

**FOR**

**DEVELOPMENT OF MSW TO TORREFIED PLANT FACILITY**

**AT**

**ASTAULI, GREATER NOIDA, UTTAR PRADESH.**

**AMONGST**

**NEW OKHILA INDUSTRIAL DEVELOPMENT AUTHORITY,  
GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY**

**AND**

**NTPC VIDYUT VYAPAR NIGAM LIMITED (NVVN)**

*[Signatures]*



Uttar Pradesh, Tehsil & District Gautambuddh Nagar

## LAND LEASE AGREEMENT

THIS AGREEMENT OF LEASE is made this 24<sup>th</sup> Day of June 2023 at Noida, Uttar Pradesh, India.

**Between**

1. **NEW OKHILA INDUSTRIAL DEVELOPMENT AUTHORITY**, a statutory body Constituted under the U.P. Industrial Area Development Act, 1976, and having its office at Administrative Complex Sector 6, Noida - 201301, District. Gautam Buddh Nagar, Uttar Pradesh, India, hereinafter referred to as "NOIDA Authority", which expression shall, unless the context otherwise specifies, means and include its successors and permitted assigns
2. **GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY**, a statutory body Constituted under the U.P. Industrial Area Development Act, 1976, and having its office at Plot No. 1, Knowledge Park-04, Greater Noida - 201308, District. Gautam Buddh Nagar, Uttar Pradesh, India, hereinafter referred to as "GNIDA Authority", which expression shall, unless the context otherwise specifies, means and include its successors and permitted assigns

"NOIDA Authority" and "GNIDA Authority" are hereby jointly referred to as **Lessor/"Authorities"**. However, for all purposes, notices, intimations, coordination, correspondence, replies, complaints, demands, invoices, payments or any other work GNIDA shall be the Coordinating Authority on behalf of NOIDA and GNIDA under this Agreement.

**AND**

3. **NVVN (NTPC Vidyut Vyapar Nigam Ltd.)**: a wholly owned subsidiary of NTPC Ltd.; a Company incorporated under the Companies Act, 1956 and having its registered office at NTPC Bhawan, Core 7, Scope Complex, 7 Institutional Area, Lodhi Road, New Delhi-110003 (Hereinafter referred to as "NVVN/Lessee" which expression shall, unless repugnant to the context or meaning thereof, mean and include its successors, substitutes, and permitted assigns)

**WHEREAS,**

All the terms and conditions, recitals, and clauses of the Concession Agreement dated 24.06.2023 signed between The Authorities and the Concessionaire.

E

R



### 1.1 Vesting of Site for "Setting up a 900 TPD, MSW to Torrefied Charcoal Plant facility"

the Lessor shall provide the following facilities for the enabling development of the project on the basis of lease rent of Rs 1/sq.m./year to NVVN. NVVN shall pay lease rent to NOIDA/GNIDA in proportionate amounts based on land area in first week of every financial year. The Lease rent shall start from the Date of Agreement:

- a. grant leasehold rights to NVVN in an encumbrance-free Levelized land parcel of 20 acres (Astauli location) during the Construction and Operations Period of the Torrefied Charcoal Plant facility. Furthermore, without prejudice to any powers vested in any Competent Authority i.e., NOIDA/GNIDA or the Independent Engineer as regards inspection of the Site and/or assets located thereupon. NVVN shall have the full right to regulate the entry into and use of the Site. The Lessor hereby agree that the land constituting the Site shall be vested with NVVN under a lease, to implement the Project and for the purposes of the development of the Project Facilities for enabling NVVN to discharge its functions of management, treatment, processing and disposal of MSW for the Concession Period. The land should be free from water logging and above high flood level.
- b. provide approx. 10 KLD water supply through bore well or water supply connection for drinking water usage during plant construction and operation period and shall provide 400 KLD of treated STP water for construction activities and process application within the plant battery limit.
- c. provide power connection of 4 MVA capacity at 11/33 KV voltage at the plant battery limit.
- d. provide other basic amenities at the project site like All-weather concrete approach road from existing road to plant boundary of minimum width 7.0 m, street lighting on approach road and outside plant premises, sewer line, Right of Way, drainage outside plant premises, and other basic facilities, etc.
- e. diversion of any Electric Line passing through the proposed project site before handing over the site to NVVN.
- f. cutting down the trees existing on the proposed site (if any) and their disposal.
- g. diversion of Forest Land (if any) before handing over the site to NVVN.
- h. providing the boundary wall on allocated land for the plant facility.
- i. development and maintaining the SLF facility shall be in the scope of the Authorities/Lessor.
- j. development of green belt (as applicable) within boundary limit including SLF facility shall be in the scope of the Authorities/Lessor.

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## 1.2 Rights, Title and Use of the Site

- a. NVVN/Lessee shall have the right to use the Site for "Setting up a 900 TPD, MSW to Torrefied Charcoal plant facility" and its ancillary facilities including rooftop solar plant to meet the power requirement of the plant only in accordance with the provisions of this Agreement:
- b. NVVN shall not, without the prior written approval of authority, use the Project Facilities for any purpose other than for the purpose of the Project and purposes incidental or ancillary thereto.
- c. NVVN shall not part with or create any encumbrance on the whole or any part of the site for "Setting up a MSW to Torrefied Charcoal plant facility" save and except with the written consent of the Authorities.
- d. NVVN may use the space available at the Site for the display of advertisements in compliance with applicable Laws, any advertisement or display board related to the business of NTPC, NVVN, and their associate companies.

## 1.3 Period of Lease

- a. The Period of Lease shall be 30 years initially. This may be extended further on similar terms and conditions with the mutual consent of Lessor and Lessee.
- b. As per the MSW Supply agreement signed between NVVN & Authorities, Municipal solid waste is being provided to NVVN free of cost and land for the project is being provided to NVVN on the basis of lease rent, if due to changes in law(s) and/or taxes/duties/cess etc., there arises any cost for supply of waste and/or allocation of land in future, the same shall be borne by the Authorities

## 1.4 Peaceful Possession

The Authorities hereby warrants that:

- a. The Site together with the necessary Right of Way/way-leaves has been acquired through the due process of law and belongs to and is vested in the Authorities and that the Authorities have full powers to hold, dispose of and deal with the same; consistent and interlaid with the provisions of this Agreement and that NVVN shall, in respect of the Site, have no liability regarding any compensation payment on account of land acquisition or rehabilitation/ resettlement of any Persons affected thereby.
- b. NVVN shall, subject to complying with the terms and conditions of this Agreement, remain in peaceful possession and enjoyment of the whole Site

*E*      *h*



during the Period of Lease and in the event NVVN is obstructed by any Person claiming any right, title or interest in or over the Site or any part thereof or in the event of any enforcement action including any attachment, restraint, appointment of receiver or liquidator being initiated by any Person claiming to have any interest in/charge on the Site or any part thereof, the Authorities shall as called upon by NVVN, defend such claims and proceedings at its costs and also keep NVVN indemnified against any consequential loss or Damages which NVVN may suffer, on account of any such right, title, interest or charge.

#### 1.5 Applicable Approvals

- a. NVVN shall as per the Applicable Laws obtain and maintain all the applicable approvals in such sequence as is consistent with the requirements of the Project and the Authorities shall facilitate in obtaining such approvals in a time-bound manner.
- b. Environmental clearance valid for the complete concession period for the Scientific Land Fill site in case it is adjacent to the project site shall be in the scope of Authorities.
- c. Authorities shall provide all necessary co-operation/ assistance for obtaining the statutory clearance (if any) for the development of the project.
- d. NVVN shall comply with the terms and conditions subject to which applicable approvals have been issued.

#### 1.6. Dispute Resolution

In the event of any dispute or difference between the Lessor and the Lessee arising out of or in connection with this Agreement or its performance, the Parties shall use all reasonable endeavors to amicably discuss and resolve the Dispute through mutual consultations.

#### 1.7. Governing Law and Jurisdiction

The agreement shall be governed by Indian Laws and the Courts at Gautam Buddh Nagar, UP shall have the exclusive jurisdiction over the matters arising out of this agreement.

*E*

*R*

*hmv*



In witness whereof the Parties hereto have caused this Agreement to be executed on the day and year first before written.

SIGNED, SEALED AND DELIVERED BY:

For New Okhla Industrial Development Authority

**S.P. SINGH**  
Senior Project Engineer  
Public Health, NOIDA  
Signed and Seal

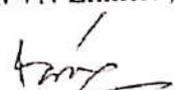
Name: S.P. Singh  
Designation: Dy. G.M. (Health)

For Greater Noida Industrial Development Authority

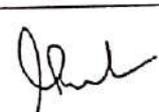
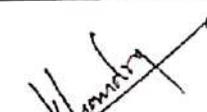
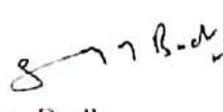
  
24-06-23  
Signed and Seal

Name: Utsav Kumar Niranjn  
Designation: Incharge Senior Manager (Health)

For NVVN Limited, New Delhi

  
Signed and Seal  
Name: Rajesh Kumar Roy  
Designation: General Manager



| Witness (NOIDA)  | Witness (GNIDA)  | Witness (NVVN)  |
|--|--|---|
| <br>1. Gaurav Bansal<br>Incharge Sr. Manager (Health) | <br>1. Dr. Umesh Chandra<br>Incharge Manager (Health) | <br>1. Binay Mallik<br>Addl. General Manager |
| <br>2. Vaibhav Nagar<br>Incharge Manager (Health)     | <br>2. Gaurav Baghel<br>Assistant Manager (Health)    | <br>2. Sanjay Bodh<br>Dy. General Manager    |

Date: 24/06/23  
Place: Noida

Ref:- HD/2021/ 1368

Dated:- 30 / 11 /2021

To, M/s Blue Planet Environment & Solutions India Pvt. Ltd.  
Suit # 5D, Aria Signature Tower, JW Marriot, Aerocity,  
New Delhi-110037

Name of Work:- Decentralized Waste Management including Door to Door Collection, Transportation and processing of Waste (Cluster-1)  
Tender ID:- 2021\_GNIDA\_559573\_6

The E-tender submitted by you and technical bid opened on dated 19.07.2021 for the above work has been accepted on behalf of the Chief Executive Officer, Greater Noida Industrial Development Authority at your tendered rate of Rs. 1620/MT. The overall tendered amount works out to Rs. 745.04 Lakhs (Rs. Seven Crore Forty Five Lakh Four Thousand only). User fee from the households will be collected from 2<sup>nd</sup> year onwards from the date of commercial operation date (COD). Considering the above the estimated yearly payout of tipping fee is calculated as per below:-

| SN    | Year   | Qty of Waste (MT/day) | Rate/metric ton (INR) | Days/Year | Estimated Cost (INR) |
|-------|--------|-----------------------|-----------------------|-----------|----------------------|
| 1.    | Year 1 | 18                    | 1620                  | 365       | 1,06,43,400          |
| 2.    | Year 2 | 18                    | 1620                  | 365       | 1,06,43,400          |
| 3.    | Year 3 | 18                    | 1620                  | 365       | 1,06,43,400          |
| 4.    | Year 4 | 18                    | 1620                  | 365       | 1,06,43,400          |
| 5.    | Year 5 | 18                    | 1620                  | 365       | 1,06,43,400          |
| 6.    | Year 6 | 18                    | 1620                  | 365       | 1,06,43,400          |
| 7.    | Year 7 | 18                    | 1620                  | 365       | 1,06,43,400          |
| Total |        |                       |                       |           | 7,45,03,800          |

745.04 Lakhs INR approximately

- Payout will be on the actual quantity of waste handled.

As per the conditions set out in RFP, the total Security Money/ Performance Gaurantee will be 5% is Rs. 37,25,190 (Rs. Thirty Seven Lakh Twenty Five Thousand One Hundred and Ninety only) after adjusting the earnest money of Rs. 1,59,660 (Rs One Lakh Fifty Nine Thousand Six Hundred and Sixty only) you are requested to deposited balance security amount Rs. 35,65,530 (Rs. Thirty Five Lakh Sixty Five Thousand Five Hundred and Thirty only) in the form of NSC/FDR/bank Guarantee of any Nationalized bank/Schedule Bank duly pledged in favour of Greater Noida Industrial Development Authority within 10 days from issuance of LOA.

You are requested to attend this office latest by 15 days from LoA date for signing the agreement failing which the acceptance in your favour is liable to be withdrawn and the earnest money deposited by you may also be forfeited. You are also requested to submit non-judicial stamp paper of U.P. Gov. as per rules.

Please note if you fail to sign the agreement within 15 days from LoA date, penalty of Rs. 1000.00 (Rupees One Thousand only) per day shall be levied as per rules of the authority.

This letter is subject to verification of documents submitted with the tender and if after verification documents are not found proper, award of work may be withdrawn & the earnest money & other deposits along with work executed (if any) may also be forfeited. Please also note that before execution of any work related to B.O.Q. a written permission must be taken from concerned Manager / Asstt. Manager. All payment will be processed only for the executed work as mentioned in the written permission.

The date of start of the proposed work subjected to be given at the time of execution of agreement after verification of tender document.

Your Faithfully,

(Salil Yadav)  
Sr. Manager (Health)

Copy to :

1. G.M. (Finance)
2. G M. (Proj)
3. D.G.M. (Health)
4. S.M. (Tech)
5. C.B. File.

Sr. Manager (Health)

o/c

**GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY**  
**PLOT NO-01, KNOWLEDGE PARK-IV,**  
**GREATER NOIDA CITY, GREATER NOIDA**

Ref:- IID/2022/1163

Dated:- / /11/2022

To,

✓ Feedback Foundation Charitable Trust  
 W-9/3, Second Floor,  
 DLF Phase-III  
 Gurgaon -122 002

**Name of work:- Decentralised Waste Management including Door to Door Collection, Transportation and processing of Waste (Cluster 5)**

**Tender ID:- 2022\_GNIDA\_691678\_1**

The E-tender submitted by you and technical bid opened on 08/07/2022 for the above work has been accepted on behalf of the Chief Engineer Office Greater Noida Industrial Development Authority at your tendered rate of Rs. 1699/MT/day. The overall tendered amount works out to Rs. 420.00 Lakhs (Rs. Four Crore Twenty Lakh only) User fee from the households will be collected from 2<sup>nd</sup> year onwards from the date of commercial operation date (COD). Considering the above the estimated yearly payout of tipping fee is calculated as per below:-

| S.No.   | Year   | Qty of Waste (MT/Day) | Rate/metric ton (INR) | Days/Year | Estimated Cost (INR)  |
|---|--------|-----------------------|-----------------------|-----------|-----------------------|
| 1   | Year 1 | 9.67                  | 1,699.00              | 365       | 59,96,705.45          |
| 2   | Year 2 | 9.67                  | 1,699.00              | 365       | 59,96,705.45          |
| 3   | Year 3 | 9.67                  | 1,699.00              | 365       | 59,96,705.45          |
| 4   | Year 4 | 9.67                  | 1,699.00              | 365       | 59,96,705.45          |
| 5   | Year 5 | 9.67                  | 1,699.00              | 365       | 59,96,705.45          |
| 6   | Year 6 | 9.67                  | 1,699.00              | 365       | 59,96,705.45          |
| 7   | Year 7 | 9.67                  | 1,699.00              | 365       | 59,96,705.45          |
| <b>Total</b>  |        |                       | 1,699.00              | 365       | 59,96,705.45          |
| Rs. 4,19,76,938.15 (Four Crore Nineteen Lakh Seventy Six thousand nine hundred and thirty eight & Paise fifteen only) |        |                       |                       |           | <b>4,19,76,938.15</b> |

- Payout will be on the actual quantity of waste handled.

As per the conditions set out in RFP, the total Security Money/Performance Guarantee will be 5% is Rs. 20,98,847.00 (Rs. Twenty Lakh Ninety Eight Thousand Eight Hundred and Forty Seven only) after adjusting the earnest money of INR 1,32,859.00 (Rs. One Lakh Thirty Two Thousand Eight Hundred Fifty Nine only) you are requested to deposited balance security amount Rs. 19,65,988.00 (Rs. Nineteen Lakh Sixty Five Thousand Nine hundred and eighty eight only) in the form of NSC/FDR/bank Guarantee of any Nationalised bank/Schedule Bank duly pledged in favour of Greater Noida Industrial Development Authority within 10 days from issuance of LOA.

You are requested to attend this office latest by 15 days from LoA date for signing the agreement failing which the acceptance in your favour is liable to be withdrawn and the earnest money deposited by you may also be forfeited. You are also requested to submit non-judicial stamp paper of U.P. Gov. as per rules.

Please note if you fail to sign the agreement within 15 days from LoA date, penalty of Rs. 1000.00 (Rupees One Thousand only) per day shall be levied as per rules of the authority.

This letter is subject to verification of documents submitted with the tender and if after verification documents are not found proper award of work may be withdrawn & the earnest money & other deposits along with work executed (if any) may also be forfeited. Please also note that before execution of any work related to B.O.Q a written permission must be taken from concerned Manager/Asstt. Manager. All payment will be processed only for the executed work as mentioned in the written permission.

The date of start of the proposed work subjected to be given at the time of execution of agreement after verification of tender document.

Copy to

1. GM (Finance)
2. GM (Proj.)
3. SM (Tech.)
4. CB (File)

Salil Yadav  
Sr. Manager (Health)

Sr. Manager (Health)

# GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY

Plot No-01, Knowledge Park-IV,  
Greater Noida, Distt.- G.B. Nagar (UP)

Dated:- 06/08/2024

Ref:- HD/2024/ 852  
To,

M/s Bhumi Green Energy  
Add - Flat No B-14, Narayan Baug,  
Society, Magarpatta Road,  
Hadapsar, Pune - 411028

Name of Work:- Remediation of temporary dumpsite near Lakhnawall Village at Greater Noida through effective Bioremediation and Mechanized means with complete Reclamation of the dumpsite land (Part-2)

(Tender\_ID: 2024\_GNIDA\_923861\_1)

The E-tender submitted by you for which price bid opened on dated 31.07.2024 for the above work has been accepted on behalf of the Chief Executive Officer, Greater Noida Industrial Development Authority at your rate of Rs 727/MT (Seven Hundred Twenty Seven Only) against BOQ rate of Rs 745/MT and estimated cost of Rs. 2947.09 Lakh. The overall tendered amount works out to Rs. 28,75,88,535.66 (Rupees Twenty Eight Crore Seventy Five Lakh Eighty Eight Thousand Five Hundred Thirty Five and Paise Sixty Six only).

The total performance Guarantee/security amount of the work 5% is Rs. 1,43,79,426.78 (Rs. One Crore Fourty Three Lakh Seventy Nine Thousand Four Hundred Twenty Six and Paise Seventy Eight only) after adjusting the earnest money of Rs. 39,48,000 (Rs Thirty Nine Lakh Fourty Eight Thousand only), you are requested to deposited balance security amount Rs. 1,04,31,426.78 (Rs. One Crore Four Lakh Thirty One Thousand Four Hundred Twenty Six and Paise Seventy Eight only) in the form of NSC/FDR/bank Guarantee of any Nationalized bank/Schedule Bank duly pledged in favour of Greater Noida Industrial Development Authority within 10 days from issuance of LOA.

You are requested to attend this office latest by 15 days from LoA date for signing the agreement failing which the acceptance in your favour is liable to be withdrawn and the earnest money deposited by you may also be forfeited. You are also requested to submit non-judicial stamp paper of U.P. Gov. as per rules.

Please note if you fail to sign the agreement 15 days from LoA date, penalty of Rs. 10,000.00 (Rupees Ten Thousand only) per day shall be levied as per rules of the authority.

This letter is subject to verification of documents submitted with the tender, provided that the documents are aligned legally. Award of work may be withdrawn & the earnest money & other deposits along with work executed (if any) may also be forfeited. Note that before execution of any work related to B.O.Q. a written permission must be taken from concerned Manager/Asstt. Manager. All payments will be processed only for the executed work as mentioned in the written permission.

Your Faithfully,

(Chetram Singh)  
Sr. Manager (Health)

Copy to:

1. ACEO (G) — 53985
2. ACEO (SL) — 53986
3. G.M. (Finance) — 53987
4. G.M. (Health) — 53988
5. OSD (Health) — 53989
6. S.M. (Tech/Tender Cell) — 53991
7. C.B. File

(Chetram Singh)  
Sr. Manager (Health)

**GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY**

Plot No.01, Sector Knowledge Park-IV, Greater Noida  
Distt.- Gautam Budh Nagar (UP)

Ref: H.D./2022/ 378

Dated: 08/04/2022

To,

**Ms. Seema Tewari**

SVP – CSR,

SBI Cards and Payment Services Limited

(formerly known as **SBI Cards and Payment Services Private Limited**) (SBI CARD)

Unit 401 &amp; 402, 4th Floor,

Aggarwal Millennium Tower,

E – 1,2,3 Netaji Subhash Place,

Wazirpur, New Delhi – 110034

**Mr. Ashish Jain**

Director,

Indian Pollution Control Association (IPCA / Implementing Agency),

3-5, DDA Shopping Complex,

Hargobind Enclave,

Vikas Marg Ext. Delhi - 110092

**Sub: Approval for Construction, Operation and Maintenance of Material Recovery Facility (MRF) in Cluster 4 of Greater Noida under Corporate Social Responsibility (CSR) initiative of SBI CARD req.**

Dear Ms. Seema and Mr. Ashish,

This is in reference to the request sent by SBI CARD vide email dated 6<sup>th</sup> January 2022 to setup a Material Recovery Facility (MRF) in Greater Noida in association with M/S Indian Pollution Control Association (IPCA) as an implementing agency under CSR Initiative of SBI CARD.

We understand that SBI CARD intends to provide funds for Construction, Operation and Maintenance of the MRF facility for the first 6 months only and for the tune of INR 1,06,62,000; and IPCA intends to operate and maintain the project for the rest of the project tenure i.e. 7 years which is further extendable for a period of 3 years on mutual agreement.

We are happy to inform you that GNIDA has approved partnership with SBI CARD and IPCA to implement the above said project under CSR initiative. We hereby given approval for allocation of approximately 2,000 sqm area for the period of project tenure to carry out door to door collection, transportation and processing of waste through composting technology and management of dry waste in compliance with Solid Waste Management (SWM) Rules, 2016 and other applicable rules and guidelines.

The detailed terms and conditions in respect for implementation of the project is provided below:

**Aim of the partnership with SBI CARD and IPCA:**

1. To provide integrated municipal solid waste management services in cluster 4 of Greater Noida including door to door collection, transportation, processing & disposal of municipal solid waste through composting and dry waste management.

**Role and Scope of GNIDA**

1. Authorizes SBI CARD and IPCA to setup and operate a Material Recovery Facility in Cluster 4 of Greater Noida.

dlc

gr

2. The contract tenure is 7 years which can be further extendable to 3 years on mutual agreement subject to satisfactory performance of the implementing agency.
3. An area of approximately 2,000 sqm will be provided by GNIDA to the implementing agency i.e. M/S IPCA. The agency shall use the land only for the purposes of the project as mutually agreed between the parties based on the proposal submitted. After completion of project tenure, the implementing agency shall hand over the MRF facility including all immovable assets free from encumbrances to GNIDA.
4. Facilitate and ensure that land lease agreement executed for project site and handed over to the implementing agency.
5. Give right to IPCA to conduct Information, Education & Communication (IEC) activities on Solid Waste Management in Cluster 4 project area.
6. Acknowledge & authorize the implementing agency to implement the project by collecting, handling, managing, processing & disposal of wet and dry waste.
7. Facilitate IPCA to get the necessary approvals required from the State Pollution Control Board and other departments; but IPCA should comply with the necessary statutory requirement by payment of fee, documentation work etc. for construction, operation and maintenance of the project.

#### **Role and Scope of SBI CARD**

1. SBI Card will fund the capital expenditure and operational expenditure for the first 6 months only and for the tune of INR 1,06,62,000/- only to the implementing agency i.e. M/S Indian Pollution Control Association.
2. No Viability Gap Fund/Tipping Fee will be collected by M/S SBI Card from the Greater Noida Industrial Development Authority.

#### **Role and Scope of the IPCA**

1. M/S Indian Pollution Control Association (IPCA) would like to implement Material Recovery Facility in cluster 4 of Greater Noida.
2. M/S IPCA will provide services of door to door collection, transportation, processing and disposal of municipal solid waste in the entire project area of Omicron 1A, Omicron 1, Omicron 2, Omicron 3, Pi 1 & 2 Sectors and Bironda, Birondi & Achher villages for a period of 7 years and further extendable for 3 years on mutual agreement.
3. Composting processing technology will be deployed for processing and disposal of biodegradable fraction of waste.
4. M/S Indian Pollution Control Association (IPCA) will comply all the terms and conditions mentioned in the tripartite agreement.
5. No user fee will be collected by M/S IPCA from the waste generators for providing the services of municipal solid waste management.
6. No Viability Gap Fund/ Tipping Fee will be collected by M/S IPCA from the Greater Noida Industrial Development Authority (GNIDA).
7. Capital and operational expenditure for the first 6 months will be funded by SBI CARD to the tune of INR 1,06,62,000/- only and any expenditure including but not limited to capital and operational expenditure for the remaining project tenure will be borne by M/S IPCA who is the Implementing Agency.
8. M/S IPCA shall handover the project facility along with immovable assets free from encumbrances to the Greater Noida Industrial Development Authority after completion of project tenure/ or last date of the contract whichever is earlier.
9. IPCA shall abide the Service level benchmarks, Obligations on Report Submissions, Project Milestones etc. set for delivery of Decentralised Waste management, including levy of

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penalties for any shortcomings in service. Penalties if any should be paid by M/S IPCA to GNIDA on monthly basis.

10. M/S IPCA shall be required to pay land lease charges of Rs. 1.00 per annum per Sqm from the date of handover of land to till the end of the Concession Period. The land lease charges shall be paid in advance for the succeeding financial year.

**Termination:**

The Authority may terminate the contract in case of the occurrence of any of the events specified in Section 13.1.1 of tripartite agreement executed between the Greater Noida Industrial Development Authority, M/S IPCA and M/S SBI Card.

**Arbitration:**

The disputes shall be referred to a sole Arbitrator, who shall be appointed by the Parties by mutual consent, failing which each party shall appoint one Arbitrator each and together the two Arbitrators shall appoint an umpire. The Arbitration proceedings shall be governed by the (Indian) Arbitration and Conciliation Act, 1996 and shall be held in Gautam Budh Nagar, India. The language of arbitration shall be English.

The Contract and the rights and obligations of the Parties shall remain in full force and effect, pending the award in any arbitration proceedings hereunder.

etc



(Salil Yadav)  
Senior Manager (Health)

Copy to:

1. ACEO (D) Sir for kind information.
2. DGM (Health) for kind information.
3. Manager / Asstt. Manager (Health)



Senior Manager (Health)

etc

| Waste quantification      | Value             | Unit              |
|---------------------------|-------------------|-------------------|
| Area                      | 91585.467         | m <sup>2</sup>    |
| Depth                     | 2.026             | m                 |
| Soil bulk density         | 1.2               | g/cm <sup>3</sup> |
| <b>Total legacy waste</b> | <b>222662.587</b> | <b>MT</b>         |

### Contour survey results

**TOPOGRAPHICAL & LEVELLING**  
*Survey of Dumping Site at  
 Lakhnawali Surajpur, Greater Noida*

**KEY PLAN**

AVG. TOP LVL = 196.607 M.  
 AVG. NGL = 194.581 M.  
 DIFFERENCE = 2.026 M.  
 AREA = 91585.467 M.  
 TOTAL QTY. = 185552.156 C.

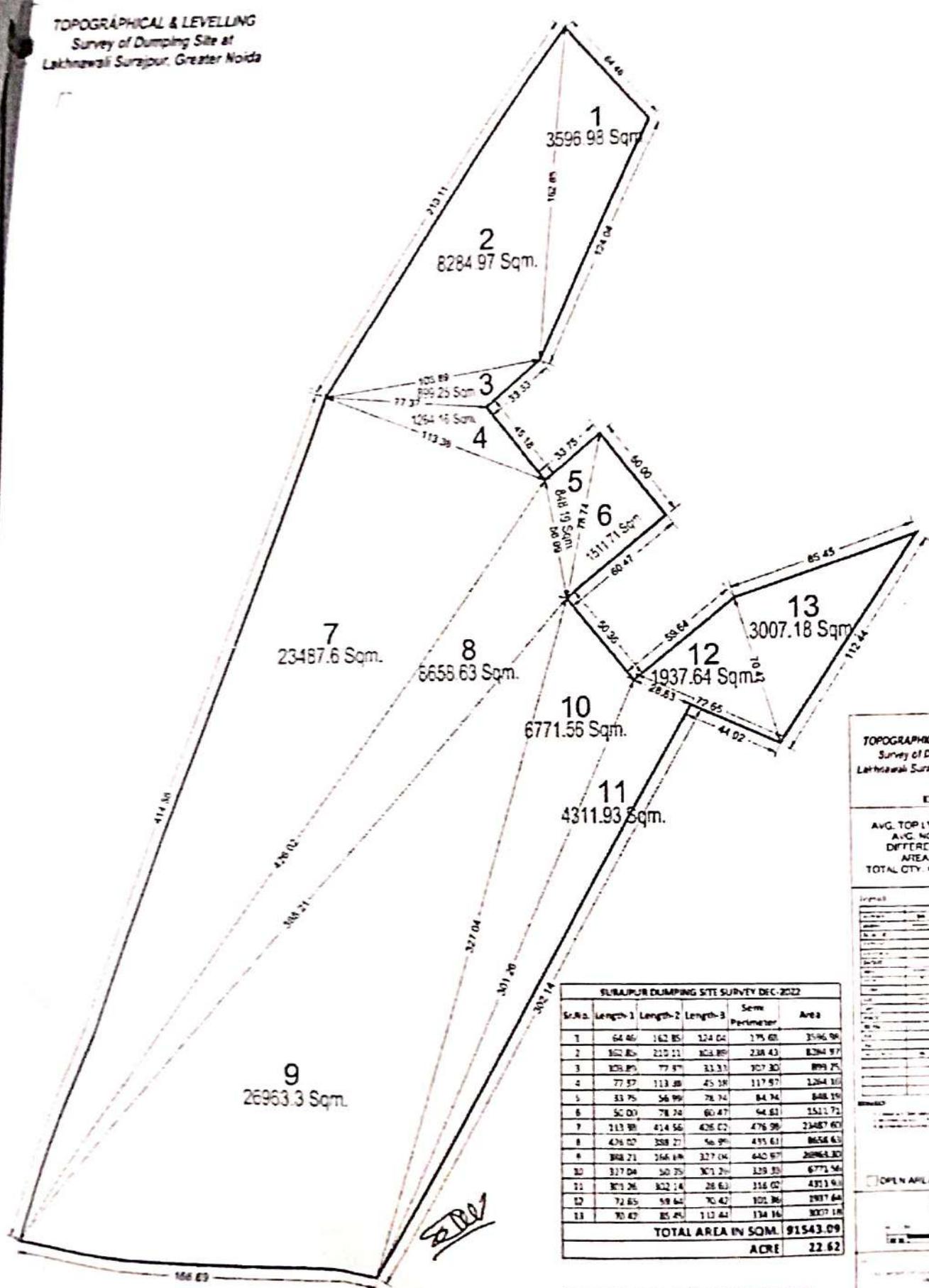
27/2/2023

*[Signature]*

*[Signature]*

TOPOGRAPHICAL & LEVELLING  
Survey of Dumping Site at  
Lakhnawali Surajpur, Greater Noida

|        |   |
|--------|---|
| LAKA   |   |
| SR.NO. | 1 |
|        | 2 |



TOPOGRAPHICAL & LEVELLING  
Survey of Dumping Site at  
Lakhnawali Surajpur, Greater Noida

KEY PLAN

AVG. TOP I.V. = 196.607 M.  
AVG. HGL = 194.581 M.  
DIFFERENCE = 2.026 M.  
ATEA = 91543.09 M.  
TOTAL QTY. = 185552.158 C.

| Sr.No.                    | Length-1 | Length-2 | Length-3 | Sem-Perimeter | Area            |              |
|---------------------------|----------|----------|----------|---------------|-----------------|--------------|
| 1                         | 64.46    | 162.85   | 124.04   | 175.65        | 3596.93         |              |
| 2                         | 352.85   | 210.21   | 302.89   | 238.43        | 8284.97         |              |
| 3                         | 105.89   | 77.87    | 33.33    | 107.30        | 105.89          |              |
| 4                         | 77.37    | 113.88   | 45.18    | 117.97        | 1054.16         |              |
| 5                         | 33.75    | 56.99    | 78.74    | 84.74         | 808.19          |              |
| 6                         | 50.00    | 78.74    | 60.47    | 94.61         | 1511.71         |              |
| 7                         | 213.98   | 414.56   | 426.02   | 476.98        | 23487.60        |              |
| 8                         | 476.02   | 358.21   | 56.99    | 495.61        | 6658.63         |              |
| 9                         | 302.21   | 266.49   | 327.04   | 445.92        | 26963.30        |              |
| 10                        | 317.04   | 50.75    | 301.20   | 129.33        | 6771.55         |              |
| 11                        | 301.26   | 322.14   | 28.63    | 316.02        | 4311.93         |              |
| 12                        | 72.65    | 59.64    | 70.42    | 101.36        | 1937.64         |              |
| 13                        | 70.42    | 85.45    | 112.42   | 134.34        | 3007.18         |              |
| <b>TOTAL AREA IN SQM.</b> |          |          |          |               | <b>91543.09</b> |              |
|                           |          |          |          |               | <b>ACRE</b>     | <b>22.62</b> |

SRURAJPUR DUMPING SITE SURVEY DEC-2022

| Sr.No.                    | Length-1 | Length-2 | Length-3 | Sem-Perimeter | Area            |              |
|---------------------------|----------|----------|----------|---------------|-----------------|--------------|
| 1                         | 64.46    | 162.85   | 124.04   | 175.65        | 3596.93         |              |
| 2                         | 352.85   | 210.21   | 302.89   | 238.43        | 8284.97         |              |
| 3                         | 105.89   | 77.87    | 33.33    | 107.30        | 105.89          |              |
| 4                         | 77.37    | 113.88   | 45.18    | 117.97        | 1054.16         |              |
| 5                         | 33.75    | 56.99    | 78.74    | 84.74         | 808.19          |              |
| 6                         | 50.00    | 78.74    | 60.47    | 94.61         | 1511.71         |              |
| 7                         | 213.98   | 414.56   | 426.02   | 476.98        | 23487.60        |              |
| 8                         | 476.02   | 358.21   | 56.99    | 495.61        | 6658.63         |              |
| 9                         | 302.21   | 266.49   | 327.04   | 445.92        | 26963.30        |              |
| 10                        | 317.04   | 50.75    | 301.20   | 129.33        | 6771.55         |              |
| 11                        | 301.26   | 322.14   | 28.63    | 316.02        | 4311.93         |              |
| 12                        | 72.65    | 59.64    | 70.42    | 101.36        | 1937.64         |              |
| 13                        | 70.42    | 85.45    | 112.42   | 134.34        | 3007.18         |              |
| <b>TOTAL AREA IN SQM.</b> |          |          |          |               | <b>91543.09</b> |              |
|                           |          |          |          |               | <b>ACRE</b>     | <b>22.62</b> |

Triangle Area was calculated by Using Heron's Formula

**Heron's Formula**

$$Area = \frac{a+b+c}{2} \sqrt{s(s-a)(s-b)(s-c)}$$

OPEN AREA = 91543.09 SQM

SCALE 1:500

DATE: 12/12/2022

BY: [Signature]

| LAKHNAWALI DUMPING SITE SURVEY DEC-2022 |             |            |         |      |
|---|-------------|------------|---------|------|
| SR.NO.                                  | NORTHING    | EASTING    | ELEV.   | CODE |
| 1                                       | 3157447.745 | 740723.398 | 195.351 | NGL1 |
| 2                                       | 3157465.935 | 740740.352 | 195.421 | NGL2 |
| 3                                       | 3157469.551 | 740668.717 | 194.506 | NGL3 |
| 3                                       | 3157504.359 | 740673.515 | 195.341 | NGL4 |
| 4                                       | 3157543.776 | 740699.270 | 195.892 | NGL5 |
| 5                                       | 3157556.409 | 740708.365 | 194.708 | NGL6 |
| 6                                       | 3157738.962 | 740756.760 | 194.869 | NGL7 |
| 7                                       | 3157668.372 | 740805.796 | 193.182 | NGL8 |
| 7                                       | 3157761.592 | 740768.862 | 191.963 | NGL9 |
| AVERAGE NGL=                            |             |            | 194.581 | M.   |

9  
2/12/2023

for ~~2023~~

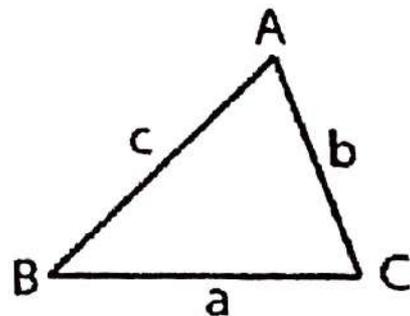
| SURAJPUR DUMPING SITE SURVEY DEC-2022 |          |          |          |                |                 |
|---------------------------------------|----------|----------|----------|----------------|-----------------|
| Sr.No.                                | Length-1 | Length-2 | Length-3 | Semi Perimeter | Area            |
| 1                                     | 64.46    | 162.85   | 124.04   | 175.68         | 3596.98         |
| 2                                     | 162.85   | 210.11   | 103.89   | 238.43         | 8284.97         |
| 3                                     | 103.89   | 77.37    | 33.33    | 107.30         | 899.25          |
| 4                                     | 77.37    | 113.38   | 45.18    | 117.97         | 1264.16         |
| 5                                     | 33.75    | 56.99    | 78.74    | 84.74          | 848.19          |
| 6                                     | 50.00    | 78.74    | 60.47    | 94.61          | 1511.71         |
| 7                                     | 113.38   | 414.56   | 426.02   | 476.98         | 23487.60        |
| 8                                     | 426.02   | 388.21   | 56.99    | 435.61         | 8658.63         |
| 9                                     | 388.21   | 166.69   | 327.04   | 440.97         | 26963.30        |
| 10                                    | 327.04   | 50.35    | 301.26   | 339.33         | 6771.56         |
| 11                                    | 301.26   | 302.14   | 28.63    | 316.02         | 4311.93         |
| 12                                    | 72.65    | 59.64    | 70.42    | 101.36         | 1937.64         |
| 13                                    | 70.42    | 85.45    | 112.44   | 134.16         | 3007.18         |
| <b>TOTAL AREA IN SQM.</b>             |          |          |          |                | <b>91543.09</b> |
| <b>ACRE</b>                           |          |          |          |                | <b>22.62</b>    |

Triangle Area was calculated by Using Heron's Formula

## Heron's Formula

$$s = \frac{a + b + c}{2}$$

$$\text{Area} = \sqrt{s(s-a)(s-b)(s-c)}$$



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## LAKHNAWALI DUMING SITE SURVEY DEC-2022

| SR.NO. | NORTHING    | EASTING    | ELEV.   | CODE    |
|--------|-------------|------------|---------|---------|
| 1      | 3157290.000 | 740770.000 | 196.511 | TOP LVL |
| 2      | 3157295.000 | 740760.000 | 196.349 | TOP LVL |
| 3      | 3157295.000 | 740765.000 | 196.237 | TOP LVL |
| 4      | 3157295.000 | 740770.000 | 196.322 | TOP LVL |
| 5      | 3157295.000 | 740775.000 | 196.428 | TOP LVL |
| 6      | 3157295.000 | 740780.000 | 196.527 | TOP LVL |
| 7      | 3157300.000 | 740755.000 | 196.235 | TOP LVL |
| 8      | 3157300.000 | 740760.000 | 196.281 | TOP LVL |
| 9      | 3157300.000 | 740765.000 | 196.223 | TOP LVL |
| 10     | 3157300.000 | 740770.000 | 196.439 | TOP LVL |
| 11     | 3157300.000 | 740775.000 | 196.410 | TOP LVL |
| 12     | 3157300.000 | 740780.000 | 196.456 | TOP LVL |
| 13     | 3157305.000 | 740750.000 | 196.183 | TOP LVL |
| 14     | 3157305.000 | 740755.000 | 196.158 | TOP LVL |
| 15     | 3157305.000 | 740760.000 | 196.069 | TOP LVL |
| 16     | 3157305.000 | 740765.000 | 196.193 | TOP LVL |
| 17     | 3157305.000 | 740770.000 | 196.400 | TOP LVL |
| 18     | 3157305.000 | 740775.000 | 196.518 | TOP LVL |
| 19     | 3157305.000 | 740780.000 | 196.449 | TOP LVL |
| 20     | 3157305.000 | 740785.000 | 196.474 | TOP LVL |
| 21     | 3157310.000 | 740745.000 | 196.286 | TOP LVL |
| 22     | 3157310.000 | 740750.000 | 196.157 | TOP LVL |
| 23     | 3157310.000 | 740755.000 | 196.146 | TOP LVL |
| 24     | 3157310.000 | 740760.000 | 196.272 | TOP LVL |
| 25     | 3157310.000 | 740765.000 | 196.344 | TOP LVL |
| 26     | 3157310.000 | 740770.000 | 196.494 | TOP LVL |
| 27     | 3157310.000 | 740775.000 | 196.634 | TOP LVL |
| 28     | 3157310.000 | 740780.000 | 196.532 | TOP LVL |
| 29     | 3157310.000 | 740785.000 | 196.482 | TOP LVL |
| 30     | 3157310.000 | 740790.000 | 196.402 | TOP LVL |
| 31     | 3157315.000 | 740735.000 | 196.327 | TOP LVL |
| 32     | 3157315.000 | 740740.000 | 196.474 | TOP LVL |
| 33     | 3157315.000 | 740745.000 | 196.325 | TOP LVL |
| 34     | 3157315.000 | 740750.000 | 196.226 | TOP LVL |
| 35     | 3157315.000 | 740755.000 | 196.150 | TOP LVL |
| 36     | 3157315.000 | 740760.000 | 196.186 | TOP LVL |
| 37     | 3157315.000 | 740765.000 | 196.325 | TOP LVL |
| 38     | 3157315.000 | 740770.000 | 196.537 | TOP LVL |
| 39     | 3157315.000 | 740775.000 | 196.739 | TOP LVL |
| 40     | 3157315.000 | 740780.000 | 196.702 | TOP LVL |
| 41     | 3157315.000 | 740785.000 | 196.522 | TOP LVL |
| 42     | 3157315.000 | 740790.000 | 196.591 | TOP LVL |

5/1/2023

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|    |             |            |         |         |
|----|-------------|------------|---------|---------|
| 43 | 3157320.000 | 740665.000 | 196.338 | TOP LVL |
| 44 | 3157320.000 | 740670.000 | 196.254 | TOP LVL |
| 45 | 3157320.000 | 740730.000 | 196.298 | TOP LVL |
| 46 | 3157320.000 | 740735.000 | 196.483 | TOP LVL |
| 47 | 3157320.000 | 740740.000 | 196.480 | TOP LVL |
| 48 | 3157320.000 | 740745.000 | 196.321 | TOP LVL |
| 49 | 3157320.000 | 740750.000 | 196.256 | TOP LVL |
| 50 | 3157320.000 | 740755.000 | 196.345 | TOP LVL |
| 51 | 3157320.000 | 740760.000 | 196.415 | TOP LVL |
| 52 | 3157320.000 | 740765.000 | 196.425 | TOP LVL |
| 53 | 3157320.000 | 740770.000 | 196.493 | TOP LVL |
| 54 | 3157320.000 | 740775.000 | 196.771 | TOP LVL |
| 55 | 3157320.000 | 740780.000 | 197.016 | TOP LVL |
| 56 | 3157320.000 | 740785.000 | 196.640 | TOP LVL |
| 57 | 3157320.000 | 740790.000 | 196.675 | TOP LVL |
| 58 | 3157325.000 | 740665.000 | 196.327 | TOP LVL |
| 59 | 3157325.000 | 740670.000 | 196.253 | TOP LVL |
| 60 | 3157325.000 | 740675.000 | 196.216 | TOP LVL |
| 61 | 3157325.000 | 740720.000 | 196.381 | TOP LVL |
| 62 | 3157325.000 | 740725.000 | 196.199 | TOP LVL |
| 63 | 3157325.000 | 740730.000 | 196.211 | TOP LVL |
| 64 | 3157325.000 | 740735.000 | 196.450 | TOP LVL |
| 65 | 3157325.000 | 740740.000 | 196.476 | TOP LVL |
| 66 | 3157325.000 | 740745.000 | 196.316 | TOP LVL |
| 67 | 3157325.000 | 740750.000 | 196.348 | TOP LVL |
| 68 | 3157325.000 | 740755.000 | 196.390 | TOP LVL |
| 69 | 3157325.000 | 740760.000 | 196.495 | TOP LVL |
| 70 | 3157325.000 | 740765.000 | 196.607 | TOP LVL |
| 71 | 3157325.000 | 740770.000 | 196.673 | TOP LVL |
| 72 | 3157325.000 | 740775.000 | 196.609 | TOP LVL |
| 73 | 3157325.000 | 740780.000 | 196.844 | TOP LVL |
| 74 | 3157325.000 | 740785.000 | 196.933 | TOP LVL |
| 75 | 3157325.000 | 740790.000 | 196.760 | TOP LVL |
| 76 | 3157330.000 | 740660.000 | 196.468 | TOP LVL |
| 77 | 3157330.000 | 740665.000 | 196.374 | TOP LVL |
| 78 | 3157330.000 | 740670.000 | 196.260 | TOP LVL |
| 79 | 3157330.000 | 740675.000 | 196.099 | TOP LVL |
| 80 | 3157330.000 | 740680.000 | 196.113 | TOP LVL |
| 81 | 3157330.000 | 740715.000 | 196.394 | TOP LVL |
| 82 | 3157330.000 | 740720.000 | 196.357 | TOP LVL |
| 83 | 3157330.000 | 740725.000 | 196.288 | TOP LVL |
| 84 | 3157330.000 | 740730.000 | 196.262 | TOP LVL |
| 85 | 3157330.000 | 740735.000 | 196.387 | TOP LVL |
| 86 | 3157330.000 | 740740.000 | 196.376 | TOP LVL |

|     |             |            |         |         |
|-----|-------------|------------|---------|---------|
| 131 | 3157340.000 | 740705.000 | 196.277 | TOP LVL |
| 132 | 3157340.000 | 740710.000 | 196.119 | TOP LVL |
| 133 | 3157340.000 | 740715.000 | 196.194 | TOP LVL |
| 134 | 3157340.000 | 740720.000 | 196.382 | TOP LVL |
| 135 | 3157340.000 | 740725.000 | 196.415 | TOP LVL |
| 136 | 3157340.000 | 740730.000 | 196.502 | TOP LVL |
| 137 | 3157340.000 | 740735.000 | 196.733 | TOP LVL |
| 138 | 3157340.000 | 740740.000 | 196.606 | TOP LVL |
| 139 | 3157340.000 | 740745.000 | 196.555 | TOP LVL |
| 140 | 3157340.000 | 740750.000 | 196.447 | TOP LVL |
| 141 | 3157340.000 | 740755.000 | 196.531 | TOP LVL |
| 142 | 3157340.000 | 740760.000 | 196.729 | TOP LVL |
| 143 | 3157340.000 | 740765.000 | 196.844 | TOP LVL |
| 144 | 3157340.000 | 740770.000 | 196.839 | TOP LVL |
| 145 | 3157340.000 | 740775.000 | 196.805 | TOP LVL |
| 146 | 3157340.000 | 740780.000 | 196.751 | TOP LVL |
| 147 | 3157345.000 | 740655.000 | 196.555 | TOP LVL |
| 148 | 3157345.000 | 740660.000 | 196.463 | TOP LVL |
| 149 | 3157345.000 | 740665.000 | 196.361 | TOP LVL |
| 150 | 3157345.000 | 740670.000 | 196.305 | TOP LVL |
| 151 | 3157345.000 | 740675.000 | 196.327 | TOP LVL |
| 152 | 3157345.000 | 740680.000 | 196.433 | TOP LVL |
| 153 | 3157345.000 | 740685.000 | 196.363 | TOP LVL |
| 154 | 3157345.000 | 740690.000 | 196.440 | TOP LVL |
| 155 | 3157345.000 | 740695.000 | 196.539 | TOP LVL |
| 156 | 3157345.000 | 740700.000 | 196.411 | TOP LVL |
| 157 | 3157345.000 | 740705.000 | 196.264 | TOP LVL |
| 158 | 3157345.000 | 740710.000 | 196.234 | TOP LVL |
| 159 | 3157345.000 | 740715.000 | 196.319 | TOP LVL |
| 160 | 3157345.000 | 740720.000 | 196.381 | TOP LVL |
| 161 | 3157345.000 | 740725.000 | 196.430 | TOP LVL |
| 162 | 3157345.000 | 740730.000 | 196.527 | TOP LVL |
| 163 | 3157345.000 | 740735.000 | 196.656 | TOP LVL |
| 164 | 3157345.000 | 740740.000 | 196.678 | TOP LVL |
| 165 | 3157345.000 | 740745.000 | 196.641 | TOP LVL |
| 166 | 3157345.000 | 740750.000 | 196.411 | TOP LVL |
| 167 | 3157345.000 | 740755.000 | 196.576 | TOP LVL |
| 168 | 3157345.000 | 740760.000 | 196.779 | TOP LVL |
| 169 | 3157345.000 | 740765.000 | 196.878 | TOP LVL |
| 170 | 3157345.000 | 740770.000 | 196.833 | TOP LVL |
| 171 | 3157350.000 | 740650.000 | 196.673 | TOP LVL |
| 172 | 3157350.000 | 740655.000 | 196.547 | TOP LVL |
| 173 | 3157350.000 | 740660.000 | 196.426 | TOP LVL |
| 174 | 3157350.000 | 740665.000 | 196.342 | TOP LVL |

5/2/2019

|     |             |            |         |         |
|-----|-------------|------------|---------|---------|
| 175 | 3157350.000 | 740670.000 | 196.346 | TOP LVL |
| 176 | 3157350.000 | 740675.000 | 196.527 | TOP LVL |
| 177 | 3157350.000 | 740680.000 | 196.648 | TOP LVL |
| 178 | 3157350.000 | 740685.000 | 196.527 | TOP LVL |
| 179 | 3157350.000 | 740690.000 | 196.391 | TOP LVL |
| 180 | 3157350.000 | 740695.000 | 196.306 | TOP LVL |
| 181 | 3157350.000 | 740700.000 | 196.217 | TOP LVL |
| 182 | 3157350.000 | 740705.000 | 196.127 | TOP LVL |
| 183 | 3157350.000 | 740710.000 | 196.155 | TOP LVL |
| 184 | 3157350.000 | 740715.000 | 196.238 | TOP LVL |
| 185 | 3157350.000 | 740720.000 | 196.328 | TOP LVL |
| 186 | 3157350.000 | 740725.000 | 196.452 | TOP LVL |
| 187 | 3157350.000 | 740730.000 | 196.576 | TOP LVL |
| 188 | 3157350.000 | 740735.000 | 196.060 | TOP LVL |
| 189 | 3157350.000 | 740740.000 | 195.856 | TOP LVL |
| 190 | 3157350.000 | 740745.000 | 196.192 | TOP LVL |
| 191 | 3157350.000 | 740750.000 | 196.334 | TOP LVL |
| 192 | 3157350.000 | 740755.000 | 196.579 | TOP LVL |
| 193 | 3157350.000 | 740760.000 | 196.780 | TOP LVL |
| 194 | 3157350.000 | 740765.000 | 196.927 | TOP LVL |
| 195 | 3157355.000 | 740650.000 | 196.541 | TOP LVL |
| 196 | 3157355.000 | 740655.000 | 196.332 | TOP LVL |
| 197 | 3157355.000 | 740660.000 | 196.334 | TOP LVL |
| 198 | 3157355.000 | 740665.000 | 196.304 | TOP LVL |
| 199 | 3157355.000 | 740670.000 | 196.440 | TOP LVL |
| 200 | 3157355.000 | 740675.000 | 196.606 | TOP LVL |
| 201 | 3157355.000 | 740680.000 | 196.414 | TOP LVL |
| 202 | 3157355.000 | 740685.000 | 196.317 | TOP LVL |
| 203 | 3157355.000 | 740690.000 | 196.356 | TOP LVL |
| 204 | 3157355.000 | 740695.000 | 196.256 | TOP LVL |
| 205 | 3157355.000 | 740700.000 | 196.181 | TOP LVL |
| 206 | 3157355.000 | 740705.000 | 196.202 | TOP LVL |
| 207 | 3157355.000 | 740710.000 | 196.200 | TOP LVL |
| 208 | 3157355.000 | 740715.000 | 196.232 | TOP LVL |
| 209 | 3157355.000 | 740720.000 | 196.345 | TOP LVL |
| 210 | 3157355.000 | 740725.000 | 196.486 | TOP LVL |
| 211 | 3157355.000 | 740730.000 | 196.150 | TOP LVL |
| 212 | 3157355.000 | 740735.000 | 195.606 | TOP LVL |
| 213 | 3157355.000 | 740740.000 | 195.693 | TOP LVL |
| 214 | 3157355.000 | 740745.000 | 196.058 | TOP LVL |
| 215 | 3157355.000 | 740750.000 | 196.463 | TOP LVL |
| 216 | 3157360.000 | 740650.000 | 196.444 | TOP LVL |
| 217 | 3157360.000 | 740655.000 | 196.316 | TOP LVL |
| 218 | 3157360.000 | 740660.000 | 196.266 | TOP LVL |

5  
7/2/2023  
CORRECTION

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|     |             |            |         |         |
|-----|-------------|------------|---------|---------|
| 219 | 3157360.000 | 740665.000 | 196.316 | TOP LVL |
| 220 | 3157360.000 | 740670.000 | 196.445 | TOP LVL |
| 221 | 3157360.000 | 740675.000 | 196.432 | TOP LVL |
| 222 | 3157360.000 | 740680.000 | 196.460 | TOP LVL |
| 223 | 3157360.000 | 740685.000 | 196.371 | TOP LVL |
| 224 | 3157360.000 | 740690.000 | 196.426 | TOP LVL |
| 225 | 3157360.000 | 740695.000 | 196.572 | TOP LVL |
| 226 | 3157360.000 | 740700.000 | 196.612 | TOP LVL |
| 227 | 3157360.000 | 740705.000 | 196.384 | TOP LVL |
| 228 | 3157360.000 | 740710.000 | 196.402 | TOP LVL |
| 229 | 3157360.000 | 740715.000 | 196.348 | TOP LVL |
| 230 | 3157360.000 | 740720.000 | 196.415 | TOP LVL |
| 231 | 3157360.000 | 740725.000 | 196.076 | TOP LVL |
| 232 | 3157360.000 | 740730.000 | 195.942 | TOP LVL |
| 233 | 3157360.000 | 740735.000 | 196.308 | TOP LVL |
| 234 | 3157365.000 | 740645.000 | 196.300 | TOP LVL |
| 235 | 3157365.000 | 740650.000 | 196.292 | TOP LVL |
| 236 | 3157365.000 | 740655.000 | 196.407 | TOP LVL |
| 237 | 3157365.000 | 740660.000 | 196.479 | TOP LVL |
| 238 | 3157365.000 | 740665.000 | 196.377 | TOP LVL |
| 239 | 3157365.000 | 740670.000 | 196.364 | TOP LVL |
| 240 | 3157365.000 | 740675.000 | 196.357 | TOP LVL |
| 241 | 3157365.000 | 740680.000 | 196.323 | TOP LVL |
| 242 | 3157365.000 | 740685.000 | 196.237 | TOP LVL |
| 243 | 3157365.000 | 740690.000 | 196.609 | TOP LVL |
| 244 | 3157365.000 | 740695.000 | 196.517 | TOP LVL |
| 245 | 3157365.000 | 740700.000 | 196.622 | TOP LVL |
| 246 | 3157365.000 | 740705.000 | 196.549 | TOP LVL |
| 247 | 3157365.000 | 740710.000 | 196.562 | TOP LVL |
| 248 | 3157365.000 | 740715.000 | 196.528 | TOP LVL |
| 249 | 3157365.000 | 740720.000 | 196.521 | TOP LVL |
| 250 | 3157365.000 | 740725.000 | 196.393 | TOP LVL |
| 251 | 3157370.000 | 740645.000 | 196.391 | TOP LVL |
| 252 | 3157370.000 | 740650.000 | 196.430 | TOP LVL |
| 253 | 3157370.000 | 740655.000 | 196.544 | TOP LVL |
| 254 | 3157370.000 | 740660.000 | 196.334 | TOP LVL |
| 255 | 3157370.000 | 740665.000 | 196.381 | TOP LVL |
| 256 | 3157370.000 | 740670.000 | 196.380 | TOP LVL |
| 257 | 3157370.000 | 740675.000 | 196.328 | TOP LVL |
| 258 | 3157370.000 | 740680.000 | 196.241 | TOP LVL |
| 259 | 3157370.000 | 740685.000 | 196.274 | TOP LVL |
| 260 | 3157370.000 | 740690.000 | 196.428 | TOP LVL |
| 261 | 3157370.000 | 740695.000 | 196.382 | TOP LVL |
| 262 | 3157370.000 | 740700.000 | 196.496 | TOP LVL |

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|     |             |            |         |         |
|-----|-------------|------------|---------|---------|
| 263 | 3157370.000 | 740705.000 | 196.643 | TOP LVL |
| 264 | 3157370.000 | 740710.000 | 196.488 | TOP LVL |
| 265 | 3157370.000 | 740715.000 | 196.358 | TOP LVL |
| 266 | 3157375.000 | 740645.000 | 196.458 | TOP LVL |
| 267 | 3157375.000 | 740650.000 | 196.495 | TOP LVL |
| 268 | 3157375.000 | 740655.000 | 196.310 | TOP LVL |
| 269 | 3157375.000 | 740660.000 | 196.286 | TOP LVL |
| 270 | 3157375.000 | 740665.000 | 196.378 | TOP LVL |
| 271 | 3157375.000 | 740670.000 | 196.351 | TOP LVL |
| 272 | 3157375.000 | 740675.000 | 196.297 | TOP LVL |
| 273 | 3157375.000 | 740680.000 | 196.287 | TOP LVL |
| 274 | 3157375.000 | 740685.000 | 196.349 | TOP LVL |
| 275 | 3157375.000 | 740690.000 | 196.353 | TOP LVL |
| 276 | 3157375.000 | 740695.000 | 196.420 | TOP LVL |
| 277 | 3157375.000 | 740700.000 | 196.412 | TOP LVL |
| 278 | 3157375.000 | 740705.000 | 196.398 | TOP LVL |
| 279 | 3157375.000 | 740710.000 | 196.315 | TOP LVL |
| 280 | 3157380.000 | 740640.000 | 196.331 | TOP LVL |
| 281 | 3157380.000 | 740645.000 | 196.539 | TOP LVL |
| 282 | 3157380.000 | 740650.000 | 196.451 | TOP LVL |
| 283 | 3157380.000 | 740655.000 | 196.101 | TOP LVL |
| 284 | 3157380.000 | 740660.000 | 196.313 | TOP LVL |
| 285 | 3157380.000 | 740665.000 | 196.315 | TOP LVL |
| 286 | 3157380.000 | 740670.000 | 196.282 | TOP LVL |
| 287 | 3157380.000 | 740675.000 | 196.343 | TOP LVL |
| 288 | 3157380.000 | 740680.000 | 196.385 | TOP LVL |
| 289 | 3157380.000 | 740685.000 | 196.274 | TOP LVL |
| 290 | 3157380.000 | 740690.000 | 196.243 | TOP LVL |
| 291 | 3157380.000 | 740695.000 | 196.315 | TOP LVL |
| 292 | 3157380.000 | 740700.000 | 196.206 | TOP LVL |
| 293 | 3157380.000 | 740705.000 | 196.252 | TOP LVL |
| 294 | 3157385.000 | 740640.000 | 196.453 | TOP LVL |
| 295 | 3157385.000 | 740645.000 | 196.500 | TOP LVL |
| 296 | 3157385.000 | 740650.000 | 196.209 | TOP LVL |
| 297 | 3157385.000 | 740655.000 | 196.123 | TOP LVL |
| 298 | 3157385.000 | 740660.000 | 196.297 | TOP LVL |
| 299 | 3157385.000 | 740665.000 | 196.252 | TOP LVL |
| 300 | 3157385.000 | 740670.000 | 196.311 | TOP LVL |
| 301 | 3157385.000 | 740675.000 | 196.436 | TOP LVL |
| 302 | 3157385.000 | 740680.000 | 196.309 | TOP LVL |
| 303 | 3157385.000 | 740685.000 | 196.149 | TOP LVL |
| 304 | 3157385.000 | 740690.000 | 196.263 | TOP LVL |
| 305 | 3157385.000 | 740695.000 | 196.263 | TOP LVL |
| 306 | 3157385.000 | 740700.000 | 196.376 | TOP LVL |

9  
 7/2/2023  
 50000  
 R

|     |             |            |         |         |
|-----|-------------|------------|---------|---------|
| 307 | 3157390.000 | 740640.000 | 196.587 | TOP LVL |
| 308 | 3157390.000 | 740645.000 | 196.206 | TOP LVL |
| 309 | 3157390.000 | 740650.000 | 195.964 | TOP LVL |
| 310 | 3157390.000 | 740655.000 | 196.045 | TOP LVL |
| 311 | 3157390.000 | 740660.000 | 196.227 | TOP LVL |
| 312 | 3157390.000 | 740665.000 | 196.260 | TOP LVL |
| 313 | 3157390.000 | 740670.000 | 196.423 | TOP LVL |
| 314 | 3157390.000 | 740675.000 | 196.394 | TOP LVL |
| 315 | 3157390.000 | 740680.000 | 196.239 | TOP LVL |
| 316 | 3157390.000 | 740685.000 | 196.137 | TOP LVL |
| 317 | 3157390.000 | 740690.000 | 196.423 | TOP LVL |
| 318 | 3157390.000 | 740695.000 | 196.529 | TOP LVL |
| 319 | 3157395.000 | 740635.000 | 196.475 | TOP LVL |
| 320 | 3157395.000 | 740640.000 | 196.510 | TOP LVL |
| 321 | 3157395.000 | 740645.000 | 196.227 | TOP LVL |
| 322 | 3157395.000 | 740650.000 | 196.039 | TOP LVL |
| 323 | 3157395.000 | 740655.000 | 196.130 | TOP LVL |
| 324 | 3157395.000 | 740660.000 | 196.209 | TOP LVL |
| 325 | 3157395.000 | 740665.000 | 196.342 | TOP LVL |
| 326 | 3157395.000 | 740670.000 | 196.431 | TOP LVL |
| 327 | 3157395.000 | 740675.000 | 196.305 | TOP LVL |
| 328 | 3157395.000 | 740680.000 | 196.112 | TOP LVL |
| 329 | 3157395.000 | 740685.000 | 196.390 | TOP LVL |
| 330 | 3157400.000 | 740635.000 | 196.301 | TOP LVL |
| 331 | 3157400.000 | 740640.000 | 196.398 | TOP LVL |
| 332 | 3157400.000 | 740645.000 | 196.400 | TOP LVL |
| 333 | 3157400.000 | 740650.000 | 196.345 | TOP LVL |
| 334 | 3157400.000 | 740655.000 | 196.300 | TOP LVL |
| 335 | 3157400.000 | 740660.000 | 196.410 | TOP LVL |
| 336 | 3157400.000 | 740665.000 | 196.408 | TOP LVL |
| 337 | 3157400.000 | 740670.000 | 196.293 | TOP LVL |
| 338 | 3157400.000 | 740675.000 | 196.356 | TOP LVL |
| 339 | 3157400.000 | 740680.000 | 196.374 | TOP LVL |
| 340 | 3157405.000 | 740635.000 | 196.320 | TOP LVL |
| 341 | 3157405.000 | 740640.000 | 196.482 | TOP LVL |
| 342 | 3157405.000 | 740645.000 | 196.423 | TOP LVL |
| 343 | 3157405.000 | 740650.000 | 196.391 | TOP LVL |
| 344 | 3157405.000 | 740655.000 | 196.269 | TOP LVL |
| 345 | 3157405.000 | 740660.000 | 196.277 | TOP LVL |
| 346 | 3157405.000 | 740665.000 | 196.358 | TOP LVL |
| 347 | 3157405.000 | 740670.000 | 197.030 | TOP LVL |
| 348 | 3157410.000 | 740630.000 | 196.579 | TOP LVL |
| 349 | 3157410.000 | 740635.000 | 196.505 | TOP LVL |
| 350 | 3157410.000 | 740640.000 | 196.480 | TOP LVL |

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|     |             |            |         |         |
|-----|-------------|------------|---------|---------|
| 351 | 3157410.000 | 740645.000 | 196.489 | TOP LVL |
| 352 | 3157410.000 | 740650.000 | 196.394 | TOP LVL |
| 353 | 3157410.000 | 740655.000 | 196.232 | TOP LVL |
| 354 | 3157410.000 | 740660.000 | 196.358 | TOP LVL |
| 355 | 3157410.000 | 740665.000 | 197.351 | TOP LVL |
| 356 | 3157410.000 | 740670.000 | 198.442 | TOP LVL |
| 357 | 3157410.000 | 740675.000 | 198.001 | TOP LVL |
| 358 | 3157415.000 | 740630.000 | 197.944 | TOP LVL |
| 359 | 3157415.000 | 740635.000 | 198.103 | TOP LVL |
| 360 | 3157415.000 | 740640.000 | 198.181 | TOP LVL |
| 361 | 3157415.000 | 740645.000 | 197.297 | TOP LVL |
| 362 | 3157415.000 | 740650.000 | 196.442 | TOP LVL |
| 363 | 3157415.000 | 740655.000 | 196.626 | TOP LVL |
| 364 | 3157415.000 | 740660.000 | 197.960 | TOP LVL |
| 365 | 3157415.000 | 740665.000 | 198.422 | TOP LVL |
| 366 | 3157415.000 | 740670.000 | 198.462 | TOP LVL |
| 367 | 3157415.000 | 740675.000 | 198.409 | TOP LVL |
| 368 | 3157420.000 | 740630.000 | 197.939 | TOP LVL |
| 369 | 3157420.000 | 740635.000 | 198.101 | TOP LVL |
| 370 | 3157420.000 | 740640.000 | 198.178 | TOP LVL |
| 371 | 3157420.000 | 740645.000 | 198.235 | TOP LVL |
| 372 | 3157420.000 | 740650.000 | 197.574 | TOP LVL |
| 373 | 3157420.000 | 740655.000 | 198.052 | TOP LVL |
| 374 | 3157420.000 | 740660.000 | 198.118 | TOP LVL |
| 375 | 3157420.000 | 740665.000 | 198.490 | TOP LVL |
| 376 | 3157420.000 | 740670.000 | 198.496 | TOP LVL |
| 377 | 3157420.000 | 740675.000 | 198.314 | TOP LVL |
| 378 | 3157425.000 | 740625.000 | 197.773 | TOP LVL |
| 379 | 3157425.000 | 740630.000 | 197.632 | TOP LVL |
| 380 | 3157425.000 | 740635.000 | 198.184 | TOP LVL |
| 381 | 3157425.000 | 740640.000 | 198.222 | TOP LVL |
| 382 | 3157425.000 | 740645.000 | 198.233 | TOP LVL |
| 383 | 3157425.000 | 740650.000 | 198.275 | TOP LVL |
| 384 | 3157425.000 | 740655.000 | 198.109 | TOP LVL |
| 385 | 3157425.000 | 740660.000 | 198.356 | TOP LVL |
| 386 | 3157425.000 | 740665.000 | 198.266 | TOP LVL |
| 387 | 3157425.000 | 740670.000 | 198.425 | TOP LVL |
| 388 | 3157425.000 | 740675.000 | 198.287 | TOP LVL |
| 389 | 3157430.000 | 740625.000 | 197.879 | TOP LVL |
| 390 | 3157430.000 | 740630.000 | 197.654 | TOP LVL |
| 391 | 3157430.000 | 740635.000 | 197.936 | TOP LVL |
| 392 | 3157430.000 | 740640.000 | 198.246 | TOP LVL |
| 393 | 3157430.000 | 740645.000 | 198.302 | TOP LVL |
| 394 | 3157430.000 | 740650.000 | 198.211 | TOP LVL |

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|                    |             |            |            |         |
|--------------------|-------------|------------|------------|---------|
| 395                | 3157430.000 | 740655.000 | 198.214    | TOP LVL |
| 396                | 3157430.000 | 740660.000 | 198.256    | TOP LVL |
| 397                | 3157430.000 | 740665.000 | 198.575    | TOP LVL |
| 398                | 3157435.000 | 740625.000 | 197.863    | TOP LVL |
| 399                | 3157435.000 | 740630.000 | 197.864    | TOP LVL |
| 400                | 3157435.000 | 740635.000 | 198.129    | TOP LVL |
| 401                | 3157435.000 | 740640.000 | 198.332    | TOP LVL |
| 402                | 3157435.000 | 740645.000 | 198.657    | TOP LVL |
| 403                | 3157435.000 | 740650.000 | 198.698    | TOP LVL |
| AVERAGE TOP LEVEL= |             |            | 196.607    | M.      |
| AVERAGE NGL=       |             |            | 194.581    | M.      |
| DIFFERENCE=        |             |            | 2.026      | M.      |
| AREA=              |             |            | 91585.467  | M.      |
| TOTAL QUANTITY=    |             |            | 185552.156 | CUM.    |

*G. H. 2/2013*

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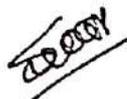
GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY  
 PLOT. NO.-01, SECTOR- KP-4, GREATER NOIDA,  
Distt.-Gautam Budh Nagar (UP)

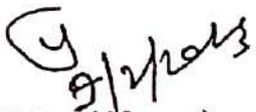
Name of Work: Remediation of temporary dumpsite near Lakhnawali  
 Village at Greater Noida (Part-2).

Detail of Mesurement

| <u>Sl. No.</u> | <u>Description</u>   | <u>Area</u> | <u>Avg. Dept</u> | <u>Qty</u> | <u>Density</u> | <u>Weight (MT)</u> |
|----------------|--|-------------|------------------|------------|----------------|--------------------|
| 1              | Remediation of temporary dumpsite near Lakhnawali Village at Greater Noida.<br><ul style="list-style-type: none"> <li>• Area As per Survey Report.</li> <li>• Average Level Sheet As per Survey Report.</li> </ul> | 91585.467   | 2.026            | 185552.156 | 1.2            | 222662.58          |

  
 (Utsav Kumar Niranjana)  
 SM (HEALTH)

  
 (Surendra Kumar)  
 MGR (HEALTH)

  
 (Manoj Kumar)  
 AM (HEALTH)



76

**UTTAR PRADESH POLLUTION CONTROL BOARD**

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

Validity Period :24/01/2024 To 23/01/2029

Ref No. - 192227/UPPCB/GreaterNoida(UPPCBRO)/CTE/GREATER NOIDA/2023 Dated:- 07/02/2024

To ,

Shri SANGHARSH NEGI

M/s NTPC VIDYUT VYAPAR NIGAM LIMITED

NOIDA-GNIDA Sanyukt Harit Koyala Pariyojana, Village Astauli, Gautam Buddha Nagar, Uttar Pradesh,GAUTAM BUDDHA NAGAR,203202

GREATER NOIDA

**Sub :** Consent to Establish for New Unit/Expansion/Diversification under the provisions of Water (Prevention and control of pollution) Act, 1974 as amended and Air (Prevention and control of Pollution) Act, 1981 as amended.

Please refer to your Application Form No.- 22644913 dated - 06/12/2023. After examining the application with respect to pollution angle, Consent to Establish (CTE) is granted subject to the compliance of following conditions :

1. Consent to Establish is being issued for following specific details :

A- Site along with geo-coordinates :

B- Main Raw Material :

| Main Raw Material Details |                        |                       |
|---------------------------|------------------------|-----------------------|
| Name of Raw Material      | Raw Material Unit Name | Raw Material Quantity |
| Municipal Solid Waste     | Metric Tonnes/Day      | 900                   |

C- Product with capacity :

| Product Detail           |                  |
|--------------------------|------------------|
| Name of Product          | Product Quantity |
| Torrefied Charcoal (TPD) | 900              |

D- By-Product if any with capacity :

| By Product Detail  |                   |                          |                          |
|--------------------|-------------------|--------------------------|--------------------------|
| Name of By Product | Unit Name         | Licence Product Capacity | Install Product Capacity |
| NA                 | Metric Tonnes/Day | 0                        | 0                        |

2. Water Requirement (in KLD) and its Source :

| Source of Water Details |  |                 |
|-------------------------|--|-----------------|
| Source Type             | Name of Source                                 | Quantity (KL/D) |
| Municipal Supply        | Greater Noida Industrial Development Authority | 400.0           |

3. Quantity of effluent (In KLD) :

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Date 2024.02.07 21:23:49 +05:30

| Effluent Details   |                 |
|--------------------|-----------------|
| Source Consumption | Quantity (KL/D) |
| Domestic           | 50.0            |
| Cooling            | 350.0           |

4. Fuel used in the equipment/machinery Name and Quantity (per day) :

| Fuel Consumption Details |                      |         |
|--------------------------|----------------------|---------|
| Fuel                     | Consumption(tpd/kld) | Use     |
| Others                   | 40                   | Heating |

5. For any change in above mentioned parameters, it will be mandatory to obtain Consent to Establish again. No further expansion or modification in the plant shall be carried out without prior approval of U.P. Pollution Control Board.

For any change in above mentioned parameters, it will be mandatory to obtain Consent to Establish again. No further expansion or modification in the plant shall be carried out without prior approval of U.P. Pollution Control Board.

2. You are directed to furnish the progress of Establishment of plant and machinery, green belt, Effluent Treatment Plant and Air pollution control devices, by 10th day of completion of subsequent quarter in the Board.

3. Copy of the work order/purchase order, regarding instruction and supply of proposed Effluent Treatment Plant/Sewerage Treatment Plant /Air Pollution control System shall be submitted by the industry till 23/01/2029 to the Board.

4. Industry will not start its operation, unless CTO is obtained under water (Prevention and control of Pollution) Act, 1974 and Air (Prevention and control of Pollution) Act, 1981 from the Board.

5. It is mandatory to submit Air and Water consent Application, complete in all respect, four months before start of operation, to the U.P. Pollution Control Board.

6. Legal action under water (Prevention and control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 may be initiated against the industry With out any prior information, in case of non compliance of above conditions.

**Specific Conditions:**

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1. This Consent is valid for the Establishment of unit only. The industry can only manufacture products, at the rate of production as mentioned in consent order. In case of any change in capacity, the project will have to intimate the Board. For any enhancement of the above, fresh Consent to Establish has to be obtained from U.P. State Pollution Control Board.
2. The Industry shall comply with various Waste Management Rules as notified by MoEF&CC i.e. Plastic Waste Management Rules, 2016, The Hazardous and Other Wastes (Management and Transboundary) Rules, 2016, E-waste (Management) Rules, 2016, The Batteries (Management and Handling) Rules, 2001 as amended.
3. Minimum 40% of the land on which industry is to be established will be covered by the plantation of tall trees of suitable species as per the guidelines set up by the Board vide its Office Order no.H-16405/220/2018/02 dt. 16/02/2018. The copy of this guideline is available at URL [http://www.uppcb.com/pdf/Green-Belt-Guidle\\_160218.pdf](http://www.uppcb.com/pdf/Green-Belt-Guidle_160218.pdf).
4. Under the Noise Pollution (Regulation and Control) Rule 2000, the industry shall take adequate measures for control of noise from its own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75 dB(A) during day time and 70 dB(A)
5. The Industry shall ensure the time bound compliance of Guidelines on Implementation of E-Waste (Management) Rules, 2016 formulated by CPCB and is available in the CPCB web site and will submit the monthly progress report to the SPCB and CPCB. The industry shall abide by directions given by Hon'ble Supreme Court, High Court, National Green Tribunals, Central Pollution Control Board and Uttar Pradesh Pollution Control Board for protection and safeguard of environment from time to time.
6. The Industry shall ensure the time bound compliance of stringent norms as published by the UPPCB vide office memorandum no.H48273/C-1/NGT-83/2020, dt. 27-02-2020 (available at URL [uppcb.com/pdf/uppcb\\_28022020.pdf](http://uppcb.com/pdf/uppcb_28022020.pdf)) in compliance of The Hon'ble NGT order dt. 14.11.2019 in O.A. No. 1038/2018.
7. The industry shall provide adequate arrangement for fighting the accidental leakages/dischARGE of any air pollutant/gas/liquid from the vessel, machinery etc. which are likely to cause fire hazard including environmental pollution.
8. The industry shall adhere to general standards terms and conditions of Water/Air Acts and compliance of Environment standards as per Environment (protection) Act 1986.
9. In case of violation of above-mentioned conditions or any public complaint the consent shall be withdrawn in accordance with law. The low sulfur diesel will be used as fuel in the D.G set.
10. The Industry shall submit first compliance report with respect to conditions imposed within 30 days of issue of this permission.
11. The Industry shall install Biomass fired burner (for indirect heating of torrefaction reactor vessel) along with bag filter/wet scrubber and stack of height 30 meters from ground level. The industry shall ensure the installation and operation of APCS to achieve the norms as notified in the E.P. Rules 1986 as amended.
12. As per Solid Waste Management Rules, 2016, Buffer Zone will have to be maintained within total land area allotted for the solid waste processing and disposal facility.
13. Unit shall comply Solid Waste Rule, 2016 as amended.
14. Unit shall install APCS and ETP as proposal submitted by unit.
15. The Industry shall submit Environmental Statement in prescribed format as per rule no.14 as per E.P Rules 1986.
16. The use of Pet coke and Furnace oil as a fuel is restricted in compliance of the Hon'ble Supreme court order. The industry shall only use PNG as fuel once PNG pipeline is available in that industrial area.
17. MSW waste should be suitable segregated. A separate and isolated MSW collection center should be provided.
18. Unit shall establish Miyawaki forest as per the GO no. 1011/81-7-2021-09(writ)/2016 dated 13.10.2021 of Deptt. of Environment, forest and climate change and BG of Rs. 50,000/- be deposited within a month time along with the proposal for proposed plantation.
19. Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining Areas) direction no. 65 and other direction issued time to time regarding use of cleaner fuel.
20. Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining Areas) direction no. 75 regarding GRAP.
21. Unit shall operate and maintain/upgrade the air pollution control device in such manner that emission should be as per norms prescribed by CAQM.
22. Unit shall comply with the CAQM (Commission for Air Quality Management in NCR and Adjoining Areas) direction no. 76 and 77 regarding regulation of DG sets.
23. A Bank Guarantee of Rs. 10,00,000/- (Rs. Ten Lakh Only) shall be submitted within 15 days including the above conditions which will be valid for two years otherwise this consent to establish

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shall be deemed to be withdrawn.

Please note that consent to Establish will be revoked, in case of, non compliance of any of the above mentioned conditions. Board reserves its right for amendment or cancellation of any of the conditions specified above. Industry is directed to submit its first compliance report regarding above mentioned specific and general conditions till 07/03/2024 in this office. Ensure to submit the regular compliance report otherwise this Consent to Establish will be revoked.

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**CEO**  
**C-1.**

Dated:- 07/02/2024

Copy To -

Regional Officer, U.P. Pollution Control Board, Greater Noida.

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**CEO**  
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## मिशन LIFE - पर्यावरण के लिए जीवन शैली (Lifestyle For Environment ) जनसहभागिता का सन्देश



- स्वच्छता - देशभर में अपने परिवेश की स्वच्छता हेतु अपना सक्रिय योगदान मुनिश्चित करें
- संकल्प लें - एकल उपयोग प्लास्टिक उत्पाद जैसे कप, तश्तरी, चम्मच, स्ट्रॉ, ईयरबड्स आदि का उपयोग न हो एवं पर्यावरण अनुकूल विकल्पों जैसे कागज/पत्तों से बने दोने या कटलरी को प्राथमिकता दी जाय |
- एकल उपयोग प्लास्टिक उत्पाद के प्रयोग को रोकने एवं प्लास्टिक बैग के बजाय कपड़े के थैले का उपयोग करने मात्र में 375 मिलियन टन ठोस (प्लास्टिक) कचरे का उत्सर्जन बचाया जा सकता है
- वार्षिक अर्थव्यवस्था (मर्कुलर इकोनॉमी) का समुचित कार्यान्वयन वर्ष 2030 तक लगभग 14 लाख करोड़ रुपये की अतिरिक्त बचत उत्पन्न कर सकता है | वेस्ट /अपशिष्ट फेंकने के पूर्व सोचें, ये किमी का संसाधन तो नहीं ...?
- अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को कचरे में फेंकने से रुकें | इसके उपयुक्त निस्तारण हेतु इसे प्राधिकृत ई - वेस्ट रीसाइक्लर को दें | प्राधिकृत ई-रीसाइक्लिंग डकॉर्ड में अनुपयोगी इलेक्ट्रिक / इलेक्ट्रॉनिक उत्पाद को देने मात्र में 0.75 मिलियन टन तक ई-कचरे का पुनर्चक्रण किया जा सकता है एवं ई-कचरे के विषम पर्यावरणीय दुष्प्रभाव से बचा जा सकता है
- बाहर जाने समय - सोचें कि क्या आपको वास्तव में परिवहन की आवश्यकता है - वह भी क्या व्यक्तिगत रूप में ? छोटी दूरी के लिए पैदल चलना पसंद करें, अथवा सम्भव हो तो कार पूल के रूप में संसाधन को साझा करें अथवा सार्वजनिक परिवहन पर विचार करें
- घरेलू स्तर पर कम से कम ठोस अपशिष्ट का उत्सर्जन करें और इनका प्रथाङ्कीकरण करें
- उपयोगी शेष खाद्य सामग्री आपके स्वयं प्रयाम अथवा निकटस्थ सक्रिय स्वयं सेवी संस्थाओं की सहायता से समाज के वंचित वर्ग तक पहुंचाई जा सकती है | वहीं अनुपयोगी भोजन /खाद्य सामग्री को कंपोस्ट (वर्मी कम्पोस्ट) करने से 15 अरब टन भोजन को नष्ट होने से बचाया जा सकता है
- ध्यान रखें - उपयुक्त नल और शावर के उपयोग से पानी की खपत को 30 - 40% तक कम किया जा सकता है। एवं उपयोग में न होने पर नलों को बंद रखने मात्र में 9 ट्रिलियन लीटर पानी बचाया जा सकता है
- ट्रैफिक लाइट/रेलवे क्रॉसिंग पर कार/स्कूटर के इंजन बंद करने मात्र में 22.5 बिलियन kWh तक ऊर्जा की बचत हो सकती है
- परम्परागत बल्ब के स्थान पर CFL का उपयोग बिजली की खपत में प्रभावी कमी लाते हैं | उपयोग में न होने पर बिजली उपकरणों को बंद करें | स्टार रेटेड विद्युत उपकरणों के उपयोग को प्राथमिकता दें

हमारे द्वारा अपनी जीवन शैली की प्राथमिकताओं का उचित और पर्यावरण अनुकूल पुनर्निर्धारण समाज और पर्यावरण के प्रति हमारा दायित्व है |

## Project Implementation Plan

### **Project Appreciation**

Government of India under Swachh Bharat mission has encouraged local bodies to strengthen their SWM structure and achieve 100% processing of daily waste generated. Accordingly, SWM 2016 rules were published providing detailed guideline for Solid waste handling. In these rules local bodies are directed towards completely to stop open dumping and go for bio remediation at existing dumpsite.

We understand that in compliance to the above rules and enhancing the environmental conditions of temporary dumpsite near Lakhnawali village through Bio-remediation and Bio-mining legacy waste at Greater Noida . Total quantity of legacy waste  $4 + 1 + 1 = 6$  Lakh MT.

### **Project Background**

With an aim to make India clean, the Swachh Bharat Mission (Urban) was launched by the Government of India on 2nd October 2014. One of the key goals of the mission is to achieve 100% scientific processing of Municipal Solid Waste (MSW).

As per the goals and objectives of the Swachh Bharat Mission, GNIDA wish to undertake Remediation of temporary dumpsite near Lakhnawali village at Greater Noida

Salient details of the said dumpsite (as assessed in 2022) are as below:

- a) Estimated quantity of legacy waste to be remediated: 4,00,000 MT (The quantity of bioremediation of legacy waste can be further increased by 1 lakh MT making total to  $4+1+1= 6$  Lakh MT legacy waste depending upon the performance of contractor and availability of funds, totally at the discretion of GNIDA)
- b) Area of the dumpsite: Approximately 91585.467 square meters



**BHUMI GREEN ENERGY**

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# **BHUMI GREEN ENERGY**

Add : B-14, Narayan Baug Society, Magarpatta, Pune - 411 028

Contact - 9225626105 / 9822908912 / 9881360202

Email - bhumigreenenergy@gmail.com,

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## **Survey Methodology**

### **Site Investigations**

Detailed site assessment shall be carried out by the team of Professionals from BHUMI GREEN ENERGY to assess and record the prevailing conditions at the dumpsite. Professional Agencies shall be appointed to carry out following field investigations:

- Topographical survey using DGPS Electronic Device.
- Baseline monitoring of various Environmental Attributes such as Ambient Air, Noise, Ground Water quality within a radial distance of 2.0 km from the Site.

### **Topographical Survey using DGPS Electronic Device**

Survey shall be conducted using DGPS Device as per the directions of the Engineer-in-charge at the Site. All existing features like, trees, all types of structures/ buildings, concrete platforms, roads, garage, workshops, weigh bridges, high-mast lighting units, power/ telephone/ OFC lines, pylons, drainage course (both lined & unlined), green space, encroachments, hutments, etc., shall be located accurately. Top and bottom edges of MSW heaps will be located accurately. Based on the site conditions, survey shall be carried out. Block levels will be taken at 5m interval within the site in a systematic manner along the grid lines. Wherever the topography changes sharply, extra levels shall be taken to get the realistic ground profile. Reduced Levels would be calculated with respect to the GTS Bench Mark.

### **Baseline Monitoring of Environmental Attributes**

Study of the existing (baseline) environment in a Project Area is important to assess prevailing quality of various environmental attributes such as air, water and noise in order to assess benefits of the proposed bio mining Project on the environment when implemented. The samples for ambient air quality monitoring, groundwater and surface water shall be collected by following the standard protocols and will be submitted for physio-chemical analyses at NABL Accredited Laboratory, also at the final stage.



**BHUMI GREEN ENERGY**

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# BHUMI GREEN ENERGY

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Strategic locations for samplings/monitoring of various environmental attributes were finalized by considering the criteria mentioned in Table 1.

| <b>Table 1: Location Selection Criteria for Sampling/Monitoring Sr. No</b> | <b>Attributes</b> | <b>Location Criteria</b>   |
|--|-------------------|--|
| 1  | Air Quality       | Within dumping ground and proximity to the human habitation in up gradient and down gradient of the site |
| 2  | Noise Level       | Within dumping ground proximity to the human habitation in up gradient and down gradient of the site     |
| 3  | Groundwater       | Within dumping ground and in up gradient and down gradient of the site                                   |
| 4  | Soil Quality      | Within dumping ground  |

### **Ambient Air Quality**

Ambient Air Quality is an important parameter to assess existing level of air pollution due to harmful emissions from the dumping ground and also to understand its effects on the surrounding environment. Results of ambient air quality are compared with National Ambient Air Quality Standards (2009) to understand the level of air pollution in the vicinity of the dumping ground.

### **Noise Level**

Noise levels shall be recorded within the dumping ground and at the representative locations outside the dumping ground area. Noise Levels readings recorded are compared with limits prescribed as per the Noise Pollution (Regulation and Control) Rules, 2000 applicable for Industrial Area.

### **Groundwater Quality**

Quality of groundwater depends on a numerous hydrological, physical, chemical and biological factor. Groundwater quality analysis will help to ascertain prevailing activities in the area. Representative ground water sampling shall be done in and around the dumping ground area. Groundwater analysis report shall be compared with IS 10500: 2012, Drinking water Standards to assess quality of the ground water in and around the dumping ground area.



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## CONTOUR SURVEY

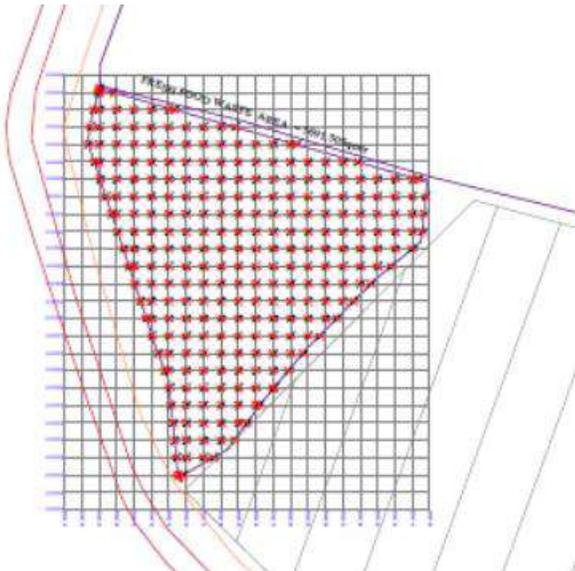
Contour Survey date – 8.8.2024



**PART 1**



**PART 2**



**PART 3**

**PART 1 = 247913.806 MCUBE**

**PART 2 = 316091.947 MCUBE**

**PART 3 = 19108.058 MCUBE**

**TOTAL = 583113.811 MCUBE**



**2. Process layout and description of the activities with the help of appropriate drawings, general arrangement of machineries, etc.**

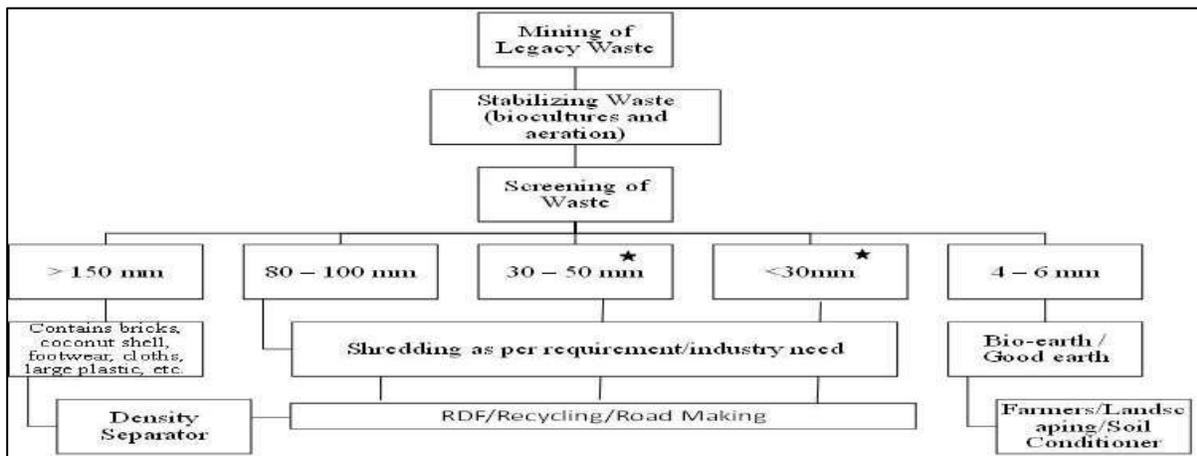
**Detailed description of the proposed technology or methodology**

The treatment & disposal of Legacy MSW can be done by Bio-remediation and Bio-mining. A total station survey or drone mapping of this landfill/dumping site will be done prior to start of the project. Hence, it will ensure precursor study with history of the site, compositional analysis of waste. Site environment parameters such as baseline study of heavy metals in surface and subsurface soils and water, rainfall, soil type, surface hydrology, topography, wind direction etc. shall be studied before and after bio-mining. Periodic study will also to be carried out after completion of bio-mining to check for any adverse effects in the surrounding area.

**Bio-remediation & Bio-mining of Existing Dumpsite**

Bio-mining refers to the excavation of old dumped waste and make windrow of legacy waste thereafter stabilization of the waste through bio-remediation i.e. exposure of all the waste to air along with use of composting bio-cultures, i.e. screening of the stabilized waste to recover all valuable resources (like organic fines, bricks, stones, plastics, metals, clothes, rags etc.) followed by its sustainable management through recycling, co-processing, road making etc.

Fig. 1. Overview of Bio-remediation and Bio-mining of Legacy Waste





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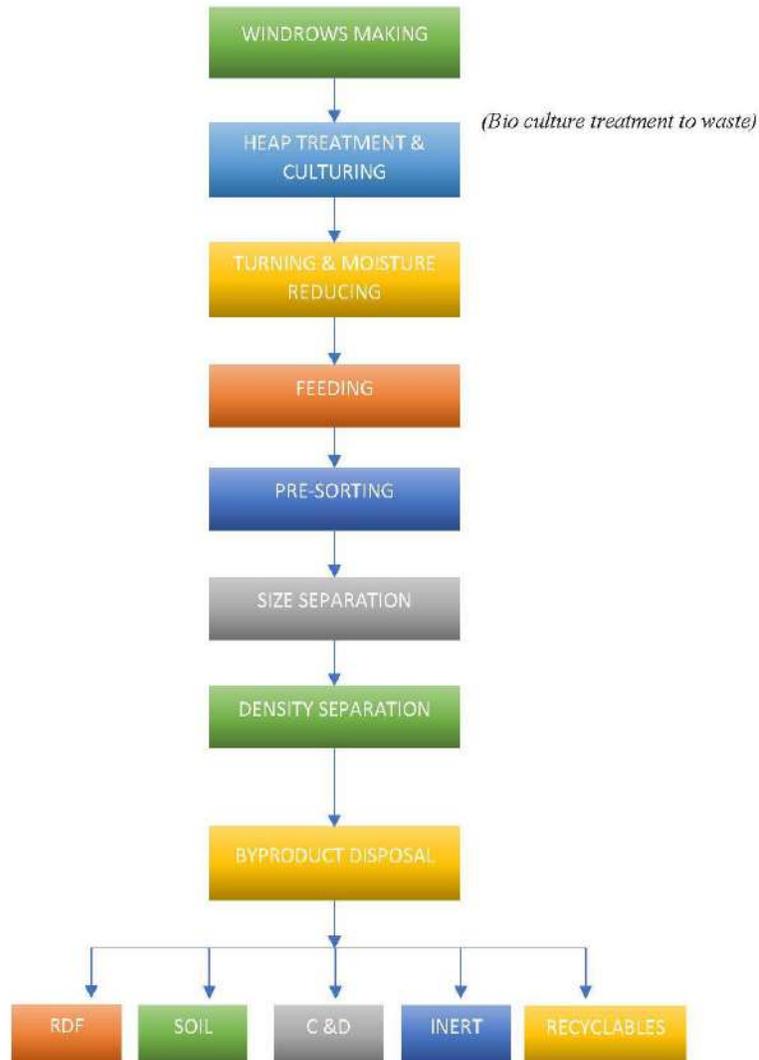
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## BHUMI GREEN ENERGY (BIO-MINING PLANT)

### PROCESS FLOW CHART





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## ➤ **Detailed Implementation Plan for the dumpsite**

### **Biomining Process Flow**

➤ **Following process/steps Will be initiated to accomplish the bio mining process: -**

1. **Excavation/Pre-processing Treatment:** (for Reducing Toxic gases, odour and the dust)

In the demarcated area, after conducting the detail survey the excavation will be dumped waste will be excavated and turning with the help of Excavator in heaps/cell formation. During this process, as the old waste dump contains various toxic gases and odour causing substances, it will be treated by scientific manner with spraying of the Bhumi Enzymes culture. The culturing/turning process will neutralize the toxic gases and also control the odour and the dust.



### **HEAP CULTURING**



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## 2. MSW Heaping- Stacking & Leachate collection :

After excavation and completion of the above pre-treatment process, separate heaps will be created and stacked in proper size .



Actual Heap photos at Lakhnawali Bio Mining site

### Heap Making and Cell formation

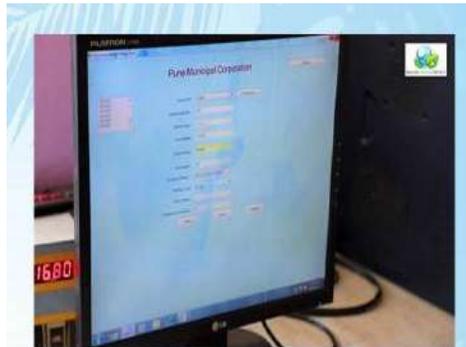
The said MSW contains the organic compounds which will be decomposed in naturally controlled manner. During this process each heap will be turned upside down in every 5 days. During each turning of heaps, moisture and toxic gases reduced and to get the require results, Bio –culture will be added for maintaining quality of legacy waste.

## 3 . Transportation –up to Processing plant’s tipping floor:

The Pre- processed legacy waste will be loaded in hywa/dumper using excavators and shifted through covered hywa/dumper at the tipping floor of final processing shed, after online weighing at Weigh Bridge. The proper records of each vehicle will be maintained. While shifting of legacy waste necessary precaution will be taken, which will not affect the nearby premises and surrounding areas. After this, legacy waste will be ensured/checked before feeding to machineries, a sample will be drawn and analyzed in a lab for checking the quality of material for moisture.



**LEGACY WASTE LOADING**



Online Entry Of Waste



**WEIGH BRIDGE CAPACITY - 50 MT**



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- **Pre-sorting** - Manual sorters remove bulky inert waste as the waste passes along a conveyor belt, which carries the pre-sorted waste to the mechanized sorting unit of the facility



## **AUTO FEEDING CONVEYOR**

- **Mechanical sorting** - Mechanical processes based on principles of electromagnetics, fluid mechanics, pneumatics, etc. are used to segregate the different waste streams in the pre-sorted waste. Screening using trommels achieves an efficient separation of particles into dry waste & bio-soil.



- **Air classification using Air Density Separator (ADS):** The residual waste stream is passed through an air stream with sufficient velocity to separate light materials from heavy material, specifically for separating out lightweight plastics and paper from the dry stream.





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- **Ballistic Separator** - Ballistic separates constituents based on density and elasticity differences . It is used for separating material in 3 parts –
  1. **Stones** - which will be goes to C&D waste line,
  2. **Dry waste** - which will be goes for shredding and
  3. **Bio-soil**



- **Ferrous metal separation:** In the second stage, we use electromagnets like magnetic drum, suspended magnet separator for separating heavy ferrous metals from waste. (Note - Ferrous metal separator may be deployed as per SCF/RDF consumer requirements.)
- **Size reduction (Shredding) – BR 150 Shredder (Make by Bhumi Green Energy)** is a mechanical device used to break waste materials into smaller pieces of < 50mm size. Shredding solid waste is done to minimize its volume or make it more readily combustible. (Note - shredder may be deployed as per SCF/RDF consumer requirements.)



- **Odour Control System** – It is a Mechanical system designed to minimizing effect of foul smell & hazardous gases by spraying bio-culture on waste . It neutralize odours from organic stock and control the odour around the facility.



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## Various By-products:

- **RDF:** After processing of legacy waste RDF will be produced, this RDF is feed into Indigenously developed **Super Fine Machine** for reducing dust content in final RDF product & same will be analyzed for the quality with following Parameters.
  - a. Size: 50 mm – 200mm
  - b. Moisture: 25% to 30 %
  - c. GCV: 2400 to 2800 Kcal/kg
  - d. Plastic content: less than 5%

The above parameters quality will be controlled and maintained through the various Processes within the plant. The said RDF will be utilized in Bhumi Green Energy Company owned power plant as per the government guidelines given for power generation or it will be sale to BHUMI Company's existing customer across the Maharashtra & out of Maharashtra.

Have long term Agreement for RDF consumption with various cement industries and Power Plants.



**RDF PRODUCT**



**SUPER FINE**



**RDF LOADING**



**RDF DISPATCH**



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- **Bio-Soil:** After processing of legacy waste Bio-soil will be segregated in 3 layer .At each layer size of the bio-soil will be reduce and final bio-soil of size < 22 mm will be produced. This bio-soil will be used for preparation of for developing new organic farming for nonedible crops and also to convert barren land into the non-edible crops farming land by filling this Bio-soil. Due to quality bio-soil farmers will regularly lifting this bio-soil using their own tractors & dumpers. As per requirements from farmers Bhumi Green Energy will develop their stony / barren land .

Behind this process this **specific Intent** of company is, instead of black soil dumping in quarry or using for land filling which may not solve the Purpose, but the same can be used for developing and increasing the non-edible crops farming areas in near future.

➤



- **Construction Debris:** The separated construction debris through processing, will be used for filling low lying areas, filling quarry, and making roads as embankment As prescribed in RFP.
- **Recyclables (Plastic,Glass,Rubber etc) :** During the process there will be separation of various recyclables like low-grade plastics, glass, rubber etc same will be processed to convert into useful waste at outside recycling agencies.
- **Non- Processing Material- inert :** In total process the expected reject quantity will be approximate 8% to 10%, same will be scientifically disposed in low lying area / quarry As prescribed in RFP.



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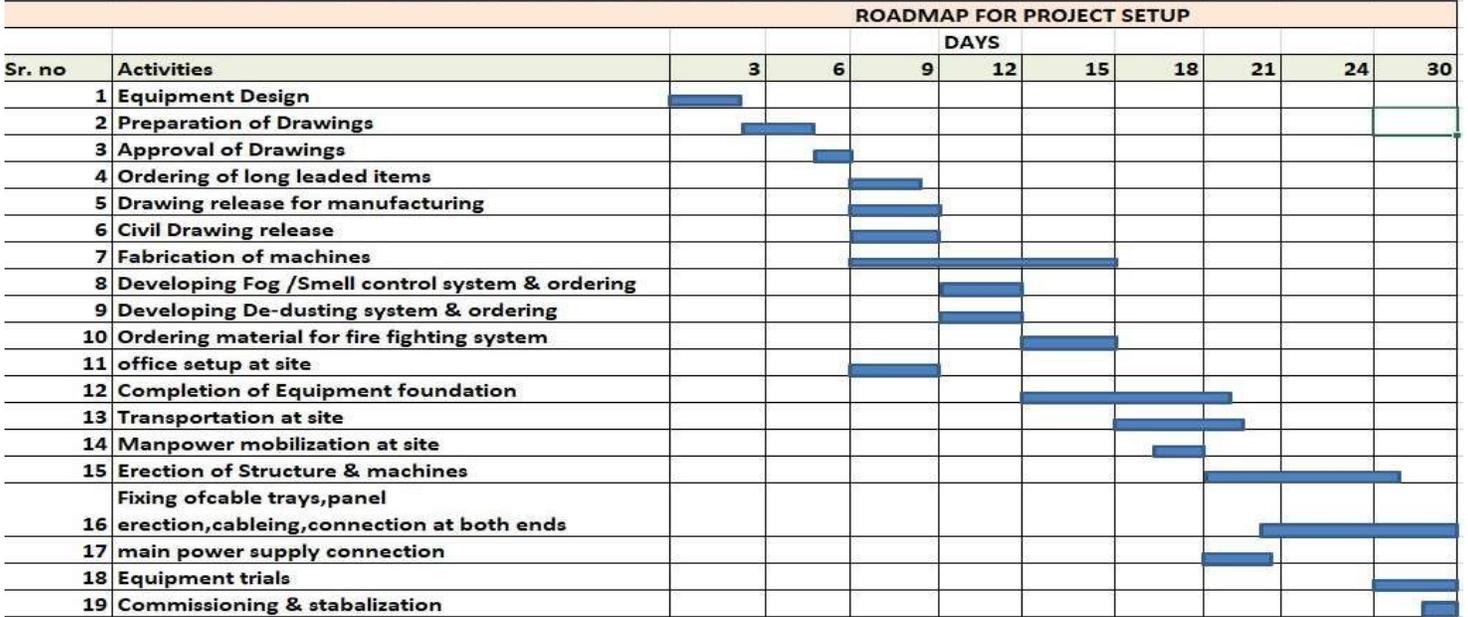
Add : B-14, Narayan Baug Society, Magarpatta, Pune - 411 028

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## Time line for project implementation

### BAR CHART & MOBILIZATION PLANT FOR BIO MINING



- As per the requirement of this project total 2 lines of 1250 MT/Day processing total 2500 MT/ Day capacity will be install.
- Per day Approx 2200-2300 MT waste will be process.

| Milestone                              | 1 Month from the date of land handover | 3.5 Months from the date of LOA | 5.5 Months from the date of LOA | 7.5 Months from the date of LOA | 10 Months from the date of LOA | 12 Months from the date of LOA | 15 Months from the date of LOA |
|--|--|---------------------------------|---------------------------------|---------------------------------|--------------------------------|--------------------------------|--------------------------------|
| Construction and erection of the plant | █                                      |                                 |                                 |                                 |                                |                                |                                |
| 100000 MT Waste Disposal               |  | █                               |                                 |                                 |                                |                                |                                |
| 100000 MT Waste Disposal               |  |                                 | █                               |                                 |                                |                                |                                |
| 100000 MT Waste Disposal               |  |                                 |                                 | █                               |                                |                                |                                |
| 100000 MT Waste Disposal               |  |                                 |                                 |                                 | █                              |                                |                                |
| 100000 MT Waste Disposal               |  |                                 |                                 |                                 |                                | █                              |                                |
| 100000 MT Waste Disposal               |  |                                 |                                 |                                 |                                |                                | █                              |

- LOA reference number & date of LOA receiving - HD/2024/852 Dated 6.8.2024
- Agreement expected to complete in next week
- Windrows formation start from date 14.8.2024



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## Procurement Plan, Manpower Deployment Plan and Installation & Commissioning Plan

| SN | Description   | Date of start              | Date of completion          | No. of days |
|----|---|----------------------------|-----------------------------|-------------|
|    | <u>Windrows formation/ treatment/ stabilization</u>   | 14 <sup>th</sup> Aug 2024  | Continue for project period |             |
| 1  | CIVIL WORK OF FOOTING,COLUMN, PCC CONCRETE  | 25 <sup>th</sup> aug 2024  | 1 <sup>st</sup> sept 2024   | 8           |
| 2  | PLANT STRUCTURE WORK  | 30 <sup>th</sup> Aug 2024  | 10 <sup>th</sup> sept 2024  | 12          |
| 3  | TEAM MOBILIZATION (INSTALLATION TEAM)<br>Manpower deployment schedule initial phase ( during installation | 24 <sup>th</sup> Aug 2024  | 28 <sup>th</sup> Aug 2024   | 5           |
| 4  | PLANT MACHINERY SHIFTING TO SITE LOCATION   | 22 <sup>th</sup> Aug 2024  | 1 <sup>st</sup> sept 2024   | 11          |
| 5  | PLANT ERECTION  | 25 <sup>th</sup> Aug 2024  | 10 <sup>th</sup> sept 2024  | 17          |
| 6  | DEPLOYMENT OF REMAINING EQUIPMENT/VEHICLES  | 8 <sup>th</sup> sept 2024  | 10 <sup>th</sup> sept 2024  | 3           |
| 7  | TRIAL & COMMISSIONING   | 11 <sup>th</sup> sept 2024 | 12 <sup>th</sup> sept 2024  | 2           |
| 8  | PLANT OPERATION START   | 13 <sup>th</sup> sept      | Continue for project period |             |



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## MACHINERY LIST

| SR | MACHINERY             | SPECIFICATION   | TOTAL QUANTITY |
|----|-----------------------|---|----------------|
| 1  | DC 1 TROMMEL          | <b>Screening Trommel</b> –<br>2.6m x 5.2m, 5 NU Gear Box, 15 H.P Motor<br>Capacity – 55 TPH | 3 NOS          |
| 2  | DC 2 TROMMEL          | <b>Screening Trommel</b> –<br>2.6m x 5.2m, 5 NU Gear Box, 15 H.P Motor<br>Capacity – 45 TPH | 3 NOS          |
| 3  | DC 3 TROMMEL          | <b>Screening Trommel</b> –<br>2.6m x 5.2m, 5 NU Gear Box, 15 H.P Motor<br>Capacity – 35 TPH | 2 NOS          |
| 4  | Ballistic Separator-  | Single Deck composting machine with motor 10 Hp &<br>VFD panel                              | 3 NOS          |
| 5  | Air Density Separator | Blower with 15 hp motor   | 3 NOS          |
| 6  | Flow Barrier          | Blower with 15 hp motor   | 3 NOS          |
| 7  | Auto Feeding Conveyor | 5 HP gear motor 1440 rpm  | 4 NOS          |
| 8  | FC conveyor           | 5 HP gear motor 1440 rpm  | 43 NOS         |
| 9  | Distributor Cone      | 0.9M X 1.3M   | 1 NOS          |
| 10 | Control Panel         | MCB, Capacitor ,Connector ,Relay  | 1 Set          |
| 11 | Fire Control System   | 30000 Liter water tank with 6 Hydrant   | 1 Set          |
| 12 | Odor Control System   | Piston pump, Motor, Nozel ,   | 1 Set          |
| 13 | Diesel Generator      | POWERICA LIMITED CP200 D5P  | 1 Set          |
| 14 | Excavators            | Hyundai 210,JCB 210 ,Tata 210,Hyundai 140   | 7 NOS          |
| 15 | Hywa                  | 20 Mcube Capacity   | 6 NOS          |
| 16 | JCB                   | 3DX   | 1 NOS          |



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## **LEACHATE MANAGEMENT**

|   |   |
|---|---|
| <ul style="list-style-type: none"><li>• Leachate Management</li></ul> | <ul style="list-style-type: none"><li>• Understanding the quality, quantity, frequency and sources of leachate in its installations. This includes knowledge about the locations, routes and integrity of internal drainage systems and discharge points.</li><li>• The leachate generation will be monitored at site regularly and ensured that it doesn't get settled for long.</li><li>• For sites where temporary leachate collection tanks are present, it will be ensured that the leachate will be stored and handled in the one of the approved methodologies as recommended.</li></ul> |
| <ul style="list-style-type: none"><li>• Spreading of Litter</li></ul> | <ul style="list-style-type: none"><li>• The entire plant will be covered under a single dome which avoids the flying and spreading of litter around the sites.</li></ul>  |
| <ul style="list-style-type: none"><li>• Control of Pests</li></ul>    | <ul style="list-style-type: none"><li>• Bio-culture will be sprayed to ensure that the pathogens, if any, are completely destroyed and that the waste is completely degraded.</li></ul>   |



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## **TECHNOLOGY COMPARISON**

| <b>SR</b> | <b>DESCRIPTION</b>       | <b>FORIEGN TECHNOLOGY</b>   | <b>INDIGENOUS INDIAN TECHNOLOGY (Develop by Bhumi Green Energy for Indian garbage)</b>  |
|-----------|--------------------------|---|---|
| 1         | MSW                      | Designed for processing of segregated waste only.                   | Designed for processing Mix Waste ,Wet Waste, Legacy Waste & other all type of waste.   |
| 2         | Machinery COST           | Higher cost   | We design & make our own machinery in our workshop which minimize total M/C making cost.  |
| 3         | O/M                      | Higher cost   | Due to In-House technology O/M cost minimized   |
| 4         | Improvisation /R &D      | Not done at end user.   | Our R&D department continuously working on the improving the performance of the machines. Hence we able to make more advance machines with high performance & higher efficiency |
| 5         | Availability of material | Need to import every material                                       | Easily availability of required material, most of the machinery parts are make on our own workshop.   |
| 6         | Breakdown time           | Higher breakdown time .   | Due to our own Indigenous Technology Major Breakdown also can be solved in less than 2 hr time.   |
| 7         | Manpower                 | Require more manpower   | This Automation technology require less manpower.   |
| 8         | Efficiency               | Efficiency not achieved   | Efficiently Waste handling & Waste management done  |
| 9         | Dependency               | Need to import technician and material in case of machine breakdown | Due to INDIGENOUS TECHNOLOGY we are not dependent on any outside technician or material.  |



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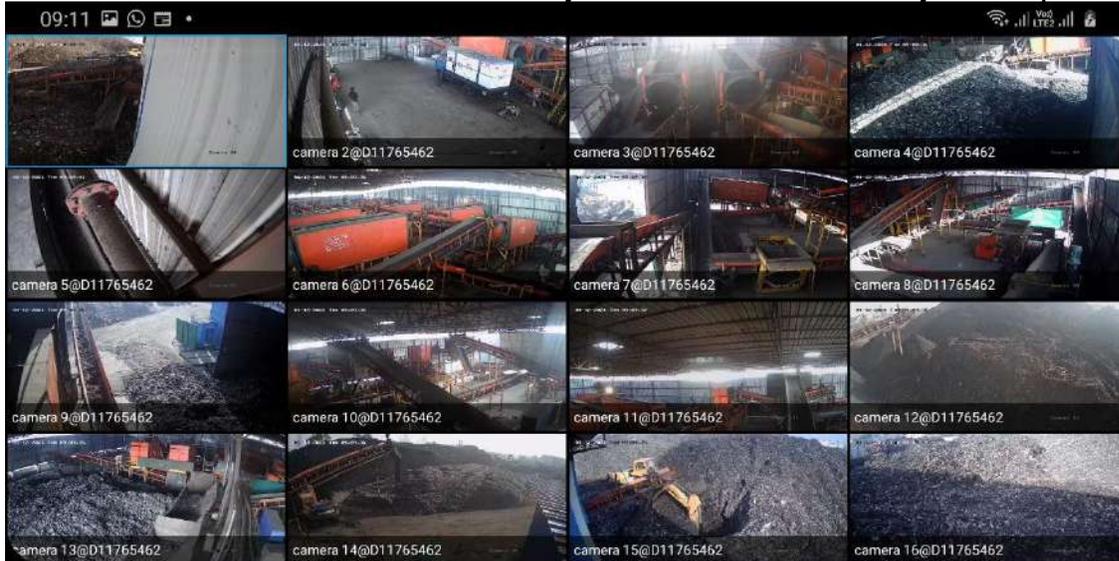
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- **Monitoring:** Bhumi Green energy believes in total transparency in terms of operations. For effective and efficient functioning of the processing plant, whole of the premise will be covered under CCTV surveillance 24X7. The link of the CCTV viewing will be shared with PMC commissioner office or any other office as instructed by Municipal Corporation.



Monitoring system of CCTV in Bio-mining Plant at Pune Municipal Corporation

- **Reporting Structure :** In a bid to move towards total transparency and efficient reporting Bhumi Green Energy use reporting software which directly connects the weighing bridge to the central sever enabling real time reporting of quantity of waste processing and by product disposal. Such and other advanced tools will be deployed at the project site for efficient and transparent reporting structure along with grievance redressal.
- **Compliance with environmental norms and the Solid Waste Management Rules, 2016-**

## Compliance of MSW rule 2016.

1. There will be strict compliance of rule MSW -2016, for all process within and outside the plant premises.
2. To Ensure the strict compliance and to monitor and analyzed various parameters like legacy waste, process products and other important parameters, timely testing reports and disposal reports will be provided to Municipal Corporation.



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## ➤ ONLINE WEIGHMENT REPORTING SYSTEM



Mail - Info Bhumi Green Energy x Pune Municipal Corporation x RptRampWise x +

Not secure | 159.8.72.132/Report/RptRampWise?fromdate=2022-01-13&todate=2022-01-13&RampID=100002&RampName=Bhoomi%20Green

Dropdown File- Print

| Pune Municipal Corporation                           |           |            |              |                     |                      |                    |                   |                                 |              |                   |
|--|-----------|------------|--------------|---------------------|----------------------|--------------------|-------------------|---------------------------------|--------------|-------------------|
| Bhoomi Green For The Period 13/01/2022 To 13/01/2022 |           |            |              |                     |                      |                    |                   |                                 |              |                   |
| Run Date - Thursday, January 13, 2022                |           |            |              |                     |                      |                    |                   |                                 |              |                   |
| Sr. No.  | Depot No. | Entry Type | Vehicle Type | Tare Weight In (Kg) | Gross Weight In (Kg) | Net Weight In (Kg) | Date Time         | Unloading                       | Garbage Type | Ward Office Name. |
| 1  | 628       | In Coming  | Compacter    | 10800.00            | 16265.00             | 5465.00            | 13/01/2022 , 7.24 | Bhoomi Green-Vadgoan            | सुका कचरा    | Sinhgad Road      |
| 2  | 601       | In Coming  | Compacter    | 10710.00            | 14995.00             | 4285.00            | 13/01/2022 , 7.29 | Bhoomi Green-Vadgoan            | सुका कचरा    | Sinhgad Road      |
| 3  | 393       | In Coming  | Ghanta Truck | 4000.00             | 5065.00              | 1065.00            | 13/01/2022 , 8.13 | Bhoomi Green-Vadgoan            | सुका कचरा    | Sinhgad Road      |
| 4  | 1098      | In Coming  | Tractor      | 3500.00             | 4085.00              | 585.00             | 13/01/2022 , 8.18 | Bhoomi Green-Vadgoan            | सुका कचरा    | Sinhgad Road      |
| 5  | 1150      | In Coming  | Chota Hatti  | 1200.00             | 1860.00              | 660.00             | 13/01/2022 , 8.26 | Bhoomi Green-Vadgoan            | सुका कचरा    | Sinhgad Road      |
| 6  | 956       | In Coming  | Ghanta Truck | 3600.00             | 4775.00              | 1175.00            | 13/01/2022 , 8.29 | Bhoomi Green-Vadgoan            | सुका कचरा    | Sinhgad Road      |
| 7  | 913       | In Coming  | Chota Hatti  | 1145.00             | 1675.00              | 530.00             | 13/01/2022 , 8.53 | Bhoomi Green-Vadgoan            | सुका कचरा    | Sinhgad Road      |
| 8  | 476       | In Coming  | Chota Hatti  | 740.00              | 870.00               | 130.00             | 13/01/2022 , 8.54 | Bhoomi Green-Vadgoan            | सुका कचरा    | Sinhgad Road      |
| 9  | 520       | In Coming  | Chota Hatti  | 1260.00             | 1770.00              | 510.00             | 13/01/2022 , 8.54 | Bhoomi Green-Vadgoan            | सुका कचरा    | Sinhgad Road      |
| 10   | 3429      | In Coming  | Chota Hatti  | 1100.00             | 1385.00              | 285.00             | 13/01/2022 , 8.59 | Wadgao Mitras(Wel/Garden) Waste | ओला कचरा     | Sinhgad Road      |
| 11   | 5262      | In Coming  | Chota Hatti  | 1200.00             | 1695.00              | 495.00             | 13/01/2022 , 9.00 | Wadgao Mitras(Wel/Garden) Waste | ओला कचरा     | Sinhgad Road      |
| 12   | 396       | In Coming  | Ghanta Truck | 4000.00             | 5000.00              | 1000.00            | 13/01/2022 , 9.07 | Bhoomi Green-Vadgoan            | सुका कचरा    | Sinhgad Road      |
| 13   | 540       | In Coming  | Chota Hatti  | 1170.00             | 1445.00              | 275.00             | 13/01/2022 , 9.14 | Bhoomi Green-Vadgoan            | सुका कचरा    | Sinhgad Road      |

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Contact - 9225626105 / 9822908912 / 9881360202

Email - bhumigreenenergy@gmail.com,

- A. **Benefits of our solution** – Pune jumped 10 spots to be ranked India’s fifth cleanest city in the ‘Swachh Survekshan 2021’ Bhumi Green Energy plays major role in making pune city clean & waste free. Our two projects Bhumi Green Energy 1000 MTPD bio-mining plant & Bhumi Green Energy (Mix Waste) 200 MTPD plant are operational at rated capacity in Uruli Devachi ,Fursungi Pune. Legacy waste is scientifically processed in our 1000 MTPD project and valuable land recovered. In our mix waste plant at Uruli devachi everyday 200 MT mix waste of newly added villages in PMC is scientifically processed. It helps PMC for stopping dumping of garbage in Uruli,Devachi dumpsite. A Zero Waste Dumping approach also protects the health of communities by reducing pollution in the air,water and soil by keeping toxics and waste out of dumping sites.

## **PMC claims zero garbage victory at Uruli Devachi**

A site visit by HT confirms that the PMC has stopped dumping the garbage as claimed and has started covering the garbage with debris



Uruli Devachi dumping ground(HT PHOTO)

Updated on Jan 20, 2020 04:19 PM IST



Hindustan Times, Pune | By Steffy Thevar



**BHUMI GREEN ENERGY**

# 101 BHUMI GREEN ENERGY

Add : B-14, Narayan Baug Society, Magarpatta, Pune - 411 028

Contact - 9225626105 / 9822908912 / 9881360202

Email - bhumigreenenergy@gmail.com,

## ***B. Benefits of our solution***

1. **SCIENTIFIC LANDFILL** was construct by PMC at the reclaimed area at Devachi –Uruli Fursungi Dumpsite.



**BEFORE**



**AFTER**

2. **200 MT MIXED WASTE PLANT** was construct by PMC at the reclaimed area at Devachi –Uruli Fursungi Dumpsite.



**BEFORE**



**AFTER**



**BHUMI GREEN ENERGY**

102

# BHUMI GREEN ENERGY

Add : B-14, Narayan Baug Society, Magarpatta, Pune - 411 028

Contact - 9225626105 / 9822908912 / 9881360202

Email - bhumigreenenergy@gmail.com,



## BHUMI GREEN ENERGY

*Solution for waste you can trust..!*

### BHUMI ADVANCE TECHNOLOGY

**FOR INDIAN GARBAGE (MACHINE MANUFACTURING AT UNDRI PUNE)**



**R 150 Shredder**



**R 100 Shredder**



**Compost Shredder**



**Complete Plant Setup**



**Trommel & Conveyor**



**Trommel**

### OUR PRODUCTS:

- Machine Designed As Per Suitable For Garbage In Our Workshop.
- In-house Designed For Machinery Manufacturer.
- In Low Cost, High Efficiency And Low Maintenance.
- All MSW Processing Machine Achieves 90% Efficiency.
- Turn-key Solution For Garbage Plant Including Electrical Panel.
- Plant Supply For Min.50 TPD To 2000 TPD.
- Also Accept Manufacturing Of Other Processing Plant.
- Need Less Space, Maximum Output.



**BHUMI GREEN ENERGY**

103

# BHUMI GREEN ENERGY

Add : B-14, Narayan Baug Society, Magarpatta, Pune - 411 028

Contact - 9225626105 / 9822908912 / 9881360202

Email - bhumigreenenergy@gmail.com,



**BHUMI GREEN ENERGY**

*Solution for waste you can trust..!*

## BIO-MINING SOLUTION -FOR LEGACY WASTE 1000 TPD – AT 'PHURSUNGI' PUNE



### BIO- MINING OF LEGACY WASTE:

- BGE Has Installed Plant Having Capacity Of 1000 TPD Plant, Based On **INDIGINEOUS TECHNOLOGY** For Processing Of Legacy Waste.
- We Operate The Plant With Automatic Segregation System For Utilisation Of Less Manpower. We Operate The Plant With 95% Efficiency, And Converts Intake Legacy Waste Into 90% Into Final Product Like RDF, Bio Soil, And Recycling Product Etc.
- BGE Ensures For Reducing Bad Odour By Using Its Own Bio-cultures For Controlling The Odour During Pre –processing In Cell Formation.
- Due To Our Indigenous Technology, BGE Commits 90% Reclamation Of Land Which Will Be Used For Any Development Purposed.

### OUR SALIENT FEATURES:

- Presently Processing 1000 TPD In Pune Municipal Corporation.
- Bio-mining Technology, O&M, Machinery Manufacturing And Related Work Completed By BGE.
- By-product Saleable As Per Rule MSW-2016.
- After Processing 90% Legacy Waste Is Converted Into By-products & Only 10% Rejects Generated Which Will Be Dumped In Scientific Land Filling As Per MSW 2016 Rules .
- Odourless And Free From Dust.



**BHUMI GREEN ENERGY**

104

# **BHUMI GREEN ENERGY**

Add : B-14, Narayan Baug Society, Magarpatta, Pune - 411 028

Contact - 9225626105 / 9822908912 / 9881360202

Email - bhumigreenenergy@gmail.com,

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## **Environment, Health, and Safety Management Plan**

Strict environment conservation and health policies are at the core of Bhumi's operation. Various measures are proposed for the same at the bioremediation processing site.

- Plan for Mitigation of Pollution during Project Execution work –
  - All vehicles carrying legacy waste will be should be covered to prevent spread of etc.
  - Provision to control air pollution due to dust will be made through fog line
  - Odour control system
  - Pest and fly control solution through fogging.
  - Burning of materials in open air should be strictly prohibited.
  - Machinery, equipment, vehicles and materials with relatively low CO<sub>2</sub> emissions will be selected, where possible.
  - Regular monitoring and maintenance of all equipment, generators, and flares should be routinely undertaken as part of the environmental monitoring plan .
  - In addition to point source monitoring, air quality monitoring will be carried out periodically at specific locations of site.
  
- Measures to manage hazardous waste if any during the project execution –
  - Bio-remediation of hazardous waste as per the Solid Waste Management Rules 2016 .



**BHUMI GREEN ENERGY**

105

# **BHUMI GREEN ENERGY**

Add : B-14, Narayan Baug Society, Magarpatta, Pune - 411 028

Contact - 9225626105 / 9822908912 / 9881360202

Email - bhumigreenenergy@gmail.com,

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- Plan for Health and safety in and around the workplace to be followed during project execution
  - All plant operations and maintenance staff will be trained on all the safety aspects of plant operation.
  - All plant staff must adhere to the safety rules of the Plant.
  - A site health and safety plan will be developed (including emergency procedures) and all employees will have induction training.
  - CCTV surveillance system
  - On site adequate mobile washrooms and toilets
  - Purified drinking water
  - Security guards
  - Entrance Gate
  - Plantation around the processing premises
  - Leachate collection system
  
- Emergency preparedness plan
  - Responsibility, Authority and duties of personnel with specific roles during emergency Incident Response System (IRS), in which the operative procedures and commanding persons will be trained and provide responsibilities to manage any emergency situation.
  - Evacuation Plan/Procedure - An evacuation policy, procedures, and escape route assignments.
  - Exit diagrams are typically used to identify the escape routes
  - Internal and External Communication Plan - If an emergency occurs, the designated Incident Commander will execute the appropriate emergency protocol and communicate.
  - Conducting periodic emergency and fire drill for testing the effectiveness of the plan
  - All Hazards Emergency Warning Sirens mean shelter in place in a designated safe locations



**BHUMI GREEN ENERGY**

106

# BHUMI GREEN ENERGY

Add : B-14, Narayan Baug Society, Magarpatta, Pune - 411 028

Contact - 9225626105 / 9822908912 / 9881360202

Email - bhumigreenenergy@gmail.com,

➤ Measures for Fire safety.



- Fire line setup for plant with 24000 liter water storage capacity
- As per requirement of project water storage capacity will be increase.
- With hydrant valves and hose reels.
- Fire extinguisher

➤ Measures for Health and safety of workers.-

- All the workers involved are covert under ESIC and Adequate personal protective equipment will be provided to all relevant staff, based upon risk assessments for particular tasks or handling of hazardous materials.
- First aid kit and consulting physician for worker.
- Sanitization facilities for worker at the site.
- Safety equipment's and uniforms for workers.
- On site canteen facilities with high nutrition.



**BHUMI GREEN ENERGY**

107

# BHUMI GREEN ENERGY

Add : B-14, Narayan Baug Society, Magarpatta, Pune - 411 028

Contact - 9225626105 / 9822908912 / 9881360202

Email - bhumigreenenergy@gmail.com,

## ➤ Advantages of Our Solution –

- ✚ Indigenously developed local sustainable technology.
- ✚ 100% reliability towards waste processing and disposal.
- ✚ Cheaper projects as compared to foreign technology.
- ✚ Long term and reliable solution.
- ✚ Less than 10% reject generation.
- ✚ Complying new CPCB norms.
- ✚ Provision to control air pollution due to dust will be made through fog line.
- ✚ Odor control system.
- ✚ Fire control system.
- ✚ Monitoring & Online Weighing structure.
- ✚ Strict environment conservation and health policies are at the core of Bhumi's operation.
- ✚ *Completed producer to consumer circle.(RDF product used in our self-operated power plant.)*

**BHUMI GREEN ENERGY**  
*Solution for waste you can trust!*

**OUR 4 MW POWER PLANT WITH SUGAR FACTORY: WASTE TO ENERGY**

- BGE Has Modified The Existing Boiler For Utilisation Of Fuel As RDF With Bio-mass.
- Bio- Mass As A Supportive Fuel And Generation Is 4 MW.
- BGE 100 % Succeeded In RDF Burning Indigenous Technology.
- Gives Complete Solution For Processing MSW For Generating RDF And Utilisation Of RDF As A Fuel.
- The Power Generated Is Utilised For Process Plant And Balance Feed To Grid.
- BGE Proposed To Set Up 10 MW Power Plant Based On 80% RDF (Refused Derived Fuel) And 20 % Bio Mass.

**SALIENT FEATURES:**

- Power Generation From Bio Mass / RDF.
- Present Capacity 4 MW.
- 100 % Success In RDF Burning Technology.
- Less Investment, Higher Plant Load Factor.
- Plant Running Longevity For Max. Period.
- In – House Technology.

**BHUMI GREEN ENERGY**  
Alternate fuel (RDF) for process boilers and power boilers.

**RDF DISPATCH AGREEMENT/MOU/LOI**



महाराष्ट्र MAHARASHTRA

2023

CC 864372

म.क. 59905  
 मन्नाचा प्रकार MCO  
 मन्ना मॉडर्न करणार आहेत का ? होय/नाही  
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06 OCT 2023

04 OCT 2023  
 पन्नास मुद्रांक लिपीक  
 कर्नालागार पुणे करिला

मुद्रांक विवक्त घेणाऱ्याची सही  
 ज्या कारणासाठी ज्यांनी मुद्रांक खरेदी केला.  
 ज्यांनी त्याच कारणासाठी ६ महिन्यांच्या आत यागण्याचा आदेश

**MEMORANDUM OF UNDERSTANDING FOR CO-PROCESSING OF SORTED MSW /RDF.**

This Memorandum of Understanding (MOU) is effective from 19<sup>th</sup> day of October 2023 ("Effective Date"),

By and Between:

**BHUMI GREEN ENERGY**, a Registered Partnership Firm incorporated under the provisions of Indian Partnership Act, 1932, with the following Partners 1. Pankaj Ramchandra Pasalkar 2. Vijay Amrut Tilekar 3. Kamlesh Markandey Singh, having its Registered Office at SR NO 154 FLAT NO 14 NARAYAN BAUG SOCIETY, NEAR NOBEL HOSPITAL, MARAGARPATTA, PUNE, MAHARASHTRA - 411028 duly represented and executed on behalf of the Partnership firm by its Partner and



For ULTRATECH CEMENT LTD.  
 BIMAL KUMAR MODI  
 HEAD - AFR

authorized signatory Mr. KAMLESH MARKANDEY SINGH, (hereinafter referred to as "BHUMI GREEN ENERGY", which expression shall, unless repugnant to the context, mean and include its successors and permitted assigns), of the One Part.

And

UltraTech Cement Limited, a Company incorporated under the provisions of the Companies Act, 1956, having its Registered Office at Ahura Centre, B Wing, 11nd Floor, Mahakali Caves Road, Andheri East, Mumbai - 400093 (hereinafter referred to as the "UltraTech", which expression shall, unless repugnant to the context, mean and include its successors and permitted assigns) through its Authorized Signatory Mr. Bimal Kumar Modi of the Other Part.

BHUMI GREEN ENERGY and UltraTech are collectively referred to as "Parties" and each individually as "Party".

WHEREAS:

- A. BHUMI GREEN ENERGY is engaged in the business of Waste Management Services and its collection points located in various locations as per Annexure A.
- B. "Waste Materials" shall mean the following waste materials delivered by BHUMI GREEN ENERGY, that is: Incinerable fraction from Municipal Solid Waste ("MSW"), containing plastics, paper, textile, rubber or any Incinerable material. These Waste Materials do not amount to and/or are not classified as hazardous waste by the state pollution control board/competent authority.
- C. "Municipal Solid Wastes" shall mean the definition of the same under the Solid Waste Management Rules, 2016, as updated by the relevant authority from time to time.
- D. BHUMI GREEN ENERGY has tied up with local bodies for processing & treatment of MSW within their jurisdictions. During the processing, certain quantity of waste material (as defined in clause 'B' above) is being generated and needs to be disposed as per applicable laws and relevant regulatory rules.
- E. BHUMI GREEN ENERGY is in search of an economical and environment friendly method to dispose of the waste materials and has approached UltraTech for disposing these Waste Materials.
- F. UltraTech is in the business of manufacture and sale of different types and grades of Cement and building products solutions and further has the capability to co-process these waste materials in an environment friendly manner in cement kilns of cement plants of UltraTech.



For ULTRATECH CEMENT LTD.

Modi

BIMAL KUMAR MODI  
HEAD - AFR

THEREFORE, THE PARTIES HERETO AGREE AS UNDER

1. The agreed characteristics are as under:

| Material                             | UTCL Plant  | Minimum GCV<br>Kcal/Kg (ARB) | Maximum<br>Moisture % |
|--------------------------------------|---|------------------------------|-----------------------|
| Waste Material<br>(as defined above) | 1. Aditya Cement Works, P.O.: Adityapuram, Shambhupura, Chittorgarh: 312 612, Rajasthan.<br>2. Andhra Pradesh Cement Works, Bhogasamudram, Tadipatri Mandal, Anantapur District, Andhra Pradesh - 515 413.<br>3. Kotputli Cement Works, V & P. O. Mohanpura, Tehsil: Kotputli, Dist. Jalpur, Rajasthan 303108<br>4. Reddipalayam Cement Works, P.O. Reddipalayam, Dist. - Ariyalur, Pin : 621 704, Tamilnadu,<br>5. Rajashree Cement Works, Adityanagar, Malkhed Road, Kalburgi, Karnataka, Pin 585292.<br>6. Vikram Cement Works, P.O. Khor, Dist. Neemuch, Pin: 458 470, Madhya Pradesh<br>7. Balaji Cement works, Village Budawada, Mandal Jaggayapet, Dist Krishna, Andhra Pradesh - 521175<br>8. Dhar Cement Works, Tonki Umarband road, Village-Tonki, Tehsil-Manawar, Dist-Dhar, Pin-454446, Madhya Pradesh<br>9. Pali Cement Works, Village - Balara, Tehsil - Jaitaran, Dist. - Pali, Rajasthan - 306302 | 3000                         | 30                    |

- a. Chloride will be less than 0.5 % and Ash will be less than 20% of the total material on "As Received" Basis.
  - b. The material should be free from PVC, Stones, metals, debris, clay, construction & demolition waste, non-combustible material etc.
2. The charges for waste material, its transportation and payment terms shall be decided mutually from time to time by way of written confirmation & UltraTech will accept the waste material based on technical and commercial viability only.
  3. In the event of Waste Material not meeting the required specification and characteristics (non-confirming waste), UltraTech shall have the right to reject any part of non-conforming waste, which is not suitable for co processing by the system.
  4. The expected annual waste material quantity will be as per Annexure A. This shall be non-binding on the Parties and the Parties shall mutually agree upon actual quantities on a periodical basis in writing. However, UltraTech shall have the first right of refusal of the waste material. If UltraTech refuses to accept the waste material for any reason, then BHUMIGREEN ENERGY shall have the right to supply to others.
  5. BHUMI GREEN ENERGY shall arrange proper packaging of Waste material and ensure so that waste material do not spill during transportation and handling. UltraTech shall be responsible for handling and co-processing the material after acceptance of the Waste at UltraTech site.
  6. The Parties agree that the quantity of consignment as recorded by the electronic weighbridge installed at the UltraTech's Cement Plant shall be conclusive, final and binding between the Parties.
  7. BHUMI GREEN ENERGY agrees and accepts that the test results of the Laboratory Test conducted in UltraTech's Cement Plant shall be conclusive, final and binding between the Parties.



For ULTRATECH CEMENT LTD.

*m.de*  
BIMAL KUMAR MODI  
HEAD - AFR

- 8. The relationship between UltraTech and BHUMI GREEN ENERGY is that of principal-to-principal basis. Nothing in this MOU shall be taken as constituting BHUMI GREEN ENERGY as an affiliate or agent of UltraTech.
- 9. This MOU shall not be changed, modified, or amended except by written amendment signed by both the Parties hereto.
- 10. If any provision of this MOU is held invalid or unenforceable, the other provisions of this MOU will remain in full force and effect. Any provision of this MOU held invalid or unenforceable only in part or degree will remain in full force and effect to the extent not held invalid or unenforceable.
- 11. This MOU shall remain valid for 10 years unless either party shall provide to the other party at least 90 days' notice stating their intention to terminate this MOU.
- 12. The Waste Materials dispatched by BHUMI GREEN ENERGY to ULTRATECH's cement plant shall not contain following items that are not acceptable for co-processing:
  - a. Asbestos containing Wastes
  - b. Bio-medical Wastes
  - c. Electronic Scrap
  - d. Entire Batteries
  - e. Explosives
  - f. Corrosives
  - g. Mineral Acid Wastes
  - h. Radioactive Wastes
  - i. Unsorted Municipal Garbage
- 13. In the event of any dispute arising out of this MOU, the Courts of Mumbai shall have the sole jurisdiction in the matter.
- 14. BHUMI GREEN ENERGY agrees and confirms that the details pertaining to BHUMI GREEN ENERGY as stated in Annexure B is correct.
- 15. Communication & Notices
 

All daily communications to be sent to either Party shall either be sent in the English language by E-mail. Important notices in which rights and/or obligations are involved shall be sent in the English language by E-mail followed by courier service. The addresses and the E-mail address of the Parties to whom all communications and notices shall be addressed is:

**For BHUMI GREEN ENERGY:**  
 Mr. KAMLESH MARKANDEY SINGH  
 SR NO 154 FLAT NO 14 NARAYAN BAUG SOCIETY, NEAR NOBEL HOSPITAL, MARAGARPATTA, PUNE, MAHARASHTRA - 411028  
 Email address of Mr. KAMLESH MARKANDEY SINGH:

**For UltraTech:**  
 Mr. Bimal Modi (Authorized Signatory) UltraTech Cement Limited  
 Ahura Centre, B Wing, 11nd Floor, Andheri (East), Mumbai 400093.  
 Email address of Mr. Bimal Modi: trc@adityabirla.com



For ULTRATECH CEMENT LTD.  
*modi*  
 BIMAL KUMAR MODI  
 HEAD - AFR



**Annexure A**

| S. No | Source (Municipality)                      | Quantity (tons/annum)       | Contact e-Mail   | Contact Number |
|-------|--|-----------------------------|--|----------------|
| 1     | Pune Municipal Corporation                 | 75,000 MT                   | <a href="mailto:bhumigreenbiomining@gmail.com">bhumigreenbiomining@gmail.com</a><br><a href="mailto:/info@bhumigreen.com">/info@bhumigreen.com</a>                 | 9011100699     |
| 2     | Municipal Corporation Gurugram             | 100000 MT                   | <a href="mailto:bhumigreenbiomining.haryana@gmail.com">bhumigreenbiomining.haryana@gmail.com</a> /<br><a href="mailto:info@bhumigreen.com">info@bhumigreen.com</a> | 7775092692     |
| 3     | Sangali Miraj Kupwad Municipal Corporation | 70,000 MT                   | <a href="mailto:bhumigreenenergy@gmail.com">bhumigreenenergy@gmail.com</a> /<br><a href="mailto:info@bhumigreen.com">info@bhumigreen.com</a>                       | 9881220303     |
| 4     | Kochi Municipal Corporation                | 3,50,000 MT<br>In 18 months | <a href="mailto:bhumigreenenergy@gmail.com">bhumigreenenergy@gmail.com</a> /<br><a href="mailto:info@bhumigreen.com">info@bhumigreen.com</a>                       | 9518352715     |

IN WITNESS WHEREOF, the parties here to have signed this MOU on the day, month and year.

BHUMI GREEN ENERGY

  
Authorized Signatory



UltraTech Cement Limited  
For ULTRATECH CEMENT LTD.

  
BHAWI KUMAR MODI  
HEAD - AFR  
Authorized Signatory

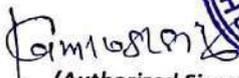
Annexure B

## Co processing Customer Registration Form

- 1) Name and Address of the Organization : BHUMI GREEN ENERGY  
SR NO 154 FLAT NO 14 NARAYAN BAUG SOCIETY, NEAR  
NOBEL HOSPITAL, MARAGARPATTA, PUNE,  
MAHARASHTRA - 411028
- 2) Telephone No. : -
- 3) Fax No. : -
- 4) Name, Phone No. & Email of Key Person for Contact : Kamlesh Singh  
9881360202  
kamlesh.singh@bhumigreen.com
- 5) Registered Office Address : SR NO 154 FLAT NO 14 NARAYAN BAUG SOCIETY,  
NEAR NOBEL HOSPITAL, MARAGARPATTA, PUNE,  
MAHARASHTRA - 411028
- 6) Address for Raising Invoice : SR NO 154 FLAT NO 14 NARAYAN BAUG SOCIETY, NEAR  
NOBEL HOSPITAL, MARAGARPATTA, PUNE,  
MAHARASHTRA - 411028
- 7) Nature of Business : Waste Management
- 8) Scale of Industry : Small

*(Please provide applicable details as under)*

- 1) PAN No. : AAQFB0097A
- 2) GST No. : 27AAQFB0097A1ZM
- 3) CIN No. (Applicable in case of Company) : NA

  
(Authorized Signatory)





महाराष्ट्र MAHARASHTRA

2023

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दिनांक 01 JUL 2023

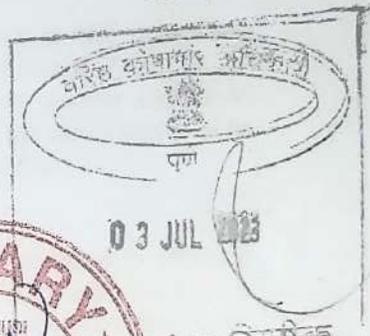
सहकारिता / Agreement

GREEN ENERGY INDIA

2201072

पुणे-38

महाराष्ट्र राज्य सरकारचे अर्थ विभाग, पुणे-38

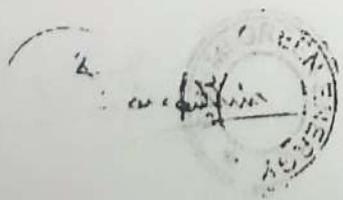


**MEMORANDUM OF UNDERSTANDING (MOU)**

This Memorandum of Understanding is made on this day of 22<sup>nd</sup> Sep' 2023 between.

M/s Wonder Cement Ltd, a company incorporated under the Companies Act, 1956 and having its registered office at Makrana Road, Madanganj, Kishangarh – 305801, Rajasthan (herein referred to as the "WCL", which expression shall, unless repugnant context, mean and include its successors and assigns) of the One Part & at its integrated cement plant is located at Nimbahera, Distt. Chittorgarh- 312601, Rajasthan State.

And



Bhumi Green Energy, a company having its office at B-14 Narayan Baugh Society, Magarpatta, Hadapsar, Pune- 411028 who works on Municipal or Solid waste management projects especially Legacy Waste processing (herein referred to as the "BGE" which expression shall unless repugnant to the context, mean and include its successors and assigns) of the Other Part.

Both Wonder Cement Ltd and Bhumi Green Energy shall be collectively addressed/referred to as "the Parties" and individually as "Party" herein after in this MoU.

NOW THEREFOR THE PARTIES DO HEREBY AGREES AS FOLLOWS;

WCL is an entity engaged in the business of manufacturing and sale of different types and grades of cement. Wonder Cement Ltd has represented that it has the capacity, expertise and experience in using its cement manufacturing process for the purpose of disposal of waste material in an environment-friendly manner, while simultaneously producing cement of desired quality in a single combined operation through the cement kilns at its cement plant.

The Parties hereto want to entering into this MoU, to explore possibilities for segregation, collection, pre-processing (if required) transportation and supply of RDF/SCF by the BGE to the WCL at its Nimbahera, Rajasthan plant and WCL will Co-process it in their cement kilns located at Wonder Cement Ltd, RK Nagar, Nimbahera, Dist- Chittorgarh- 312601

BGE has approached WCL for evaluating the feasibility of Safe disposal of RDF acceptable collected at their site- Integrated Solid Management Project, Bandhwari Village, Near GF Toll Plaza, Gurugram- Faizabad Road, Gurugram, in an environment-friendly manner and based on the evaluation report, the Wonder Cement Ltd has offered to accept the said material at its plant in Nimbahera, Chittorgarh cement unit for Co-processing in cement kiln.

AND WHEREAS, WCL and BGE have agreed that WCL shall provide services for RDF for Co-processing in cement kiln, in their plant (hereafter referred to as "Services"), subject to Wonder Cement Ltd obtaining all statutory clearances, consents, no objection certificate, writings and confirmations as may be applicable from various authorities and Government Agencies for the said purpose.

Quantity of RDF/SCF can be Co-processed at WCL - appx 150000 MT per Annum (subject to quality of the material is suitable for Co-processing)

Quantity of RDF/SCF can be taken from BGE for Co-processing at WCL - 75000 MT per Annum

Validity of MOU - This agreement will remain valid for 5 years from date of MOU.

The Prices & other commercial terms & conditions with quality parameters shall be finalised in Long Term Agreement.

Prices shall be applicable as mutually discussed and agreed for billing. However, this shall be reviewed time to time and any changes will be made only after mutual consent.



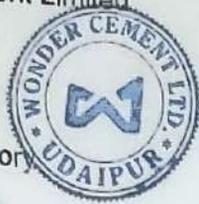
*[Handwritten Signature]*  
GR  
12/07/2019



In WITNESS WHEREOF this MoU is executed in two counter parts on the day and year first above written. Each Party hereto shall preserve one counterpart of the MoU.

SIGNED AND DELIVERED for and behalf of

M/s Wonder Cement Limited

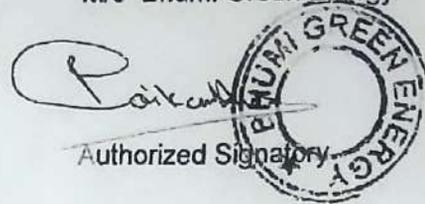


*[Signature]*  
Authorized Signatory

Name : *Deepak Bindal*

Designation : *G.M (materials)*

M/s Bhumi Green Energy



*[Signature]*  
Authorized Signatory

Name : *Mr. Abhijit Raykar*

Designation : *Dy - G. M.*

**TRUE COPY**

*[Signature]*

MADHURI VASANTRAO PAWAR  
ADVOCATE & NOTARY  
GOVT OF INDIA



Ref-JKCL/MDL/AFR/LOI/10/2023-24/001

Date-04/10/2023

To,  
M/s. Bhumi Green Energy  
B-14 Narayan Baugh Society,  
Magarpatta, Hadapsar, Pune-411028  
Email- [bhumigreenenergy@gmail.com](mailto:bhumigreenenergy@gmail.com)

SUB: LETTER OF INTENT FOR SOURCING OF SORTED & SEGREGATED RDF FOR CO-PROCESSING.

Dear Sir,

This is in reference to your Legacy waste management projects in which you are segregating the materials and generating RDF.

We need the RDF from your facility to Co Process at our Cement Plant situated in Muddapur Karnataka and our requirement for each year will be 100000 MT minimum (which may vary subject to various plant operation and quality parameters) and we intent to source the same RDF from your esteemed organization.

The commercial agreement will be signed on receipt of your confirmation of RDF availability.

Our material requirement from your organization is mentioned below.

| Sr. | Name of Plant     | Location | Annual requirement of the RDF |
|-----|-------------------|----------|-------------------------------|
| 1   | J.K. CEMENT WORKS | MUDDAPUR | 100000 MT                     |

We look forward for working with your organization in future for a sustainable sourcing of RDF material on a mutually beneficial terms and conditions.

FOR JK CEMENT WORKS MUDDAPUR  
(A Unit of JK Cement Limited)

Head- Shared Service



#### Corporate Office

- 📍 Prism Tower 5th Floor, Ninaniya Estate Gwal Pahari, Gurugram - 122102, Haryana, INDIA
- ☎ +0124-6919000
- 📧 [admin.prism@jkcement.com](mailto:admin.prism@jkcement.com)
- 🌐 [www.jkcement.com](http://www.jkcement.com)

**JK SUPER**  
CEMENT  
BUILD SAFE

Manufacturing Units at :  
Nimbahera, Mangrol, Gotan (Rajasthan) | Muddapur (Karnataka)  
Jharli (Haryana) | Katni (M.P.) | Aligarh (U.P.) | Balasinor (Gujarat)

JK CEMENT  
**WallMaxX**  
White Cement Wall Putty



Ref- JKCL/MGRL/AFR/LOI/09/2023-24/0001

Date-26/09/2023

To,  
M/s Bhumi Green Energy  
B-14 Narayan Baugh Society,  
Magarpatta, Hadapsar, Pune- 411028  
Email – [bhumigreenenergy@gmail.com](mailto:bhumigreenenergy@gmail.com)

**SUB: LETTER OF INTENT FOR SOURCING OF SORTED & SEGREGATED RDF FOR CO-PROCESSING**

Dear Sir,

This is in reference to your Legacy waste management projects in which you are segregating the materials and generating RDF.

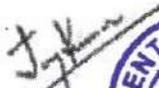
We need the RDF from your organization for use in our Cement Factories in Rajasthan and Our requirement for the year 2023-2024 will be minimum 100000 MT (which may vary subject to various plant operation and quality parameters) and we intent to source the same from you as per your available project in Municipal Corporation Gurugram.

The commercial agreement will be signed on receipt of your confirmation of RDF availability. Our Plants annual capacity of the RDF consumption are as follows-

| Sr. | Name of Plant      | Location | Annual capacity of the RDF consumption |
|-----|--------------------|----------|--|
| 1   | J.K. CEMENT. Works | Mangrol  | 100000                                 |

We look forward for working with your organization in future for a sustainable sourcing of RDF material on a mutually beneficial terms and conditions.

For JK CEMENT WORKS MANGROL  
(A unit of JK Cement Limited)

  
Head- Shared Services  


Corporate Office

Padam Tower, 19 DDA Community Centre  
Okhla, Phase - 1, New Delhi - 110020, India  
+011-49220000  
admin.padamtower@jkcement.com  
www.jkcement.com

**JK SUPER  
CEMENT**  
BUILD SAFE

**JK CEMENT  
WallMaxX**  
White Cement Wall Putty

Manufacturing Units at :

Nimbahera, Mangrol, Gotan (Rajasthan) | Muddapur (Karnataka)  
Jharli (Haryana) | Katni (M.P.) | Aligarh (U.P.) | Balasinor (Gujarat)



**Reference No: ACL/MT/GEO/BGE/2024/02**

**Date: 16/03/2024**

**To,**  
**Bhumi Green Energy,**  
**B-14, Narayan Bagh Society, Magarpatta, Gurugram, Haryana**

**Subject:** Letter of Intent (LOI) for undertaking the Co-processing on trial basis for **Shredded Refuse Derived Fuel (SRDF), (Non-hazardous in nature as per HOWM Rules 2016)**, hereinafter referred to as "SRDF" from its Unit situated at **Lucknow, Uttar Pradesh** to **Ambuja Cements Limited, Maratha Cement Plant, Upparwahi, Korpana, Chandrapur, Maharashtra.**

Dear Sir,

This is in reference to the Co-processing on trial basis for Shredded Refuse Derived Fuel (SRDF), (Non-hazardous in nature as per HOWM Rules 2016), hereinafter referred to as "SRDF" from its Unit situated at Lucknow, Uttar Pradesh to Ambuja Cements Limited, Maratha Cement Plant, Upparwahi, Korpana, Chandrapur, Maharashtra.

Our laboratory has evaluated the samples of SRDF from your Lucknow Unit and based on the evaluation results; we would like to confirm you that the SRDF from your Lucknow Unit can be safely co-processed at our Cement Plant.

As discussed with you, ACL shall co-process **50,000 MT of SRDF from Lucknow, Uttar Pradesh** at Maratha PCPF to have better understanding of handling & feeding of SRDF & simultaneously both parties, BGE & ACL, may work together towards finalizing long term contract

For undertaking the co-processing, we would like to record our mutual understanding concerning the same herein below:

1. BGE will deliver **50,000 MT of SRDF from Lucknow, Uttar Pradesh** to Maratha PCPF after signing and acceptance of this LOI during its validity period.
2. BGE shall load the SRDF in Bulk/loose form into the specific vehicle arranged by ACL for transportation of Non Hazardous waste material. In case, any open vehicle used for transportation, BGE through vehicle driver must ensure to cover the vehicle properly with tarpaulin and tying with ropes tightly after loading of SRDF to avoid any spillage/fall off during transportation. BGE shall arrange to dispatch the SRDF from BGE's Lucknow Unit to ACL's Maratha Plant as per mutually agreed delivery schedule. ACL Maratha shall arrange the transportation of this SRDF from BGE Lucknow unit to its Maratha Unit.
3. BGE shall dispatch this **SRDF to ACL Maratha Plant on Free of cost basis.**



**Ambuja Cements Limited**  
Adani Corporate House  
Shantigram, S G Highway, Khodiyar, Ahmedabad 382 421  
Gujarat, India  
Tel +91 79 2555 5555  
www.ambujacement.com

CIN: L26942GJ1981PLC004717

**ACC Limited**  
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121, Maharshi Karve Road, Mumbai 400 020  
Maharashtra, India  
Tel +9122 4159 3321  
www.acclimited.com

CIN: L26940MH1936PLC002515

4. BGE declares and confirms that the SRDF dispatched to ACL Maratha Plant shall conform to the specifications as mentioned under Annexure 1 and it does not contain any of the items listed in the banned item list of ACL as set out in Annexure 2 attached to the LOI.
5. ACL Maratha will make arrangements for weighment, proper storage and co-processing of SRDF at its Cement Plant.
  - 5.1 The weighment of the SRDF shall be carried out and recorded at the weigh bridge located at ACL Maratha Plant and these weights will be utilized for documentation purposes.
  - 5.2 ACL shall arrange for undertaking the samples from each of the consignment in order to check the conformity of SRDF as mentioned under point no. 4 above.
    - 5.2.1 In case ACL Maratha is in receipt of any consignment that does not conform to specifications as mentioned under Annexure 1 or contains banned items or materials other than agreed between the parties, then ACL shall be entitled to refuse the acceptance of such consignment and shall intimate the same to BGE and BGE shall arrange to collect & transport that consignment at its own cost and risk, within 48 hrs from the time of intimation received from ACL Maratha, on refusal of acceptance of the delivery of such Non-conforming consignment, to a place for lawful disposal.
  - 5.3 ACL shall arrange to store the waste material at the storage area situated at the ACL Maratha Plant on the basis of the information provided by BGE in the Health & Safety Data Sheet as attached under Annexure 3 attached to this LOI.
6. The risks and liability associated with the SRDF shall transfer to ACL on leaving the premises of BGE, if the vehicle is loaded with accepted SRDF as mentioned above in Clause 4, 5.2.1.
7. Each Party shall indemnify the other against any demands, penalties, cost, expenses etc. arising out of noncompliance with any of the terms herein and / or any act, omission, statutory noncompliance etc. by such indemnifying Party.
8. This LOI shall be valid for **next 10 Months** from the date of its signing and acceptance.
9. Any dispute which could not be resolved by mutual consultation shall be resolved through Arbitration conducted at Mumbai in accordance with the provisions of the Arbitration & Conciliation Act, 1996.

This letter is being issued to you in two copies, one for each party. You may kindly subscribe your signature on both copies of this letter as a token of your acceptance of the contents herein and return it back to us at our above given address.

Yours sincerely

**For Ambuja Cements Limited**



**Amit Goyal**  
**Business Head - Geoclean**

**Accepted**  
**Bhumi Green Energy**

**Results of analysis of SRDF delivered by BGE to R&D of ACL**1. **SRDF Specifications: SRDF (as received)**

| <b>Components</b>    | <b>Shredded Refuse Derived Fuel (SRDF)</b> |
|----------------------|--|
| %Moisture (As recd.) | < 25%                                      |
| NCV Kcal/Kg          | > 1,900                                    |
| % S                  | < 1.0                                      |
| % Cl                 | < 1.0                                      |
| Size (mm)            | < 100mm                                    |

**Note:**

- SRDF should be consistent in terms of quality and similar to the samples sent for testing to our lab.
- Waste should be properly loaded into the vehicle as mentioned under Clause 2.
- Unshredded SRDF will be accepted till 25% Moisture.
- For consignments received, **having reported NCV less than 1,900 Kcal/Kg, pro rata basis low NCV penalty will be imposed** on BGE (for 15 days avg. basis).
- If stones and metals are found in abundance along with the material, the vehicle will be rejected along with the material, BGE has to collect back the consignment, **whose (to and fro) logistic cost should be borne by BGE.**

**Annexure 2****List of Banned Items**

SRDF dispatched by BGE from Lucknow Unit to ACL's Cement Plant shall not contain following items that are in the banned item list of ACL for Co-processing.

- Radioactive waste
- Asbestos-containing waste
- Explosives and ammunition / weapons
- Anatomical medical waste
- Electronic fraction of electrical and electronic waste (e-waste)
- Whole batteries as a targeted material stream
- Waste of unknown or unpredictable composition, including unsorted municipal waste



### Health and Safety data Sheet – Shredded Refuse Derived Fuel

|   |  |  |   |  |   |   |
|---|--|--|---|--|---|---|
| geoclean  |  | Customer / Waste Qualification Form  |   |  | HEALTH & SAFETY   |   |
| NOTE: It is important to fill all sections of this document. Some parts may be not relevant or not known for a given AFR, indicate this accordingly.  |  |  |   |  |   |   |
| Instruction   |  | All cells with drop down menus and relevant checkboxes (pencil in color) need to be completed on this sheet - some data are extracted from other safety data sheet |   |  |   |   |
| Hazard Identification (This info is based on hazard knowledge and not necessarily legal/regulatory specification)   |  |  |   |  |   | Available <input checked="" type="checkbox"/> Y |
|   |  |  |   |  |   |   |
| Flammable<br><input type="checkbox"/> N   | Combustible<br><input checked="" type="checkbox"/> Y   | Oxidizing<br><input type="checkbox"/> N  | Health hazard<br><input type="checkbox"/> N     | Acute Toxicity<br><input type="checkbox"/> N | Serious Health hazard<br><input type="checkbox"/> N     | Corrosive<br><input type="checkbox"/> N         |
|   |  |  |   |  |   |   |
| Liable to spontaneous combustion<br><input checked="" type="checkbox"/> Y   | Contact with water emit flammable<br><input type="checkbox"/> N  | Can form Explosive Atmosphere<br><input type="checkbox"/> N  | Compressed Gas<br><input type="checkbox"/> N    | Explosive<br><input type="checkbox"/> N      | Infectious substances<br><input type="checkbox"/> N     | Radioactive<br><input type="checkbox"/> N       |
| Probable Consequence of exposure via a specific Route of Entry  |  |  |   |  |   |   |
| Consequence   | High   |  | Medium  |  | Low   |   |
|   | Disability / One or more fatalities  |  | Serious illness - absent for longer than 7 days |  | Minor illness - No absence or absent for 7 days or less |   |
|   | Health hazard  | Acute Toxicity   | Serious Health hazard                           | Corrosive                                    |   |   |
| By eye contact  | Low  | Low  | Low   | Low  |   |   |
| By skin contact   | Low  | Low  | Low   | Low  |   |   |
| By inhalation   | Low  | Low  | Low   | Low  |   |   |
| By ingestion  | Low  | Low  | Low   | Low  |   |   |
| Probability of hazardous reactions  |  |  |   |  |   |   |
|   | Formation of Toxic vapor   | Ignition could occur   | Explosion could occur                           | Polymerization occur                         |   |   |
| At High temperature   | Low  | Low  | Low   | Low  |   |   |
| Under high pressure   | Low  | Low  | Low   | Low  |   |   |
| When exposed to Water   | Low  | Low  | Low   | Low  |   |   |
| When exposed to Air   | Low  | Low  | Low   | Low  |   |   |
| When exposed to Acid/Alkali   | Low  | Low  | Low   | Low  |   |   |
| Other   | Low  | Low  | Low   | Low  |   |   |
| Comments  | RDF is Non Hazardous but over exposure can cause irritation/itching on skin with direct contact & required PPE must be used while handling the material. |  |   |  |   |   |
| Fire instructions   |  |  |   |  |   |   |
| Appropriate measures  | "A" type, Used fixed fire protection system.   |  |   |  |   |   |
| Inappropriate measures  | NA   |  |   |  |   |   |
| Suitable media (water/ foam) /  | "A" type, Used fixed fire protection system.   |  |   |  |   |   |
| Specific risks/ instructions  | Ensure the fire hydrant system always in AUTO MODE condition.  |  |   |  |   |   |
| Other   |  |  |   |  |   |   |
| Clean-up procedures   | Geocycle Office: 2453/2472, Emergency :7777 - 07173240235, Hospital :4444, Security : 5555, Fire 3333  |  |   |  |   |   |
| Recovery procedures   | Collect in separate container and send for pre processing purpose  |  |   |  |   |   |
| Disposal procedures   | Send for Pre processing and Co processing purpose  |  |   |  |   |   |
| Contact in urgent cases   | PCPF Head/Platform Performance Manager:7708010590, H&S Incharge: 9480686253  |  |   |  |   |   |
| Special Personal protection (additional to standard site PPE)   |  |  |   |  |   |   |
| Clothing  | <input checked="" type="checkbox"/> Y  | Eye Protection   | <input checked="" type="checkbox"/> Y           | Respiratory                                  | <input checked="" type="checkbox"/> Y                   |   |
| Foot Protection   | <input checked="" type="checkbox"/> Y  | Hand   | <input checked="" type="checkbox"/> Y           | Other  | <input checked="" type="checkbox"/> Y                   |   |
| First aid   |  |  |   |  |   |   |
| Appropriate measures  | In the case of contact with eyes, rinse immediately with plenty of water for 15 minutes and seek medical attention.                                      |  |   |  |   |   |
| Inappropriate measures  | In the case of contact with eyes, rinse immediately with plenty of water for 15 minutes and seek medical attention.                                      |  |   |  |   |   |
| Affirmation (to be completed by waste generator)  |  |  |   |  |   |   |
| To the best of my knowledge, I certify that the waste / AFR delivered to LafargeHolcim / Geocycle conforms to the above description, and that all information represented by herewith in this profile is accurate and complete. |  |  |   |  |   |   |
| Date : (dd/mm/yyyy)   | 3  | 1  | /   | 1  | 0   | /   |
|   | 2  | 2  |   |  |   |   |
| Name : Sayam Chatterjee   | Position: Sales Manager  |  |   | Signature: Approved.                         |   |   |



Health and Safety Policy of ACLOCCUPATIONAL HEALTH & SAFETY (OH&S) POLICY

Ambuja Cements Limited, part of the diversified Adani Group, is India's foremost manufacturer of cement and building material, with countrywide network of manufacturing infrastructure, mines, waste management platform and office establishments. We conduct our business in a manner that creates a sustainable, healthy and safe environment for our employees, business associates, suppliers, visitors, customers and communities.

We firmly believe that Occupational Health & Safety (OH&S) is a business imperative to achieve our purpose of **commitment to building nations with goodness**. We work with belief that **Zero Harm** is achievable and **'nothing we do is worth getting hurt for'**. Employee engagement and involvement is key to create, promote and sustain the culture of **"We Care"** which is vital to achieve our growth and sustainability ambitions.

To meet our commitment, we shall:

- Promote the concept of safety leadership wherein each one demonstrates visible personal commitment towards safety and wellbeing of everyone around us.
- Work with fundamental belief that all injuries and occupational illness can and must be prevented. Working safely is a condition of employment at our business operations.
- Integrate OH&S aspects in our decision-making process throughout the business life cycle.
- Comply and sustain with applicable legal, regulatory, industry and group OH&S requirements.
- Ensure all employees and business associates are competent to perform their tasks safely by giving them adequate training.
- Apply risk management principles to assess and reduce vulnerabilities through hierarchy of controls in operational, infrastructural, and behavioral risks.
- Set annual objectives and target to continually strengthen OH&S assurance through audits, compliance monitoring and timely action closure.
- Report all incidents, investigate, and implement control measures to prevent reoccurrence across our business operations.
- Provide adequate resources to ensure continual improvement of OH&S performance.
- Empower every employee and business associate to stop any unsafe work.

The Policy shall be communicated and made available to all our employees, business associates, suppliers, visitors, customers, and other stakeholders. We shall seek accountabilities at various levels to ensure safe and sustainable business performance.

Any violation or breach of this policy shall be dealt with procedures framed by the Company from time to time. This policy shall be reviewed periodically for its suitability and relevance to our operations and updated as deemed necessary.

**Ajay Kapur**

Chief Executive Officer  
Cement Business, Adani Group

Date: 24<sup>th</sup> June 2023



Reference No: ACL/Geo/RB-MM/BGE/2023/01

Date: 01/11/2023

To,

Bhumi Green Energy

B-14, Narayan Bagh Society, Magarpatta, Gurugram, Haryana

**Subject:** Letter of Intent (LOI) for undertaking the Co-processing on trial basis for Refuse Derived Fuel (RDF), Non hazardous in Nature, from its Segregation Unit situated at **Gurugram, Haryana** to our Cement plant situated at **Ambuja Cements Limited, Rabriyawas Cement Plant, Jaitaran, Pali, Rajasthan and Marwar Cement Plant, Sheri Gali, Mundwa – 341026, Rajasthan.**

Dear Sir,

This is in reference to the Co-processing on trial basis for Refuse Derived Fuel (RDF), Non hazardous in Nature, from its Segregation Unit situated at Gurugram, Haryana to our Cement plant situated at Ambuja Cements Limited, Rabriyawas Cement Plant, Jaitaran, Pali, Rajasthan and Marwar Cement Plant, Sheri Gali, Mundwa – 341026, Rajasthan.

Our laboratory has evaluated the samples of RDF provided by you and based on the evaluation results; we would like to confirm you that the RDF provided by your Gurugram Unit can be safely co-processed at our Cement Plants.

As discussed with you, ACL shall co-process ~ **10,000 MT of RDF each** at Rabriyawas & Marwa Mundwa PCPF to have better understanding of handling & feeding of RDF & simultaneously both parties, BGE & ACL, may work together towards finalizing long term contract

For undertaking the co-processing on trial basis, we would like to record our mutual understanding concerning the same herein below:

1. BGE will supply ~ **10,000 MT of RDF** each at Rabriyawas & Marwa Mundwa PCPF after signing and acceptance of this LOI during its validity period.
2. BGE shall arrange to load the RDF in loose/bulk form and load the same into a vehicle suitable for transportation of RDF (Non hazardous Waste Material). In case, any open vehicle is used for transportation, BGE must ensure to cover the vehicle properly with tarpaulin and tying with ropes tightly after loading of the RDF to avoid any spillage/fall off during transportation. BGE shall transport the RDF from it's Gurugram Unit to ACL's Rabriyawas & Marwa Mundwa PCPF on **its own cost & risk based on mutually agreed delivery schedule.**
3. BGE shall supply this RDF to ACL Rabriyawas & Marwa Mundwa Plant and **ACL shall pay Rs. 700/- (Rs. Seven Hundred Only/-) per MT** of RDF as material charges including transportation from its Gurugram site to ACL Rabriyawas & Marwa Mundwa Plant on providing suitable documental proofs like delivery challan, material receipt & GR copy etc.



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Adani Corporate House  
Shantigram, S G Highway, Khodiyar, Ahmedabad 382 421  
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CIN: L26942GJ1981PLC004717



ACC Limited  
Cement House  
121, Maharshi Karve Road, Mumbai 400 020  
Maharashtra, India  
Tel +9122 4159 3321  
www.acclimited.com

CIN: L26940MH1936PLC002515

4. BGE declares and confirms that the RDF dispatched to ACL Rabriyawas & Marwa Mundwa PCPF shall conform to the specifications as mentioned under Annexure 1 and it does not contain any of the items listed in the banned item list of ACL as set out in Annexure 2 attached to the LOI.
5. ACL Rabriyawas & Marwa Mundwa Plants will make arrangements for weighment, proper storage and co-processing of RDF at its Cement Plant.
  - 5.1 The weighment of the RDF shall be carried out and recorded at the weigh bridge located at ACL Rabriyawas & Marwa Mundwa PCPF and these weights will be utilized for documentation purposes.
  - 5.2 ACL shall arrange for undertaking the samples from each of the consignment in order to check the conformity of RDF as mentioned under point no. 4 above.
    - 5.2.1 In case, ACL Rabriyawas & Marwa Mundwa Plants are in receipt of any consignment that does not conform to specifications as mentioned under Annexure 1/ contains banned items or materials other than agreed between the parties, then ACL shall be entitled to refuse the acceptance of such consignment and shall intimate the same to BGE and BGE shall arrange to collect & transport that consignment at its own cost and risk, within 48 hrs from the time of intimation received from ACL Rabriyawas & Marwa Mundwa Plants, on refusal of acceptance of the delivery of such Non-conforming consignment, to a place for lawful disposal.
  - 5.3 ACL shall arrange to store the RDF at the storage area situated in ACL Cement Plant on the basis of the information provided by BGE in the Health & Safety Data Sheet as attached under Annexure 3 attached to this LOI.
6. The risks and liability associated with the RDF shall transfer to ACL on delivering the vehicle loaded with accepted RDF at the storage area of ACL Rabriyawas & Marwa Mundwa Plants as mentioned above in Clause 4, 5.2.1.
7. Each Party shall indemnify the other against any demands, penalties, cost, expenses etc. arising out of noncompliance with any of the terms herein and / or any act, omission, statutory noncompliance etc. by such indemnifying Party.
8. This LOI shall be valid for **10 months** from the date of its signing and acceptance.
9. Any dispute which could not be resolved by mutual consultation shall be resolved through Arbitration conducted at Mumbai in accordance with the provisions of the Arbitration & Conciliation Act, 1996.

This letter is being issued to you in two copies, one for each party. You may kindly subscribe your signature on both copies of this letter as a token of your acceptance of the contents herein and return it back to us at our above given address.

Yours sincerely,

**For Ambuja Cements Limited**



**Amit Goyal**  
**Business Head – Geoclean**



**Accepted**  
**Bhumi Green Energy**

**Results of analysis of RDF delivered by BGE to R&D of ACL**

**RDF Specifications: RDF (as received)**

| Components           | Refuse Derived Fuel (RDF) |
|----------------------|---------------------------|
| %Moisture (As recd.) | < 35                      |
| NCV Kcal/Kg          | > 2,000                   |
| % S                  | <1                        |
| % Cl                 | <1                        |

**Note:**

- RDF should be consistent in terms of quality and similar to the samples send for testing to our lab.
- RDF should be properly loaded into the vehicle as mentioned under Clause 2.
- RDF will be accepted till 25% Moisture, with exceptional acceptance up to 35% Moisture. For consignments **having NCV less than 2,000 Kcal/Kg, low NCV penalty will be imposed on pro rata basis** (for 15 days avg. basis).

**Annexure 2**

**List of Banned Items**

RDF dispatched by BGE from its Gurugram Unit to ACL's Cement Plants shall not contain following items that are in the banned item list of ACL for Co-processing.

- Radioactive waste
- Asbestos-containing waste
- Explosives and ammunition / weapons
- Anatomical medical waste
- Electronic fraction of electrical and electronic waste (e-waste)
- Whole batteries as a targeted material stream
- Waste of unknown or unpredictable composition, including unsorted municipal waste



### Health and Safety Data Sheet – RDF

| geocycle   |  | Customer Waste Qualification Form |   |  | HEALTH & SAFETY   |                            |
|--|--|-----------------------------------|---|--|---|----------------------------|
| NOTE: It is important to fill all sections of the document. Some sections may be not relevant or not known for a given AFR, follow the accordingly.  |  |                                   |   |  |   |                            |
| Instruction  |  |                                   |   | All cells with drop down menus and relevant checkboxes (each in color) need to be completed on this sheet - some data are extracted from other Safety data sheet |   | Available                  |
| Hazard Identification (This info is based on hazard knowledge and not necessarily legal / regulatory specification)  |  |                                   |   |  |   |                            |
|  |  |                                   |   |  |   |                            |
| Flammable  | Combustible  | Oxidizing                         | Health hazard                                   | Acute Toxicity   | Serious Health hazard                                   | Corrosive                  |
| <input type="checkbox"/> N   | <input type="checkbox"/> Y   | <input type="checkbox"/> N        | <input type="checkbox"/> N                      | <input type="checkbox"/> N   | <input type="checkbox"/> N                              | <input type="checkbox"/> N |
|  |  |                                   |   |  |   |                            |
| Liable to spontaneous combustion   | Contact with water emit flammable  | Can form Explosive Atmosphere     | Compressed Gas                                  | Explosive  | Infectious substances                                   | Radioactive                |
| <input type="checkbox"/> Y   | <input type="checkbox"/> N   | <input type="checkbox"/> N        | <input type="checkbox"/> N                      | <input type="checkbox"/> N   | <input type="checkbox"/> N                              | <input type="checkbox"/> N |
| Probable Consequence of exposure via a specific Route of Entry   |  |                                   |   |  |   |                            |
| Consequence  | High   |                                   | Medium  |  | Low   |                            |
|  | Disability / One or more fatalities  |                                   | Serious illness - absent for longer than 7 days |  | Minor illness - No absence or absent for 7 days or less |                            |
|  | Health hazard  |                                   | Acute Toxicity                                  |  | Serious Health hazard                                   |                            |
| By eye contact   | Low  |                                   | Low   |  | Low   |                            |
| By skin contact  | Low  |                                   | Low   |  | Low   |                            |
| By inhalation  | Low  |                                   | Low   |  | Low   |                            |
| By ingestion   | Low  |                                   | Low   |  | Low   |                            |
| Probability of hazardous reactions   |  |                                   |   |  |   |                            |
|  | Formation of Toxic vapor   |                                   | Ignition could occur                            |  | Explosion could occur                                   |                            |
| At high temperature  | Low  |                                   | Low   |  | Low   |                            |
| Under High pressure  | Low  |                                   | Low   |  | Low   |                            |
| When exposed to Water  | Low  |                                   | Low   |  | Low   |                            |
| When exposed to Air  | Low  |                                   | Low   |  | Low   |                            |
| When exposed to Acid/Base  | Low  |                                   | Low   |  | Low   |                            |
| Other  | Low  |                                   | Low   |  | Low   |                            |
| Comments   | RDF is Non Hazardous but over exposure can cause irritation (itching on skin with direct contact) & required PPE must be used while handling the material. |                                   |   |  |   |                            |
| Fire instruction   |  |                                   |   |  |   |                            |
| Appropriate measures   | A.* type, Used fixed fire protection system.   |                                   |   |  |   |                            |
| Inappropriate measures   | NA   |                                   |   |  |   |                            |
| Suitable media (water / foam / ...)  | A.* type, Used fixed fire protection system.   |                                   |   |  |   |                            |
| Specific risks / instructions  | Ensure the fire hydrant system always in AUTO MODE condition.  |                                   |   |  |   |                            |
| Other  |  |                                   |   |  |   |                            |
| Clean-up procedures  | Geocycle Office: 2453/2472, Emergency :7777 - 07173#0235, Hospital :4444, Security : 5555, Fire 3333   |                                   |   |  |   |                            |
| Recovery procedures  | Collect in separate container and send for pre processing purpose  |                                   |   |  |   |                            |
| Disposal procedures  | Send for Pre processing and Co processing purpose  |                                   |   |  |   |                            |
| Contact in urgent cases  | PCPF Head/Platform Performance Manager:7708010590, H&S Incharge: 948068253   |                                   |   |  |   |                            |
| Special Personal protection (additional to standard site PPE)  |  |                                   |   |  |   |                            |
| Clothing   | <input type="checkbox"/> Y   | Eye Protection                    |   | <input type="checkbox"/> Y   | Respiratory   |                            |
| Foot Protection  | <input type="checkbox"/> Y   | Hand                              |   | <input type="checkbox"/> Y   | Other   |                            |
| First aid  |  |                                   |   |  |   |                            |
| Appropriate measures   | In the case of contact with eyes, rinse immediately with plenty of water for 15 minutes and seek medical attention.  |                                   |   |  |   |                            |
| Inappropriate measures   | In the case of contact with eyes, rinse immediately with plenty of water for 15 minutes and seek medical attention.  |                                   |   |  |   |                            |
| Activity (to be completed by waste generator)  |  |                                   |   |  |   |                            |
| To the best of my knowledge, I certify that the waste / AFR delivered to LafargeHolcim / Geocycle conforms to the above description, and that all information represented by here with in this profile is accurate and complete. |  |                                   |   |  |   |                            |
| Date : (dd/mm/yyyy)  | 3 / 1 / 2020   |                                   | 2 / 2 / 2020                                    |  |   |                            |
| Name : Sayam Chatterjee  | Position: Sales Manager  |                                   |   | Signature :Approved.   |   |                            |



## Health and Safety Policy of ACL

**OCCUPATIONAL HEALTH & SAFETY (OH&S) POLICY**

Ambuja Cements Limited, part of the diversified Adani Group, is India's foremost manufacturer of cement and building material, with countrywide network of manufacturing infrastructure, mines, waste management platform and office establishments. We conduct our business in a manner that creates a sustainable, healthy and safe environment for our employees, business associates, suppliers, visitors, customers and communities.

We firmly believe that Occupational Health & Safety (OH&S) is a business imperative to achieve our purpose of **commitment to building nations with goodness**. We work with belief that **Zero Harm** is achievable and **'nothing we do is worth getting hurt for'**. Employee engagement and involvement is key to create, promote and sustain the culture of **"We Care"** which is vital to achieve our growth and sustainability ambitions.

To meet our commitment, we shall:

- Promote the concept of safety leadership wherein each one demonstrates visible personal commitment towards safety and wellbeing of everyone around us.
- Work with fundamental belief that all injuries and occupational illness can and must be prevented. Working safely is a condition of employment at our business operations.
- Integrate OH&S aspects in our decision-making process throughout the business life cycle.
- Comply and sustain with applicable legal, regulatory, Industry and group OH&S requirements.
- Ensure all employees and business associates are competent to perform their tasks safely by giving them adequate training.
- Apply risk management principles to assess and reduce vulnerabilities through hierarchy of controls in operational, Infrastructural, and behavioral risks.
- Set annual objectives and target to continually strengthen OH&S assurance through audits, compliance monitoring and timely action closure.
- Report all incidents, investigate, and implement control measures to prevent reoccurrence across our business operations.
- Provide adequate resources to ensure continual improvement of OH&S performance.
- Empower every employee and business associate to stop any unsafe work.

The Policy shall be communicated and made available to all our employees, business associates, suppliers, visitors, customers, and other stakeholders. We shall seek accountabilities at various levels to ensure safe and sustainable business performance.

Any violation or breach of this policy shall be dealt with procedures framed by the Company from time to time. This policy shall be reviewed periodically for its suitability and relevance to our operations and updated as deemed necessary.

Date: 24<sup>th</sup> June 2023

Ajay Kapur  
Chief Executive Officer  
Cement Business, Adani Group

